



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

DAILY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

10:15 AM to 1:00 PM

2:00 PM to 4:30 PM

[For Friday,5th April 2024]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:15 AM BEFORE RESPECTIVE BENCHES]

[AT 10:15 AM]

BEFORE:

**HONOURABLE THE CHIEF JUSTICE
HONOURABLE MR. JUSTICE SUMAN SHYAM**

COURT NO: 1

[DIVISION BENCH-I]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
- FOR ORDERS -				
1	WA/268/2018	NIKANON NAIDING Versus MANAGEMENT OF HINDUSTAN PAPER CORPORATION LIMITED	MR. N DHAR MR. T U LASKAR MS. S DASGUPTA MS. U BARUAH MR S A BARBHUIYA	MR. T SK
2	WA/302/2021	LATE DILIP KUMAR DUTTA REPRESENTED BY SMTI ANJALI DUTTA AND 2 ORS Versus THE STATE OF ASSAM AND 4 ORS	MR. B D KONWAR, SR. ADV. MRS J M KONWAR MR. R KALITA MR. R SALOI MS. S NEWAR MS. M K BROWN	MS. D S NEOG MR. S K TALUKDAR, SC, COOPERATIVE DEPTT.
3	I.A.(Civil)/2707/2022 in WA/247/2022	BISWANATH CHARIALI MUNICIPAL BOARD Versus KHANDAN KUMAR DAS AND 2 ORS	MR. P BORDOLOI	GA, ASSAM
	WITH WA/247/2022	BISWANATH CHARIALI MUNICIPAL BOARD Versus KHANDAN KUMAR DAS AND 2 ORS.	MR. P J SAIKIA MR. P BORDOLOI	GA, ASSAM MR. A K BARUAH (r-1) MR A DAS (r-1) MR T DAS (r-1)
4	Cont.Cas(C)/177/2023 FIXED	UJJAL ROY CHOUDHURY Versus AVINASH P JOSHI AND ANR	MR. S BANIK MR. D. BORAH	MR. D SAIKIA (R-2) MR. D SAIKIA (R-2) MR. D P BORAH (R-2) MR. B GOGOI MR A CHALIHA
5	WA/279/2023	THE STATE OF ASSAM Versus PADUM BORAH AND 3 ORS.	MR. P N GOSWAMI	MR. B BARMAN (R-1 TO 4) MR. P K DAS (R-1 TO 4)
6	Cont.Cas(C)/562/2023 B/O	DIPANKAR LAHKAR Versus PABITRA RAM KHAUND, IAS AND ANR	MR. I H LASKAR MR. P K DEKA MR. P DAIMARY MR. R. KARIM	MR P NAYAK
7	Cont.Cas(C)/703/2023	M/S G.B. CHOWDHURY HOLDINGS PVT LTD Versus ASHOK K.K. MEENA, IAS AND 2 ORS	MR. N DEKA MR. M GOGOI MS E CHOUDHURY	MR B K SINGH (R-1,2,3) MR D AKRAM (R-3)
8	I.A.(Civil)/2886/2023 in WA/15829/2019	SRIPUR PHULBARI VENTURE LP SCHOOL Versus THE STATE OF ASSAM AND 10 ORS.	MR. A Y CHOUDHURY MR. T A CHOUDHURY	SC, ELEM. EDU SC. SSA MR. S BORAH

	WITH WA/15829/2019 (Filing Number)	SRIPUR PHULBARI VENTURE LP SCHOOL Versus THE STATE OF ASSAM AND 10 ORS		
	WITH I.A.(Civil)/379/2020	SRIPUR PHULBARI VENTURE LP SCHOOL, Versus THE STATE OF ASSAM AND 10 ORS	MR. A Y CHOUDHURY MR. T A CHOUDHURY	SC, ELEM. EDU GA, ASSAM MR. S BORAH SC. SSA
9	I.A.(Civil)/3898/2023 in WA/15311/2023	THE STATE OF ASSAM AND ANR. Versus CHUITY BAISHYA AND 5 ORS.	MR. D NATH SR. GA, ASSAM	
	WITH WA/15311/2023 (Filing Number)	STATE OF ASSAM AND OTHERS Versus CHUITY BAISHYA F	MR. D NATH	
10	I.A.(Civil)/37/2024 in Cont.App.(C)/15554/2023	M/S J.A. BROTHERS Versus SH. D.S. RANA AND 5 ORS.	MR. R B PHOOKAN R SARMAH MS M KAKOTY MR K J HAZARIKA	
	WITH Cont.App.(C)/15554/2023 (Filing Number)	M/S JA BROTHERS Versus DS RANA AND 5 ORS (B)	MR. R B PHOOKAN	
11	I.A.(Civil)/1024/2024 in ITA/6/2022	THE COMMISSIONER OF INCOME TAX AND ANR. Versus M/S PRIORITY MERCHANDISE PRIVATE LTD.	MR. S C KEYAL	
	WITH ITA/6/2022	THE COMMISSIONER OF INCOME TAX AND ANR. Versus M/S PRIORITY MERCHANDISE PRIVATE LTD.	MR. S C KEYAL (SR. S.C., CBDT, IT (NER)) MR H GUPTA	
12	I.A.(Civil)/1033/2024 in WA/3433/2024	ROWMARI PHUKAN FADIA SELF HELF GROUP Versus THE STATE OF ASSAM AND 8 ORS	MR S KHOUND MR. K MOHAMMED	GA, ASSAM SC, AFDC
	WITH WA/3433/2024 (Filing Number)	ROWMARI PHUKAN FADIA SELF HELF GROUP Versus THE STATE OF ASSAM AND 8 ORS B	MR S KHOUND	
	WITH I.A.(Civil)/3434/2024 (Filing Number)	ROWMARI PHUKAN FADIA SELF HELF GROUP Versus THE STATE OF ASSAM AND 8 ORS B	MR S KHOUND	
13	I.A.(Civil)/1046/2024 in WA/3087/2024	RANA DEV SAIKIA Versus THE STATE OF ASSAM AND 4 ORS	MR. D DAS SR. ADV MR S KHOUND MR H K NATH MR. K MOHAMMED	SC, FOREST
	WITH WA/3087/2024 (Filing Number)	RANA DEV SAIKIA Versus THE STATE OF ASSAM AND 4 ORS B	MR. D DAS SR. ADV	
	WITH I.A.(Civil)/4004/2024 (Filing Number)	RANA DEV SAIKIA Versus THE STATE OF ASSAM AND 4 ORS B	MR. D DAS SR. ADV	
14	I.A.(Civil)/1047/2024 CAVT. NO.02012/024, in WA/3085/2024	RANA DEV SAIKIA Versus THE STATE OF ASSAM AND 4 ORS	MR. D DAS SR. ADV MR S KHOUND MR H K NATH MR. K MOHAMMED	MR. B BORAH SC, FOREST FOR CAVEATOR

	WITH WA/3085/2024 (Filing Number)	RANA DEV SAIKIA Versus THE STATE OF ASSAM AND 4 ORS B	MR. D DAS SR. ADV	
	WITH I.A.(Civil)/4001/2024 (Filing Number)	RANA DEV SAIKIA Versus THE STATE OF ASSAM AND 4 ORS B	MR. D DAS SR. ADV	
		- FOR FRESH ADMISSION WITH STAY/BAIL -		
15	WA/20/2024 B/O	GHANA DAS Versus THE STATE OF ASSAM AND 5 ORS.	MR. R M CHOUDHURY	MR. T J MAHANTA GA, ASSAM MS. P BHATTACHARYA SC, FISHERY FOR CAVEATOR
	WITH I.A.(Civil)/188/2024 in WA/20/2024	GHANA DAS Versus THE STATE OF ASSAM AND 5 ORS.	MR. R M CHOUDHURY	MR. T J MAHANTA GA, ASSAM MS. P BHATTACHARYA SC, FISHERY FOR CAVEATOR
16	WA/66/2024	NASIR UDDIN LASKAR Versus THE STATE OF ASSAM AND 5 ORS .	MR. I H BARBHUIYA MS R RAJKHOWA	MRS. R DEVI (r-6) SC, SEC. EDU.
	WITH I.A.(Civil)/555/2024 in WA/66/2024	NASIR UDDIN LASKAR Versus THE STATE OF ASSAM AND 5 ORS . A	MR. I H BARBHUIYA MS R RAJKHOWA	MRS. R DEVI (r-6) SC, SEC. EDU.
17	WA/75/2024	THE STATE OF ASSAM AND ANR. Versus GAUTAM DAS AND 2 ORS	MR. D NATH SR. GA, ASSAM	MR. K R PATGIRI (r-1) MS CHITRALEKHA DAS (r-1) MS K BARMAN (r-1) MS. D. DEVI (r-1)
18	WA/112/2024	BULUMANI MAHANTA Versus THE STATE OF ASSAM AND 7 ORS	MR. S BISWAS MS D DEVI	GA, ASSAM SC, AG SC. AGRICULTURE SC, FINANCE
	WITH I.A.(Civil)/1036/2024 in WA/112/2024	BULUMANI MAHANTA Versus THE STATE OF ASSAM AND 7 ORS	MR. S BISWAS MS D DEVI	GA, ASSAM SC, AG SC. AGRICULTURE SC, FINANCE
19	WP(C)/1591/2024 B/O	DHRUBAJYOTI NATH AND 54 ORS Versus THE STATE OF ASSAM AND 2 ORS	MR. K N CHOUDHURY MR. R M DEKA MS N MAHANTA N GAUTAM	SC, SEC. EDU.
		- FOR FRESH ADMISSION WITHOUT STAY/BAIL -		
20	WA/440/2023 FIXED	ASSAM POWER DISTRIBUTION COMPANY LIMITED . Versus POWER GRID ASSOCIATE . E	MR. P N GOSWAMI MR. S P SHARMA MR B CHOUDHURY MR. K P PATHAK	MR. T DAS
		- ADMISSION WITH NOTICE SERVED - REPLY NOT FILED -		
21	WA/268/2023 CAVT. NO.07442/023, FIXED	BANABINA BRAHMA Versus THE STATE OF ASSAM AND 5 ORS.	MR B D DAS MR D KALITA MR. H R DAS	SC, HIGHER EDU SC, APSC MR P BHARDWAJ SC, BTC FOR CAVEATOR MR. D J BORAH
22	PIL/6/2024 B/O	SANDEEP CHAMARIA Versus THE STATE OF ASSAM AND ANR	PETITIONER IN PERSON	GA, ASSAM SC, GHC
23	WITH PIL/11/2024	REETAM SINGH Versus THE STATE OF ASSAM AND 3 ORS	PETITIONER IN PERSON	GA, ASSAM SC, GHC SC, BAR COUNCIL

24	PIL/7/2024 FIXED	SANDEEP CHAMARIA Versus THE STATE OF ASSAM AND 2 ORS	PETITIONER IN PERSON	SC, ASLSA GA, ASSAM SC, FINANCE
- ADMISSION WITH NOTICE SERVED - REPLY FILED -				
25	WP(C)/1790/2023 FIXED	TEPUNOL YORE AND 3 ORS. Versus THE STATE OF NAGALAND AND 5 ORS.	MR D K MISHRA MR B PRASAD MR P J BORAH	MR. K N CHOUDHURY MR S BORGHAIN (R- 6) MR. D J DAS (r-2,4) MS N MAHANTA (r-2,4) N GAUTAM (r-2,4) GA, NAGALAND
WITH				
I.A.(Civil)/1650/2023				
in WP(C)/1790/2023				
		TEPUNOL YORE AND 3 ORS. Versus THE STATE OF NAGALAND AND 5 ORS.	MR D K MISHRA MR B PRASAD MR P J BORAH N GAUTAM (r-2,4)	GA, NAGALAND
HEARING				
26	PIL/7/2019 FIXED	MOHAN RONGPI Versus THE STATE OF ASSAM AND 12 ORS	MR. K N CHOUDHURY MR. M SARANIA MR. S U AHMED MR A W AMAN MR SARFRAZ NAWAZ MS. I KEITZAR MD F FARIDI N GAUTAM MR. A I KATHAR	GA, ASSAM SC, K A A C

=====

=====

LEAVE NOTE OF ADVOCATES FOR 05/04/2024

-

1)	MR. I HUSSAIN	26-02-2024	To	10-04-2024
2)	MS. T GOSWAMI	29-02-2024	To	10-04-2024
3)	MR. O P BHATI	11-03-2024	To	07-04-2024
4)	MR H R A CHOUDHURY	14-03-2024	To	10-04-2024
5)	MD. I HUSSAIN	18-03-2024	To	15-04-2024
6)	MR. B NATH	22-03-2024	To	05-04-2024
7)	MR S K KEJRIWAL	03-04-2024	To	23-04-2024
8)	MS S KEJRIWAL	03-04-2024	To	23-04-2024
9)	MR. K P PATHAK	22-03-2024	To	05-04-2024
10)	MR. C CHOWDHURY	22-03-2024	To	18-04-2024
11)	MR. S SARMA	05-04-2024	To	05-04-2024
12)	MR. R GOSWAMI	05-04-2024	To	08-04-2024
13)	MR. A K TALUKDAR	02-04-2024	To	28-04-2024
14)	MR. M RAHMAN	02-04-2024	To	21-04-2024
15)	MR D K BORDOLOI	04-04-2024	To	05-04-2024
16)	MR A W AMAN	04-04-2024	To	08-04-2024
17)	MR D DEKA	03-04-2024	To	27-04-2024
18)	MR. A CHAMUAH	04-04-2024	To	09-04-2024
19)	MS. M JAIN	08-04-2024	To	23-04-2024
20)	MR. N ALAM	08-04-2024	To	20-04-2024
21)	MR. S P ROY	04-04-2024	To	05-04-2024



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

DAILY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

10:15 AM to 1:00 PM

2:00 PM to 4:30 PM

[For Friday,5th April 2024]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:15 AM BEFORE RESPECTIVE BENCHES]

[AT 10:15 AM]

BEFORE:

HONOURABLE MR. JUSTICE LANUSUNGKUM JAMIR

COURT NO: 2

[CIVIL BENCH-III]

Sr.No. Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
MOTION			
1 WP(C)/4791/2023	ANISUR RAHMAN Versus THE STATE OF ASSAM AND 6 ORS.	MR MOLLAH KHAN MR A K DAS MS J AKTAR	GA, ASSAM SC, P H E
WITH I.A.(Civil)/523/2024 in WP(C)/4791/2023	ANISUR RAHMAN, Versus THE BLOCK DEVELOPMENT OFFICER AND ANR.	MR A K DAS	SC, P AND R.D. SC, P AND R.D. GA, ASSAM
2 WP(C)/6437/2023	PRASENJIT ROY Versus THE UNION OF INDIA AND 3 ORS.	MR. R SARMA	MS. B SARMA DY.S.G.I.
3 WP(C)/898/2024	SAHIDUL ALOM LASKAR Versus THE STATE OF ASSAM AND 2 ORS	MR. K MIRA MS. L WAJEEDA	GA, ASSAM SC, IRRIGATION
4 WP(C)/1023/2024 FIXED	PRASANTA DAS Versus THE STATE OF ASSAM AND 3 ORS.	MR. A M S MAZUMDER	SC, NHM SC, HEALTH
5 WP(C)/1298/2024 FIXED	THE TEZPUR ADVOCATES ASSOCIATION Versus THE STATE OF ASSAM AND 4 ORS	MR. P J SAIKIA MS D DUTTA	GA, ASSAM
6 WP(C)/1347/2024 FIXED	SUMTINTHANG HMAR Versus THE STATE OF ASSAM AND 7 ORS	MR. I H SAIKIA MR. K KALITA MR. M R CHOUDHURY MS L HMAR	GA, ASSAM SC, REVENUE SC, DIMA HASAO
7 WP(C)/1375/2024 FIXED	JAYANTA DAS Versus THE STATE OF ASSAM AND 4 ORS	MR. J I BORBHUIYA MR. L MOHAN MRS. K H CHOUDHURY MR. A B T HAQUE MR A HOSSAIN SMTI H DEVI	SC, FOREST
8 WP(C)/1505/2024 FIXED	FIROZ SAMIM AHMED Versus THE STATE OF ASSAM AND 4 ORS	MR. B P BORAH MR. U S BORA MR P J DUTTA MR H MAZUMDER	GA, ASSAM SC, REVENUE AND DISASTER MANAGEMENT DEPT
9 WP(C)/1566/2024	JOGEN LIGIRA @ JOGEN LIGIRIA Versus THE STATE OF ASSAM AND 9 ORS	MR G G GOGOI A TALUKDAR	SC, P AND R.D. SC, FINANCE
10 WP(C)/1569/2024	SURESH KR CHAKRAVORTY Versus UNION OF INDIA AND 5 ORS	MR. S J SARMAH	DY.S.G.I.

11	WP(C)/1876/2024	PRADIP KR BARUAH Versus PUNJAB AND SIND BANK AND 7 ORS	MR B P BORAH MR P J DUTTA MR H MAZUMDER	
12	WP(C)/1877/2024	DIRU CHETIA Versus THE UNION OF INDIA AND 4 ORS.	MR. S SUTRADHAR	DY.S.G.I.
13	WP(C)/1879/2024	JAHNAVEE BORA Versus THE STATE OF ASSAM AND 10 ORS	MR. P TALUKDAR MS D ANGANA	GA, ASSAM SC, HEALTH SC, P H E
14	WP(C)/1882/2024	REETA DEKA Versus THE STATE OF ASSAM AND 11 ORS	MR. M KALITA MR. N M DAS MR. J HATIMURIA MR G BARUAH	SC, EXCISE DEPTT.
15	WP(C)/1893/2024	SK. MD. SELIM MASOOD AND 22 ORS. Versus THE STATE OF ASSAM AND 2 ORS.	MR A KHANIKAR R L CHUTIA	SC, P AND R.D.
16	WP(C)/1897/2024 CAVT. NO.03432/024, WITH CAVT. 343/2024	ASSOCIATION OF SCIENTIFIC AND TECHNICAL OFFICERS (ASTO), Versus THE UNION OF INDIA AND 5 ORS.	MR. B D GOSWAMI MR B BURAGOHAIN MS. S E AHMED MR. J M GOGOI M AHMED	MR B CHOUDHURY DY.S.G.I. FOR CAVEATOR
17	WP(C)/1898/2024	RAJU ALI AND ANR Versus THE STATE OF ASSAM AND 8 ORS	MR. S SAHU MS A ROY	GA, ASSAM
18	WP(C)/1904/2024	BISHNU RAM DAS AND 7 ORS. Versus THE STATE OF ASSAM AND 8 ORS	MR. S SAHU MS A ROY	GA, ASSAM
19	WP(C)/1907/2024	SHASHINDRA NATH BAISHYA Versus THE STATE OF ASSAM AND 5 ORS	MR. I CHOWDHURY SR ADV MS G DAS MR T DAS R. CHAUHAN MR R DAS MS A CHOPHY	GA, ASSAM SC, AG SC, FINANCE
20	WP(C)/1909/2024	DHANYA KR. MEDHI AND 2 ORS. Versus THE STATE OF ASSAM AND 4 ORS	MR. P J SAIKIA MS D DUTTA	GA, ASSAM SC, REVENUE
ORDER (IMPLEADMENT OF PARTY)				
21	I.A.(Civil)/977/2024 in WP(C)/613/2024	BHABEN BORAH AND ANR Versus THE STATE OF ASSAM AND 2 ORS	MS R NATH MR K BISWAKARMA	GA, ASSAM
	WITH WP(C)/613/2024	BHABEN BORAH AND ANR Versus THE STATE OF ASSAM AND 2 ORS	MS R NATH MR K BISWAKARMA	GA, ASSAM
ADMISSION				
22	WP(C)/3350/2023 FIXED	DIPAK KUMAR MEDHI Versus THE STATE OF ASSAM AND 3 ORS	M ALAMGEER MR. A H M R CHOUDHURY	GA, ASSAM MR. S DUTTA MR. D BORAH MR. T CHUTIA (R-3, R-4) SC, REVENUE
23	WP(C)/4258/2023 FIXED	ABDUL KUDDUS Versus THE STATE OF ASSAM AND 3 ORS	MR. K N CHOUDHURY MR. T DEURI MRS. R S DEURI	GA, ASSAM
24	WP(C)/6153/2023 FIXED	PROBIN BHUYAN Versus THE STATE OF ASSAM AND 6 ORS	MR. D BORAH MR. R DOWARAH	GA, ASSAM SC, AGRI. DEPARTMENT
25	WP(C)/1256/2024 FIXED	JALAL UDDIN AND 17 ORS. Versus THE UNION OF INDIA AND 4 ORS	MR. A D CHOUDHURY	GA, ASSAM DY.S.G.I.
26	WP(C)/1299/2024 FIXED	SAKIR AHMED CHOUDHURY AND ANR Versus THE STATE OF ASSAM AND 3 ORS	MR. N H BARBHUIYA MS. N.A. LASKAR MS. S. DEY	GA, ASSAM
27	WP(C)/1423/2024 FIXED	DEEPALI RAVI Versus THE STATE OF ASSAM AND 10 ORS	MR. K K DEY MR V K BAROOAH	GA, ASSAM SC, GHC

ORDERS

28	Cont.Cas(C)/552/2023 FIXED	BARENYA RANJAN BORTHAKUR Versus GYANENDRA DEV TRIPATHI	MR. J PATOWARY	MR. D SAIKIA (R-1) MR. S DUTTA (R-1) MS. N BORDOLOI (R-1)
29	I.A.(Civil)/3310/2023 FIXED in WP(C)/7691/2022	THE UNION OF INDIA AND 4 ORS Versus FORCE NO. 034500116 CT/GD PHUKAN DEORI	DY.S.G.I.	MR. R MAZUMDAR MRS P RAI MR. R DEKA
	WITH WP(C)/7691/2022	FORCE NO. 034500116 CT/GD PHUKAN DEORI Versus THE UNION OF INDIA AND 4 ORS	MR. R MAZUMDAR MRS P RAI MR H BEZBARUA MS. S. SAIKIA MR. R DEKA	DY.S.G.I.
30	WITH WP(C)/688/2023	CT/GD PHUKAN DEORI Versus THE UNION OF INDIA AND 6 ORS	MR. R MAZUMDAR MRS P RAI MR H BEZBARUA MS. S. SAIKIA MR. R DEKA	MRS S BARUAH DY.S.G.I. GA, AP
31	I.A.(Civil)/1037/2024 FIXED in Cont.Cas(C)/394/2022	NILAMBAR DAS Versus CHANDAN SARMA, IAS AND 3 ORS	MR. N ANAND	MR B GOGOI
	WITH Cont.Cas(C)/394/2022	NILAMBAR DAS Versus DIGANTA BARUAH AND 3 ORS	MR. N ANAND MR. D DAS MS.D SAIKIA	MR. B GOGOI (r-3) MR P NAYAK (r-3) MR A CHALIHA (r-3)

=====

=====

LEAVE NOTE OF ADVOCATES FOR 05/04/2024

-

1)	MR. I HUSSAIN	26-02-2024	To	10-04-2024
2)	MS. T GOSWAMI	29-02-2024	To	10-04-2024
3)	MR. O P BHATI	11-03-2024	To	07-04-2024
4)	MR H R A CHOUDHURY	14-03-2024	To	10-04-2024
5)	MD. I HUSSAIN	18-03-2024	To	15-04-2024
6)	MR. B NATH	22-03-2024	To	05-04-2024
7)	MR S K KEJRIWAL	03-04-2024	To	23-04-2024
8)	MS S KEJRIWAL	03-04-2024	To	23-04-2024
9)	MR. K P PATHAK	22-03-2024	To	05-04-2024
10)	MR. C CHOWDHURY	22-03-2024	To	18-04-2024
11)	MR. S SARMA	05-04-2024	To	05-04-2024
12)	MR. R GOSWAMI	05-04-2024	To	08-04-2024
13)	MR. A K TALUKDAR	02-04-2024	To	28-04-2024
14)	MR. M RAHMAN	02-04-2024	To	21-04-2024
15)	MR D K BORDOLOI	04-04-2024	To	05-04-2024
16)	MR A W AMAN	04-04-2024	To	08-04-2024
17)	MR D DEKA	03-04-2024	To	27-04-2024
18)	MR. A CHAMUAH	04-04-2024	To	09-04-2024
19)	MS. M JAIN	08-04-2024	To	23-04-2024
20)	MR. N ALAM	08-04-2024	To	20-04-2024
21)	MR. S P ROY	04-04-2024	To	05-04-2024



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

DAILY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

10:15 AM to 1:00 PM

2:00 PM to 4:30 PM

[For Friday,5th April 2024]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:15 AM BEFORE RESPECTIVE BENCHES]

[AT 10:15 AM]

BEFORE:

HONOURABLE MR. JUSTICE MANASH RANJAN PATHAK
HONOURABLE MRS. JUSTICE SUSMITA PHUKAN KHAUND

COURT NO: 3

[DIVISION BENCH-II]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
MOTION				
1	WP(C)/138/2020 WITH LCR	SAMSUL HOQUE Versus UNION OF INDIA AND 6 ORS	MR. B J MUKHERJEE MS R SAHA	SC, NRC ASSTT.S.G.I. SC, F.T SC, ECI
2	WP(C)/141/2020 WITH LCR	NOOR MAHAMMAD Versus THE UNION OF INDIA AND 5 ORS.	MR. S BHUYAN MR. A MOBARAQUE	SC, NRC ASSTT.S.G.I. SC, F.T SC, ECI
3	WP(C)/158/2020 WITH LCR	RANGMALA KHATUN Versus THE UNION OF INDIA AND 5 ORS.	MR H R A CHOUDHURY MR F U BARBHUIYA MS S DAS	SC, NRC ASSTT.S.G.I. SC, ELECTION COMMISSION. SC, F.T
4	WP(C)/167/2020 WITH LCR	HARIPADA BISWAS Versus THE UNION OF INDIA AND 7 ORS	MRS. R MOMTAZ MR. A I UDDIN	SC, NRC ASSTT.S.G.I. SC, F.T SC, ELECTION COMMISSION.
5	WP(C)/541/2020 WITH LCR	SAHERA KHATUN Versus THE UNION OF INDIA AND 5 ORS	MR. I HUSSAIN MR. L R MAZUMDER	SC, NRC ASSTT.S.G.I. SC, F.T SC, ELECTION COMMISSION.
6	WP(C)/2344/2020 WITH LCR	JUBED ALI Versus THE UNION OF INDIA AND 6 ORS	MR. K M HASSAN	SC, NRC ASSTT.S.G.I. SC, ELECTION COMMISSION. SC, F.T
7	WP(C)/2412/2020 WITH LCR	REKHA DEBNATH @ DEVI Versus THE UNION OF INDIA AND 5 ORS	MS C MEDHI MR. S NATH	SC, NRC ASSTT.S.G.I. SC, F.T SC, ELECTION COMMISSION.
8	WP(C)/1886/2024	JAIGUN BIBI @ JOYGUN BIBI @ JOYGUN BEGUM Versus THE UNION OF INDIA AND 5 ORS	MR. A R SIKDAR MR. S I TALUKDAR D J BARMAN	GA, ASSAM DY.S.G.I. SC, ECI SC, F.T

9	WP(C)/1892/2024	ABDUL BARIQUE AHMED @ ABDUL BAREQUE AHMED Versus THE STATE OF ASSAM AND 3 ORS	MR. M A SHEIKH MR. Z H AHMED MS F INTAZ	GA, ASSAM
ADMISSION				
10	WP(C)/2914/2017 WITH LCR	THE STATE OF ASSAM and ANR. Versus MUSTT. AFSANA BEGUM	MR.B N SARMA MR.S C KEYAL GA, ASSAM ASSTT.S.G.I.	MS.P MAHANTA MR.B BORA MR.D MAHANTA
11	WP(C)/3447/2017 WITH LCR	MOJIRAN NESSA Versus THE UNION OF INDIA and 3 ORS.	MR. M A SHEIKH MR.M HOSSAIN MR.K U AHMED	GA, ASSAM ASSTT.S.G.I.
WITH				
12	WP(C)/854/2018	MOJIRAN NESSA Versus UNION OF INDIA AND 3 ORS	MR. M A SHEIKH DR. K U AHMED MR. M HOSSAIN MS F INTAZ	GA, ASSAM SC, NRC ASSTT.S.G.I. SC, ELECTION COMMISSION. SC, F.T
13	WP(C)/3521/2017 WITH LCR	AMJAD ALI @ AMJAD ALI MONDAL Versus THE UNION OF INDIA and 4 ORS.	MR.J MOLLAH MS.A BHANU MR.S P DAS	GA, ASSAM ASSTT.S.G.I.
14	WP(C)/3594/2017 WITH LCR	ROBI DEY Versus THE UNION OF INDIA	MR.U DAS MR.D SARMAH MS.R NEWAR	GA, ASSAM ASSTT.S.G.I.
15	WP(C)/3630/2017 WITH LCR	MOYEZUDDIN Versus THE UNION OF INDIA and 3 ORS.	MR.A T SARKAR MDK RAHMAN	GA, ASSAM ASSTT.S.G.I.
16	WP(C)/3638/2017 WITH LCR	MUSSTT. KHODEJA BIBI @ KHODIJA BIBI Versus THE UNION OF INDIA and 4 ORS.	MR G S SARKAR MR.M HAQUE MR.Z HUSSAIN	GA, ASSAM ASSTT.S.G.I.
17	WP(C)/4405/2017 WITH LCR	JALAL ALI @ JALALUDDIN ALI Versus THE UNION OF INDIA and 4 ORS.	MR.S S S RAHMAN MR.S B RAHMAN MR.A W AMAN	GA, ASSAM ASSTT.S.G.I.
18	WP(C)/4560/2017 WITH LCR	NUR JAHAN BEGUM Versus THE UNION OF INDIA and 5 ORS.	MR.S S S RAHMAN MR.S B RAHMAN MR.A W AMAN	GA, ASSAMR-2-6 ASSTT.S.G.I.(R-1)
19	WP(C)/4859/2017 WITH LCR	AMINA BIBI @ AMINA KHATUN Versus THE UNION OF INDIA and 4 ORS.	MR.M U MAHMUD MR.A DAS MR.S ISLAM MS.C KALITA MR.S HAQUE MRSR BORAH MR.M ALI	GA, ASSAM ASSTT.S.G.I.
20	WP(C)/7138/2017 FIXED	SUNITY SEAL Versus UNION OF INDIA and 2 ORS	MS.A KAUSHAR MR.S ISLAM MR.A CHOUDHURY MS.M KONCH	GA, ASSAM ASSTT.S.G.I.
21	WA/106/2024 WITH OFFICE NOTE	PRAKASH PHUKAN Versus THE UNION OF INDIA AND 4 ORS	MR. SURAJIT DUTTA MR. M DUTTA MR K M BORA	GA, ASSAM DY.S.G.I.
22	WA/111/2024 WITH OFFICE NOTE	THE FOOD CORPORATION OF INDIA AND 3 ORS. Versus HI SPEED LOGISTICS PVT LTD AND 2 ORS	MR B K SINGH MR D AKRAM	MRS. R BORBORA MS. N DEY
ORDERS				
23	Review.Pet./17/2024 IN WP(C)/4324/2019 (D/O)	SAMSUDDIN AHMED Versus THE UNION OF INDIA AND 5 ORS.	MR. A R BHUYAN MR. M A I HUSSAIN MS. A. BORAH	GA, ASSAM SC, NRC DY.S.G.I. SC, ECI SC, F.T
24	I.A.(Civil)/719/2024 FIXED, IN WP(C)/316/2023 (D/O) in WP(C)/316/2023	JOHURA KHATUN Versus THE UNION OF INDIA AND 5 ORS	MR. S C BISWAS MR. F A HASSAN MS. J GHOSH	GA, ASSAM SC, NRC DY.S.G.I. SC, ECI SC, F.T

25	I.A.(Civil)/963/2024 WITH OFFICE NOTE in WA/890/2024 WITH WA/890/2024 (Filing Number)	THE STATE OF ASSAM AND 4 ORS. Versus MAMIDUL HASSAN AND ANR. State Of Assam And Ors Versus Mamidul Hassan	MR. D NATH SR. GA, ASSAM DIPANKAR NATH	
26	I.A.(Civil)/998/2024 WITH OFFICE NOTE in WA/2291/2024 WITH WA/2291/2024 (Filing Number)	THE STATE OF ASSAM Versus ASRAFUL ISLAM The Secretary To The Govt Of Assam And 2 Ors Versus Asrafal Islam And 3 Ors	MR. N J KHATANIAR SC, EDU MR. NAYAN JYOTI KHATANIAR	GA, ASSAM

=====

=====

LEAVE NOTE OF ADVOCATES FOR 05/04/2024

-

1)	MR. I HUSSAIN	26-02-2024	To	10-04-2024
2)	MS. T GOSWAMI	29-02-2024	To	10-04-2024
3)	MR. O P BHATI	11-03-2024	To	07-04-2024
4)	MR H R A CHOUDHURY	14-03-2024	To	10-04-2024
5)	MD. I HUSSAIN	18-03-2024	To	15-04-2024
6)	MR. B NATH	22-03-2024	To	05-04-2024
7)	MR S K KEJRIWAL	03-04-2024	To	23-04-2024
8)	MS S KEJRIWAL	03-04-2024	To	23-04-2024
9)	MR. K P PATHAK	22-03-2024	To	05-04-2024
10)	MR. C CHOWDHURY	22-03-2024	To	18-04-2024
11)	MR. S SARMA	05-04-2024	To	05-04-2024
12)	MR. R GOSWAMI	05-04-2024	To	08-04-2024
13)	MR. A K TALUKDAR	02-04-2024	To	28-04-2024
14)	MR. M RAHMAN	02-04-2024	To	21-04-2024
15)	MR D K BORDOLOI	04-04-2024	To	05-04-2024
16)	MR A W AMAN	04-04-2024	To	08-04-2024
17)	MR D DEKA	03-04-2024	To	27-04-2024
18)	MR. A CHAMUAH	04-04-2024	To	09-04-2024
19)	MS. M JAIN	08-04-2024	To	23-04-2024
20)	MR. N ALAM	08-04-2024	To	20-04-2024
21)	MR. S P ROY	04-04-2024	To	05-04-2024



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

DAILY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

10:15 AM to 1:00 PM

2:00 PM to 4:30 PM

[For Friday,5th April 2024]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:15 AM BEFORE RESPECTIVE BENCHES]

[AT 10:15 AM]

BEFORE:

HONOURABLE MR. JUSTICE MICHAEL ZOTHANKHUMA

COURT NO: 4

[CIVIL BENCH-IV]

Sr.No. Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
MOTION			
1 WP(C)/1626/2024 FIXED	MD. MONNAF ALI Versus THE STATE OF ASSAM AND 2 ORS	MR. A ROSHID MS. T BEGUM	GA, ASSAM SC, FISHERY
2 WP(C)/1650/2024 FIXED	MD. ABDUL SALAM Versus THE STATE OF ASSAM AND 2 ORS	MR. A ROSHID MS. T BEGUM	GA, ASSAM SC, FISHERY
3 WP(C)/1875/2024	M/S BORGHAIN ENTERPRISES AND ANR. Versus THE STATE OF ASSAM AND 5 ORS.	MR. M SARMA	SC, P H E SC, FINANCE
4 WP(C)/1888/2024 CAVT. NO.02812/024, WITH CAVT. 281/2024	SANKAR GHATWAR Versus THE STATE OF ASSAM AND 7 ORS	MR. R P SARMAH MR. D DOLEY MS A DEKA	GA, ASSAM MR. S BANIK SC, EXCISE DEPTT. FOR CAVEATOR
5 WP(C)/1891/2024	SAIFUL ISLAM Versus THE UNION OF INDIA AND 4 ORS	MR. M A SHEIKH MS. A BEGUM MR M H CHOUDHURY MS F INTAZ	DY.S.G.I. SC, WATER RESOURCE
6 WP(C)/1911/2024 CAVT. NO.02892/024,	M/S GERAMARI GAON PANCHAYAT MEEN SAMABAY SAMITY LTD Versus THE STATE OF ASSAM AND 5 ORS	MS. J DEKA MS. A TALUKDAR	GA, ASSAM MR S KHOUND MR D J MEDHI FOR CAVEATOR SC, FISHERY
ADMISSION			
7 WP(C)/4301/2017 FIXED	M/S. SONU ENTERPRISE Versus THE UNION OF INDIA and 4 ORS.	MR. S P CHOUDHURY MR.R SARMA MR K BISWAKARMA MS B DEVI	MR. P K ROY (R-2 TO 5) C.G.C. MR. S K CHAKRABORT (R-2 TO 5)Y MR A CHAKRABORTY (R-2 TO 5) MS. M DUTTA (R-2 TO 5) MR.C K S BARUAH ASSTT.S.G.I.
8 WP(C)/3299/2021 FIXED	M/S STN COMMUNICATION AND ADVERTISING PVT. LTD. AND ANR. Versus THE ASSAM POWER DISTRIBUTION CORPORATION LTD. AND 9 ORS.	MR P SHARMAH MR P SONOWAL MR S B SINHA MR. A DEKA	SC, APDCL MR. K K PARASAR MR D DEKA ASSTT.S.G.I.

9	WP(C)/5730/2021	NAZRUL ISLAM AND 5 ORS Versus THE STATE OF ASSAM AND 7 ORS	MR H R A CHOUDHURY G UDDIN MS. P ADHIKARI	GA, ASSAM MR. K GOSWAMI SC, AFDC
10	WP(C)/2056/2023 FIXED	MD. SOHIDUL ISLAM AND 6 ORS. Versus THE STATE OF ASSAM AND 5 ORS.	MR. SAILENDRA DEKA MR J DAS	GA, ASSAM MR. S KATAKI (r-6) MS. R DUTTA (r-6)
	WITH			
11	WP(C)/2172/2021	GOPAL SARKAR Versus THE STATE OF ASSAM AND 2 ORS	MR. S KATAKI MS. R DUTTA	GA, ASSAM
12	WP(C)/2455/2023 FIXED	RAMESH SHAH Versus THE STATE OF ASSAM AND 5 ORS	MR K AGARWAL MR. M DAS MS. P NEOG	MS. M KALITA (R-1 TO R-6) SC, P H E
13	WP(C)/5233/2023	MITHISAR SWARGIARY Versus THE BODOLAND TERRITORIAL COUNCIL AND 4 ORS	MR. J LASKAR MR SOHAING	GA, ASSAM SC, BTC
14	WP(C)/6048/2023 CAVT. NO.11672/023, FIXED, WITH CAVT. 1167/2023 WITH LCR THREE FILES (A+C+D)	ASSAM CHEMICAL AND PHARMACEUTICAL PVT. LTD Versus THE STATE OF ASSAM AND ANR	MR S CHAKRABORTY MR. A DHAR MD F FARIDI	GA, ASSAM MR. K M HALOI FOR CAVEATOR
15	WP(C)/6220/2023 B/O	M/S SBL KNOWLEDGE SERVICES PVT. LTD. Versus THE STATE OF ASSAM AND 5 ORS	MR. K N CHOUDHURY MR. R M DEKA MR. D J DAS MS N MAHANTA N GAUTAM	SC, FOREST SC, FINANCE DEPTT.
16	WP(C)/1323/2024 FIXED	M/S H S ENGINEERS AND ASSOCIATES Versus THE STATE OF ASSAM AND 2 ORS	MR. A CHAMUAH	SC, WATER RESOURCE
		ORDERS		
17	WP(C)/496/2014 FIXED, WITH LCR, WP(C)/251/2013 (D/O)	BASANTA KUMAR KALITA Versus THE MANAGEMENT OF M/S FERTICHEM LTD. and 2 ORS	MR.A DASGUPTA MS.B DAS	GA, ASSAM MR.P K ROY MR.S K CHAKRABORTY MR. J K GOSWAMI (r-1) MR.A CHAKRABORTY MR.R THAKURIA MS.M DUTTA MR.L P SHARMA MR.S CHAKRABARTY
18	Cont.Cas(C)/499/2019 FIXED	JITEN KALITA Versus RAJESH KENGPAL AND 5 ORS	MS. P TAMULI MR. N GOGOI	MR. D SAIKIA MRS. D DAS BARMAN MR. B GOGOI MR P NAYAK MS. P CHUTIA
19	Cont.Cas(C)/639/2023 FIXED	M/S JHURIA READYMADE CENTRE Versus DILIP KUMAR BORAH AND 2 ORS	MR R K DUTTA MR. U J SAIKIA	MR. B GOGOI (r-2) MR P NAYAK (r-2) MR A CHALIHA (r-2)
20	Cont.Cas(C)/640/2023 FIXED	M/S EASTERN AGRO MARKETING AGENCIES Versus DILIP KUMAR BORAH AND 2 ORS	MR R K DUTTA MR. U J SAIKIA	MR. B GOGOI (r-2) MR P NAYAK (r-2) MR A CHALIHA (r-2)
21	Cont.Cas(C)/709/2023 B/O	ABDUL KHALEQUE Versus PABITRA RAM KHAUND, IAS AND 2 ORS	DR. B AHMED MR. N HAQUE MR K UDDIN MR. A K AZAD MR M HUSSAIN	
22	I.A.(Civil)/2652/2023 in Cont.Cas(C)/379/2022	DADHI BRAHMA, Versus AKASH DEEP AND ANR	MR R DHAR MR B C MUCHAHARY	
	WITH Cont.Cas(C)/379/2022	DADHI BRAHMA Versus ANURAG GOEL AND ANR	MR R DHAR MR B C MUCHAHARY MRS. A BASUMATARY	MR. D SAIKIA (R-2) MS. R B BORA (R-2) MR. S BORA (R-2)
23	I.A.(Civil)/2711/2023 in Cont.Cas(C)/750/2022	OMAR ALI SHEIKH Versus AKASH DEEP AND ANR.	MR R DHAR MR B C MUCHAHARY	

WITH
[Cont.Cas\(C\)/750/2022](#)

OMAR ALI SHEIKH
Versus
ANURAG GOEL, IAS AND ANR.

MR R DHAR
MR B C MUCHAHARY
MRS. A BASUMATARY

24 [WP\(C\)/286/2024](#)
FIXED

M/S BORAH TRIAKHYA PRIVATE LIMITED
(PREVIOUSLY BORAH AND COMPANY)
AND ANR

MR. B GOGOI
MR P NAYAK
MR A CHALIHA

GA, ASSAM
SC, REVENUE

25 [I.A.\(Civil\)/779/2024](#)
FIXED, WITH Arb.P./7/2023 (D/O)
in Arb.P./7/2023

Versus
THE STATE OF ASSAM AND 6 ORS
S R ENGINEERING CONSTRUCTION

MS. RUKMINI BARUA
MS. PADMINI BARUA

DY.S.G.I.

HEARING

26 [WP\(C\)/880/2011](#)
FIXED

THE MANAGEMENT OF U.F.M
INDUSTRIES LTD.

Versus
SHRI SASHI MOHAN ROY and ORS

MR.A DASGUPTA
MR.B PRASAD
MR.P BHOWMICK

MR.S DAS
MR. A KALITA
MS. U. DAS, SC, LABOUR
AND UNEMPLOYMENT,

=====

LEAVE NOTE OF ADVOCATES FOR 05/04/2024

-

1)	MR. I HUSSAIN	26-02-2024	To	10-04-2024
2)	MS. T GOSWAMI	29-02-2024	To	10-04-2024
3)	MR. O P BHATI	11-03-2024	To	07-04-2024
4)	MR H R A CHOUDHURY	14-03-2024	To	10-04-2024
5)	MD. I HUSSAIN	18-03-2024	To	15-04-2024
6)	MR. B NATH	22-03-2024	To	05-04-2024
7)	MR S K KEJRIWAL	03-04-2024	To	23-04-2024
8)	MS S KEJRIWAL	03-04-2024	To	23-04-2024
9)	MR. K P PATHAK	22-03-2024	To	05-04-2024
10)	MR. C CHOWDHURY	22-03-2024	To	18-04-2024
11)	MR. S SARMA	05-04-2024	To	05-04-2024
12)	MR. R GOSWAMI	05-04-2024	To	08-04-2024
13)	MR. A K TALUKDAR	02-04-2024	To	28-04-2024
14)	MR. M RAHMAN	02-04-2024	To	21-04-2024
15)	MR D K BORDOLOI	04-04-2024	To	05-04-2024
16)	MR A W AMAN	04-04-2024	To	08-04-2024
17)	MR D DEKA	03-04-2024	To	27-04-2024
18)	MR. A CHAMUAH	04-04-2024	To	09-04-2024
19)	MS. M JAIN	08-04-2024	To	23-04-2024
20)	MR. N ALAM	08-04-2024	To	20-04-2024
21)	MR. S P ROY	04-04-2024	To	05-04-2024



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

DAILY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

10:15 AM to 1:00 PM

2:00 PM to 4:30 PM

[For Friday,5th April 2024]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:15 AM BEFORE RESPECTIVE BENCHES]

[AT 10:15 AM]

BEFORE:

HONOURABLE MR. JUSTICE KALYAN RAI SURANA

COURT NO: 7

[CIVIL BENCH-V]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
WITHDRAWAL				
1	AB/603/2024 B/O	LALROSANGI @ LALRO SANGI Versus THE STATE OF ASSAM	MR. A AHMED MR. M A CHOUDHURY U U KHAN	MR A AHMED PP, ASSAM
MOTION				
2	Cont.Cas(C)/123/2024 B/O	SUBAL RAY@ SUBAL CH. RAY Versus GYANENDRA DEV TRIPATHI AND ANR	S I AKAND	
3	WP(C)/1734/2024 FIXED	ARUN SAIKIA AND ANR Versus THE STATE OF ASSAM AND 7 ORS	MR B SINHA MR D K DEY MS T DEBNATH	GA, ASSAM
4	WP(C)/1778/2024 FIXED	PANIRAM KALITA Versus THE UNION OF INDIA AND 5 ORS	MR. D SARAF MR. S S GUPTA	SC, GST SC, FINANCE AND TAXATION DY.S.G.I.
5	WP(C)/1880/2024	NIRUPAMA TALUKDAR AND 2 ORS Versus STATE BANK OF INDIA AND 2 ORS.	MR. S P ROY JYOTISH DAS MS P DEY MS. P AGARWALA MS. V RAI	
6	WP(C)/1883/2024	SUBARNA BHARALI Versus THE STATE OF ASSAM AND 3 ORS	MR. R Deka S I AKAND	SC, ASLSA GA, ASSAM
7	WP(C)/1884/2024	AFTAB UDDIN MAZUMDER AND 2 ORS. Versus THE UNION OF INDIA AND 4 ORS	MR. N H MAZARBHUIYAN MS. L WAJEEDA MR. M H SAIKIA MR R I BHUYAN	GA, ASSAM DY.S.G.I.
8	WP(C)/1887/2024	SHREYA PAUL Versus THE STATE OF ASSAM AND 3 ORS	MR. R MAJUMDAR MR P KATAKI MR. JUNM LASKAR MS. J GHOSH	GA, ASSAM
9	WP(C)/1890/2024	TULESHWARI SUTRADHAR Versus THE UNION OF INDIA AND 8 ORS	MR R S CHAUHAN MS. D CHAUHAN	GA, ASSAM SC, NHAI SC, BTC SC, REVENUE
10	WP(C)/1900/2024	A NILBIR SINGHA Versus THE STATE OF ASSAM AND 3 ORS	MR. A D CHOUDHURY MR H KALITA	GA, ASSAM

11	WP(C)/1902/2024	JAMINI KT. BASUMATARY Versus PUNJAB NATIONAL BANK AND 3 ORS	MR. P SARMAH MR. S UPADHAY M SHARMA MR. A RAI	SC, PNB
12	WP(C)/1908/2024	JAGAT SING TERON Versus THE STATE OF ASSAM AND 6 ORS	MR. B P BORAH J DASGUPTA MR P J DUTTA A KHANDAKAR	GA, ASSAM SC, NHIDC SC, K A A C SC, REVENUE
<u>ADMISSION</u>				
13	WP(C)/763/2023 CAVT. NO.01202/023, PART-HEARD, FIXED	BOARD OF DIRECTOR OF GREATER BADARPUR PRIMARY MILK PRODUCTION CO-OPERATIVE SOCIETY LIMITED AND ANR Versus THE STATE OF ASSAM AND 3 ORS	DR. B AHMED MR. P K ROYCHOUDHURY (P-2) MR. N HAQUE MR K UDDIN MR. A K AZAD	SC, CO OP MR. S ROY MR. M H LASKAR M. HOSSAIN FOR CAVEATOR
14	WP(C)/8454/2022 FIXED	SATYABRATA DEY AND 37 ORS Versus THE STATE OF ASSAM AND 4 ORS	MR. N H MAZARBHUIYAN MS. L WAJEEDA MR. M H SAIKIA MR R I BHUYAN	GA, ASSAM MR D NATH (R-3 & 4)
WITH				
15	WP(C)/2895/2020	SUSAR KANTI MAZUMDAR Versus THE STATE OF ASSAM AND 14 ORS	MR. A ROSHID MS. M R DEVI	GA, ASSAM MR B CHANDA (R. Nos. 6, 7, 8, 9, 11, 13 & 15) MR D NATH
WITH				
16	WP(C)/3213/2020	PANCHAM DAS AND 7 ORS Versus THE STATE OF ASSAM AND 14 ORS	MR. A ROSHID MS. M R DEVI	GA, ASSAM MR D NATH
WITH				
17	WP(C)/1064/2021	HARIPADA SAHA AND 6 ORS Versus THE STATE OF ASSAM AND 4 ORS	MR B CHANDA MR. B HALDAR	GA, ASSAM MR D NATH
18	WP(C)/2722/2023 B/O	RUKIA BEGUM LASKAR Versus THE UNION OF INDIA AND 4 ORS	MR. A H M R CHOUDHURY	GA, ASSAM MR. B DEKA (R-1,2,3,4) DY.S.G.I.
19	WP(C)/4034/2023 B/O	RINKU DAS Versus UNION OF INDIA AND 3 ORS	MR. A K GUPTA MR. R S MISHRA MS B SARMA	SC, GST DY.S.G.I.
20	WP(C)/5479/2023 FIXED	MANJU DAS Versus THE STATE OF ASSAM AND 4 ORS	MR. R Deka S I AKAND	GA, ASSAM SC, REVENUE SC, FINANCE DEPTT.
21	WP(C)/6752/2023 B/O	LONGKIRI TERANG AND 6 ORS Versus THE STATE OF ASSAM AND 3 ORS	MR. K N CHOUDHURY MR. D J DAS MS N MAHANTA N GAUTAM	GA, ASSAM SC, K A A C
22	Arb.P./11/2024 FIXED	M/S G.D. ENGINEERING CONSTRUCTION Versus THE UNION OF INDIA AND 2 ORS.	PETITIONER IN PERSON	DY.S.G.I.
23	WP(C)/848/2024 FIXED	DR. RANABIR PAUL Versus THE STATE OF ASSAM AND 3 ORS	MR. S ROY MR. M H LASKAR M. HOSSAIN	GA, ASSAM SC, REVENUE
24	WP(C)/917/2024 FIXED	BIPUL DAS AND 2 ORS Versus THE UNION OF INDIA AND 4 ORS	MR. N C DAS MR. S K SINGHA	MR. D C BORAH DY.S.G.I.
25	WP(C)/1170/2024 FIXED	M/S BASANTIPUR TEA COMPANY PVT. LTD., Versus THE UNION OF INDIA AND 4 ORS.	MS. N UPADHYAY MR. Z ISLAM MR. P DAS	MR. S C KEYAL
<u>ORDERS</u>				
26	WP(C)/4488/2022	CIPLA LTD. Versus THE STATE OF ASSAM AND 3 ORS.	MR. D DAS SR. ADV MR A KALITA MR K TALUKDAR	SC, NHM SC, HEALTH
27	Cont.Cas(C)/236/2023	TAPAN DUTTA Versus PABITRA RAM KHAUND AND 3 ORS	MR. D DOLEY MS A DEKA	

28	Cont.Cas(C)/427/2023	SUSHIL KUMAR AGARWALLA Versus GYANENDRA DEV TRIPATHI AND ANR	MR. M R LASKAR MR N SARMA	MR. D SAIKIA (r-1,2) MR. R BORPUJARI (r-1,2) MR. S DUTTA (r-1,2) MS. N BORDOLOI (r-1,2)
29	Cont.Cas(C)/503/2023	MARJINA BEGUM AND 2 ORS. Versus PALLAV GOPAL JHA	MS. R CHOUDHURY MR. A H M R CHOUDHURY	
30	Cont.Cas(C)/508/2023	PARTHA PROTIM BARUAH Versus PRANJAL PRAKASH CHAKRAVARTY	MR. K BORUAH MS. A TAMULI	
31	WP(C)/1038/2023	KANHAIYA YADAV Versus THE STATE OF ASSAM AND 4 ORS.	MR B P BORAH MR P J DUTTA MR H MAZUMDER	GA, ASSAM SC, REVENUE
32	WP(C)/1499/2023	KAMAL KUMAR HARLALKA AND 10 ORS Versus PUNJAB NATIONAL BANK AND 3 ORS	DR. ASHOK SARAF MR. B SARMA MR P BARUAH MR S J SAIKIA MR. N N DUTTA MR P K BORA MR. G. DUTTATRAY	MR SISHIR DUTTA (FOR PNB) MS S MOCHAHARI (FOR PNB) MR. S DUTTA (FOR PNB) SC, PNB
33	WP(C)/6418/2023	ABDUL KAYUM AND ANR. Versus THE UNION OF INDIA AND 15 ORS.	MR. S K TALUKDAR G UDDIN P ADHIKARI MR A K AZAD	GA, ASSAM MRS. R DEVI (r-1) DY.S.G.I. PP, ASSAM
34	WP(C)/6789/2023 B/O	J Aidur Rahman and 2 ORS Versus THE STATE OF ASSAM AND 6 ORS	MR. J M A CHOUDHURY MR. A B T HAQUE MS HIMADRI BORAH	SC, CO OP MR M H AHMED (R-6,7) MR N ZAMAN (R-6,7)
35	I.A.(Civil)/7/2024 in WP(C)/8238/2017	THE NATIONAL HIGHWAY AUTHORITY OF INDIA Versus RAJEN GOGOI and 41 ORS.	SC, NHAI	MR. S BORTHAKUR
	WITH WP(C)/8238/2017	RAJEN GOGOI and 38 ORS. Versus THE STATE OF ASSAM and 3 ORS.	MR.K GOGOI MS.P BORAH MR.S BARTHAKUR	GA, ASSAM SC, NHAI SC, REVENUE
36	Arb.P./13/2024 FIXED	GAUTAM DAS Versus SMT. BANDANA DAS AND 2 ORS.	MR. A GANGULY MR. A DHANUKA	
37	Cont.Cas(C)/33/2024	SHUKLA MAZUMDAR @ SUKLA MAZUMDER Versus GYANENDRA DEV TRIPATHI	MR. R Deka S I AKAND	MR. D SAIKIA (R-1) MR. R BORPUJARI (R-1) MS. N BORDOLOI (R-1)
38	Cont.Cas(C)/65/2024	BRAJENDRA GAYARI @ BRAJENDRA GAYARI Versus ANURAG JAIN AND 2 ORS.	MR. R C SAIKIA MS. K SAIKIA MS. N DEY MR. P SARMAH	MRS. R BORAH (R-1,2) MR. D BORAH (R-1,2)

=====

=====

LEAVE NOTE OF ADVOCATES FOR 05/04/2024

-

1)	MR. I HUSSAIN	26-02-2024	To	10-04-2024
2)	MS. T GOSWAMI	29-02-2024	To	10-04-2024
3)	MR. O P BHATI	11-03-2024	To	07-04-2024
4)	MR H R A CHOUDHURY	14-03-2024	To	10-04-2024
5)	MD. I HUSSAIN	18-03-2024	To	15-04-2024
6)	MR. B NATH	22-03-2024	To	05-04-2024
7)	MR S K KEJRIWAL	03-04-2024	To	23-04-2024
8)	MS S KEJRIWAL	03-04-2024	To	23-04-2024
9)	MR. K P PATHAK	22-03-2024	To	05-04-2024
10)	MR. C CHOWDHURY	22-03-2024	To	18-04-2024
11)	MR. S SARMA	05-04-2024	To	05-04-2024
12)	MR. R GOSWAMI	05-04-2024	To	08-04-2024
13)	MR. A K TALUKDAR	02-04-2024	To	28-04-2024

14)	MR. M RAHMAN	02-04-2024	To	21-04-2024
15)	MR D K BORDOLOI	04-04-2024	To	05-04-2024
16)	MR A W AMAN	04-04-2024	To	08-04-2024
17)	MR D DEKA	03-04-2024	To	27-04-2024
18)	MR. A CHAMUAH	04-04-2024	To	09-04-2024
19)	MS. M JAIN	08-04-2024	To	23-04-2024
20)	MR. N ALAM	08-04-2024	To	20-04-2024
21)	MR. S P ROY	04-04-2024	To	05-04-2024



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

DAILY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

10:15 AM to 1:00 PM

2:00 PM to 4:30 PM

[For Friday,5th April 2024]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:15 AM BEFORE RESPECTIVE BENCHES]

[AT 10:15 AM]

BEFORE:

HONOURABLE MR. JUSTICE SANJAY KUMAR MEDHI

COURT NO: 10

[CIVIL BENCH-III]

Sr.No. Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
TOP OF THE LIST			
1 WP(C)/5793/2015 FIXED, WITH THREE NOS. SPIRAL BINDING DOCUMENTS	SAMSUL ISLAM Versus THE UCO BANK and 7 ORS	MR.R ISLAM MR.U K NAIR MS.A HUSSAIN	MR.A J DAS(R- 1 to 5) MR.R K DUTTAR-1 to 5 MR.N BARUAH(R-1 to 5) MR.M K ALI(R-1 to 5)
ORDER (IMPLEADMENT OF PARTY)			
2 I.A.(Civil)/975/2024 in WP(C)/4903/2021	DEEP PAUL Versus THE STATE OF ASSAM AND ORS	MR. A R SIKDAR	SC, PNRD GA, ASSAM SC, APSC SC, P H E
WITH WP(C)/4903/2021	DEEP PAUL Versus THE STATE OF ASSAM AND 4 ORS	MR. A R SIKDAR M M ZAMAN	SC, PNRD GA, ASSAM SC, APSC MR A K AHMED (r-6) MR DIGANTA BHATTA (r-6) SC, P H E
ADMISSION			
3 WP(C)/198/2018	SANDEEP KUMAR Versus THE UNION OF INDIA	MS. S BORA MS. N CHAKRABORTY	MRS. A GAYAN (CGC) MRS. A GAYAN (CGC) ASSTT.S.G.I.
4 WP(C)/8268/2018 FIXED	HEMANTA GOGOI AND 42 ORS. Versus THE STATE OF ASSAM AND 3 ORS.	MR. I H SAIKIA MR. K KALITA MR. M R CHOUDHURY MR K KASHYAB	GA, ASSAM SC, AGRICULTURE SC, FINANCE
5 WP(C)/268/2020	S/358609F WARRANT OFFICER/CIPHER MOIRUM HUSSAIN LASKAR AND 35 ORS. Versus THE UNION OF INDIA AND 3 ORS.	MR. B PATHAK MR. R THADANI MR. V KUMAR	MR H GUPTA ASSTT.S.G.I.
6 WP(C)/4335/2020 FIXED	PRITAM RABI DAS Versus THE STATE OF ASSAM AND 5 ORS	MR. H ALI MR. R A CHOUDHURY	GA, ASSAM SC, PWD
7 WP(C)/5411/2021	RAVI RANJAN KUMAR Versus THE UNION OF INDIA AND 3 ORS	MS. A TALUKDAR MISS P DAS MS S DAS	ASSTT.S.G.I.
8 WP(C)/3841/2022 B/O	FARHANA BEGUM BARBHUIYA AND ANR Versus THE STATE OF ASSAM AND 5 ORS	MR. B U LASKAR	GA, ASSAM

9	WP(C)/4724/2022	MINTU BORKATAKY Versus OIL INDIA LIMITED AND 10 ORS	MR. P D NAIR MR. A CHETRY MR G ALAM MR. H ROHMAN	MR. S C KEYAL (R-7 TO 10) MR. A HALIM (R-7 TO 10) MR. K BAISHYA (R-7 TO 10) SC, OIL
10	WP(C)/5103/2022	MEHBUBA SULTANA Versus THE STATE OF ASSAM AND 5 ORS.	MR. M U MONDAL MD. I H KHAN MR K ISLAM MR A ALIM SK	GA, ASSAM MS. R CHOUDHURY (r-5) MR N RAHMAN (r-5)
11	WP(C)/5714/2022	RANJAN KRISHNA SHARMA Versus THE UNION OF INDIA AND 7 ORS	MR. R K TALUKDAR MR. D BORAH	MR SISHIR DUTTA (R2 TO R8) MS. S. MOCHAHARI (R2 TO R8) MR. S DUTTA (R2 TO R8) MR S DUTTA (R2 TO R8) ASSTT.S.G.I.
12	WP(C)/217/2023 B/O	RAJIB ROY Versus THE STATE OF ASSAM AND 7 ORS	MR. J KALITA MS. S. KAR	SC, FOREST
13	WP(C)/1042/2023	PRASHANNA BAISHYA Versus THE STATE OF ASSAM AND 2 ORS	MR. A BHATTACHARYA P. MEDHI MS P DUTTA	SC, HEALTH AND F W
14	WP(C)/3092/2023	BHUPEN KALITA AND 406 ORS Versus THE STATE OF ASSAM AND 4 ORS	MR. Y S MANNAN MR. T BAIDYA MS N DEKARAJA	GA, ASSAM
15	WP(C)/3627/2023	AKRAM ALI @ AKROM ALI Versus THE STATE OF ASSAM AND 4 ORS	MR. S ALIM MR. A T SIKDER	GA, ASSAM SC, PWD
16	WP(C)/3628/2023	RIYA BORAH Versus THE CHIEF SECRETARY CUM CHAIRMAN THE GOVT OF ASSAM AND 5 ORS	MR A KHANIKAR R L CHUTIA	GA, ASSAM MR. B GOGOI (R-6)
17	WP(C)/4595/2023	RENU KUMARI GUPTA Versus THE UNION OF INDIA AND 3 ORS.	MR. R MAZUMDAR MRS P RAI MR H BEZBARUA MR. R DEKA MS T SARMAH	DY.S.G.I.
18	WP(C)/4862/2023	PRIYANKI PIKI BARUAH Versus THE STATE OF ASSAM AND 4 ORS	MR. N K KALITA MR D DEKA	SC, ELEM. EDU MR. P N GOSWAMI MR. J K GOSWAMI (r-5) MS. M KALITA (R-6) MR. J BARMAN (r-5) MR D J BORO (r-5) SC, ASSAM TEXTBOOK PRODUCTION AND PUBLICATIONS CORPORATION LTD.
19	WP(C)/4955/2023	MADHUMITA GUPTA Versus THE STATE OF ASSAM AND 4 ORS	MR H BEZBARUA MR. U SARMA K. KALITA	GA, ASSAM
20	WP(C)/5703/2023	FIRUJA BEGUM @ FIRUZA BEGUM Versus THE STATE OF ASSAM AND 5 ORS	MR M H AHMED MR A HUSSAIN MR. M DASGUPTA MR M RAHMAN I AMIN	GA, ASSAM SC, PWD
21	WP(C)/5807/2023	GANESH CHANDRA DEKA Versus THE STATE OF ASSAM AND 4 ORS	MR. D BHUYAN	MR. R DHAR (R-1 TO R-5) SC, PWD
22	WP(C)/7494/2023	KALIMUDDIN AHMED Versus THE STATE OF ASSAM AND ANR	MR. A S AKAND MR. A HUSSAIN MR REZABUL HOQUE	SC, IRRIGATION
23	WP(C)/1/2024	GITA KUMARI AND 12 ORS Versus THE STATE OF ASSAM AND 3 ORS	MR. M K CHOUDHURY MR P BHARDWAJ MR. M SARMA MR. D. BORAH	GA, ASSAM MR J K PARAJULI (R-1) MR P NAYAK (R-2,3,4)
24	WP(C)/211/2024 FIXED, WITH OFFICE NOTE	MUNINDRA KUMAR DAS Versus THE STATE OF ASSAM AND ANR	MR. K N CHOUDHURY MR. R M DEKA N GAUTAM	SC, ELEM. EDU, MR B GOGOI (SC, SCERT)

ORDERS

25	Cont.Cas(C)/124/2018 FIXED, WITH OFFICE NOTE, WITH (D/O), WP(C)/349/2009 (D/O), WP(C)/2567/2010 (D/O), WP(C)/3286/2014 (D/O), WP(C)/4054/2006 (D/O), WP(C)/4433/2001 (D/O), Review.Pet./100/2016 (D/O), Review.Pet./89/2017 (D/O)	GOPAL CH. BARUAH AND 16 ORS. Versus 3) DR. BIJOYA CHOUDHURY, ACS	MR. U K NAIR MR R ISLAM MR. D BHUYAN	MR. D SAIKIA MR. A DEKA MR. N J KHATANIAR (r-4) MS. N PHUKAN MS K DAS (r-4) MR. S M T CHISTIE
26	Cont.Cas(C)/33/2019 FIXED	MUSTAQUE AHMED Versus ANAND PRAKASH TEWARI	MR. K SINGHA MR D GOGOI	MR. J ROY
	WITH			
27	Cont.Cas(C)/97/2019	ISHESWAR GOSWAMI Versus ANANDA PRASAD TEWARI	MS B DEVI MR. R SARMA MS. S D SAIKIA	MR. J ROY SC, ASTC
	WITH			
28	Cont.Cas(C)/173/2019	BIREN KUMAR SAIKIA AND 3 ORS. Versus ANAND PRAKASH TIWARI	MR. S BORTHAKUR MR. D GOGOI	MR. J ROY
	WITH			
29	Cont.Cas(C)/177/2019	RASHID ALI Versus ANAND PRAKASH TIWARI	MR. S BORTHAKUR MR. D GOGOI	MR. J ROY
30	Cont.Cas(C)/386/2022 B/O	SMTI SABETERA BIBI @ SABTERA BIBI Versus NIRAN CHANDRA GOGOI	MR. JUNM LASKAR MS N KHATUN	MR B DEURI
31	Cont.Cas(C)/155/2023 FIXED	DR. BHABEN CHOUDHURY Versus A. L. CHOUDHURY AND ANR	DR. B AHMED MR. A K AZAD MR A U AHMED MS. H SARMA	
32	Cont.Cas(C)/183/2023 B/O	PRASANTA KR GOGOI Versus JAYASHREE NAIDING	MR SAURADEEP DEY MR P H KONWAR	MR. P N GOSWAMI (R-1) MR. K P PATHAK (R-1) MR. D GOGOI (R-1)
33	Cont.Cas(C)/397/2023	NURANI KHATUN Versus M S MANIVANNAN, I.A.S. AND ANR	MR M A ISLAM MR J I MONDAL	MR. N UPADHAYAY (R-1)
34	WP(C)/3098/2023	DR. SIDDHARTHA BURAGOHAIN Versus THE STATE OF ASSAM AND 4 ORS	MR. A K BHATTACHARYYA MS R B DEB MR D K BHATTACHARYYA	MR D KALITA (R-5) GA, ASSAM MR. D NATH (R-5) MR B GOGOI, SC, HEALTH AND FAMILY WELFARE DEPTT. (R-2,3,4) SC, FINANCE
	WITH			
35	WP(C)/3706/2023	DR. SIDDHARTHA BURAGOHAIN Versus THE STATE OF ASSAM AND 4 ORS	MR. A K BHATTACHARYYA MR D K BHATTACHARYYA MS R B DEB	GA, ASSAM SC, HEALTH
36	WP(C)/5548/2023	HABI BALA BRAHMA Versus THE COMMISSIONER AND SECRETARY TO THE GOVT OF ASSAM AND 2 ORS	MR. U K NAIR MR. A BORO MS N NEWME	SC, HEALTH
37	Cont.Cas(C)/46/2024	DEBESWAR HANDIQUE Versus KS GOPINATH NARAYAN AND ANR	MR. J ABBAS MR M HANDIQUE MD I HUSSAIN AL AMEEN	MR. B GOGOI (R- 2) MR P NAYAK (R- 2) MR A CHALIHA (R- 2)
38	I.A.(Civil)/1011/2024 B/O in WP(C)/1443/2024	THE BRAHMAPUTRA CRACKER AND POLYMER LIMITED Versus SUBRATA KUMAR PAL AND 5 ORS	MR. S MITRA MR. S MITRA MR A K BORO MR. R. RAMEEZ	MR SISHIR DUTTA MR S DUTTA DY.S.G.I.
	WITH WP(C)/1443/2024	SUBRATA KUMAR PAL Versus THE UNION OF INDIA AND 6 ORS	MR SISHIR DUTTA MR S DUTTA	MR. S MITRA (R-2,3) MR. D J DAS MR A K BORO (R-2,3) MR. R. RAMEEZ (R-2,3) DY.S.G.I. MR S.MITRA (R-2,3)

39 [I.A.\(Civil\)/1029/2024](#)
in [WP\(C\)/2188/2020](#)

DILIP KUMAR SAIKIA,
Versus
THE STATE OF ASSAM AND 6 ORS

MR D DAS
MR. A CHAMUAH
MR. T GHOSH

GA, ASSAM
MR R DHAR, SC, ASDC (R-2
& 3)

WITH
[WP\(C\)/2188/2020](#)

DILIP KUMAR SAIKIA
Versus
THE STATE OF ASSAM AND 6 ORS

MR D DAS
MR. A CHAMUAH
MR. T GHOSH

GA, ASSAM
MR R DHAR, SC, ASDC (R-2
& 3)

=====

LEAVE NOTE OF ADVOCATES FOR 05/04/2024

-

1)	MR. I HUSSAIN	26-02-2024	To	10-04-2024
2)	MS. T GOSWAMI	29-02-2024	To	10-04-2024
3)	MR. O P BHATI	11-03-2024	To	07-04-2024
4)	MR H R A CHOUDHURY	14-03-2024	To	10-04-2024
5)	MD. I HUSSAIN	18-03-2024	To	15-04-2024
6)	MR. B NATH	22-03-2024	To	05-04-2024
7)	MR S K KEJRIWAL	03-04-2024	To	23-04-2024
8)	MS S KEJRIWAL	03-04-2024	To	23-04-2024
9)	MR. K P PATHAK	22-03-2024	To	05-04-2024
10)	MR. C CHOWDHURY	22-03-2024	To	18-04-2024
11)	MR. S SARMA	05-04-2024	To	05-04-2024
12)	MR. R GOSWAMI	05-04-2024	To	08-04-2024
13)	MR. A K TALUKDAR	02-04-2024	To	28-04-2024
14)	MR. M RAHMAN	02-04-2024	To	21-04-2024
15)	MR D K BORDOLOI	04-04-2024	To	05-04-2024
16)	MR A W AMAN	04-04-2024	To	08-04-2024
17)	MR D DEKA	03-04-2024	To	27-04-2024
18)	MR. A CHAMUAH	04-04-2024	To	09-04-2024
19)	MS. M JAIN	08-04-2024	To	23-04-2024
20)	MR. N ALAM	08-04-2024	To	20-04-2024
21)	MR. S P ROY	04-04-2024	To	05-04-2024



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

DAILY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

10:15 AM to 1:00 PM

2:00 PM to 4:30 PM

[For Friday,5th April 2024]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:15 AM BEFORE RESPECTIVE BENCHES]

[AT 10:15 AM]

BEFORE:

HONOURABLE MR. JUSTICE MANISH CHOUDHURY

HONOURABLE MR. JUSTICE ROBIN PHUKAN

COURT NO: 12

[SPECIAL DIVISION BENCH]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
ADMISSION				
1	Crl.A./262/2023 0 Y 10 M 10 D :WITH LCR 6 FILES, B/O WITH I.A.(Crl.)/622/2023 in Crl.A./262/2023	JONALI KALITA Versus THE STATE OF ASSAM AND ANR.	MR B KAKATI	PP, ASSAM
2	Crl.A./93/2024	JONALI KALITA Versus THE STATE OF ASSAM AND ANR.	MR B KAKATI	PP, ASSAM
3	Crl.A./101/2024 B/O WITH I.A.(Crl.)/327/2024 in Crl.A./101/2024	SANU BHUYAN Versus THE STATE OF ASSAM AND ANR.	MR. A K BHUYAN MR J DAS MS. N CHOUDHURY MR. A KHOUND MS B BORA	PP, ASSAM
4	Crl.A./101/2024 B/O WITH I.A.(Crl.)/327/2024 in Crl.A./101/2024	MD. AHED ALI Versus THE STATE OF ASSAM AND ANR.	MR H R A CHOUDHURY MR. A M AHMED MR. A AHMED P. GHOSH	PP, ASSAM
ORDERS				
4	I.A.(Civil)/1974/2019 in Mat.App./5630/2019 WITH Mat.App./5630/2019 (Filing Number)	XXXX XXXX Versus XXXX XXXX	MR. K BHATTACHARJEE MS B TALUKDAR MR. M A MOON	
5	Crl.A./73/2022 WITH OFFICE NOTE, LCR 6 FILES, P.B.-2, B/O	XXXX XXXX Versus XXXX XXXX	MR. K BHATTACHARJEE	
5	Crl.A./73/2022 WITH OFFICE NOTE, LCR 6 FILES, P.B.-2, B/O	MUSTT. MIRIJA BEGUM Versus THE STATE OF ASSAM AND ANR.	MR D K BHATTACHARYYA MR. P P DAS MR A ATREYA	PP, ASSAM
6	Crl.A./104/2022 WITH OFFICE NOTE, LCR 5 FILES, P.B.-2	SIRAJUL HOQUE Versus THE STATE OF ASSAM AND ANR.	MR. A A R KARIM MR. A DEB MR R ISLAM	PP, ASSAM
7	CRL.A(J)/108/2022 3 Y 7 M 11 D :WITH OFFICE NOTE, LCR 4 FILES, P.B.-2	SIMOL DALU @ MANGAL DALU Versus THE STATE OF ASSAM	MR SUPRATIM DEB PURKAYASTHA (AMICUS CURIAE)	PP, ASSAM

8	CRL.A(J)/123/2022 5 Y 1 M 26 D :WITH OFFICE NOTE, LCR 6 FILES, P.B.-2	GAJEN BAURI Versus THE STATE OF ASSAM	MS BIJITA SARMA (AMICUS CURIAE)	PP, ASSAM
9	I.A.(Civil)/3366/2022 WITH LCR in Mat.App./8/2020 WITH Mat.App./8/2020	XXXXXXXX Versus XXXXXXXX XXXXXXXX Versus XXXXXXXX	MR. B K BHAGAWATI MR. P S DEKA MR. B K BHAGAWATI MS P DAIMARI MS K KALITA	MR. N N JHA MR. N N JHA MR. A C RAY
10	CRL.A(J)/16/2023 1 Y 7 M 27 D :WITH LCR 3 FILES, P.B.-2	BABUN SARMA Versus THE STATE OF ASSAM	MS BIJITA SARMA (AMICUS CURIAE)	PP, ASSAM
11	CRL.A(J)/103/2023 WITH OFFICE NOTE, LCR 4 FILES, P.B.-2, FIXED	AJAY DAS Versus THE STATE OF ASSAM AND ANR	MS N HASSAN	PP, ASSAM MR. N.K.KALITA, LEGAL AID COUNSEL (R-2)
12	CRL.A(J)/118/2023 2 Y 3 M 7 D :WITH OFFICE NOTE, LCR 4 FILES, P.B.-2, FIXED	BUDHU MURAH Versus THE STATE OF ASSAM	MR. B PRASAD, AMICUS CURIAE	PP, ASSAM
13	CRL.A(J)/119/2023 0 Y 10 M 19 D :WITH LCR 4 FILES	BIJOY BIN Versus THE STATE OF ASSAM		PP, ASSAM
14	Crl.A./164/2023 WITH LCR 3 FILES, FIXED WITH I.A.(Crl.)/397/2023 in Crl.A./164/2023	RAHIM ALI SHEIKH @ RAHIM ALI @ RAHIMUDDIN TALUKDAR Versus THE STATE OF ASSAM AND ANR. RAHIM ALI SHEIKH @ RAHIM ALI @ RAHIMUDDIN TALUKDAR Versus THE STATE OF ASSAM AND ANR.	MR H R A CHOUDHURY MR. A AHMED MR. I U CHOWDHURY U U KHAN MR H R A CHOUDHURY MR. A AHMED MR. I U CHOWDHURY U U KHAN	PP, ASSAM PP, ASSAM
15	Crl.A./459/2023	ABDUS SOBAHAN Versus THE STATE OF ASSAM AND 2 ORS.	MR B HAQUE MR N BARMAN MS J BARMAN MR B DEORI	PP, ASSAM SC, NIA
16	I.A.(Civil)/1943/2023 WITH LCR in Mat.App./70/2017 WITH Mat.App./70/2017	XXXXXXXX Versus XXXXXXXX XXXX XXXX Versus XXXX XXXX	MR.A R TAHBILDAR MR K THAKUR MR P R SARMA MR D MEDHI B ALI SK	MR. A R TALUKDAR MS. K KHAN MS. A DAS
	WITH I.A.(Civil)/3944/2017 in Mat.App./70/2017	XXXXXXXX Versus XXXXXXXX	MS.R DEVI	
17	Crl.A./55/2024 WITH OFFICE NOTE, FIXED	AZMAL HUSSAIN Versus THE STATE OF ASSAM AND 2 ORS.	MR N BARMAN MS J BARMAN MR B DEORI	PP, ASSAM SC, NIA
18	I.A.(Crl.)/198/2024 WITH LCR 5 FILES, FIXED in Crl.A./213/2023 WITH Crl.A./213/2023	HASIMUDDIN AND 2 ORS. Versus THE STATE OF ASSAM AND ANR. HASIMUDDIN AND 2 ORS. Versus THE STATE OF ASSAM AND ANR.	MR M AHMED	PP, ASSAM
	WITH I.A.(Crl.)/506/2023 in Crl.A./213/2023	HASIMUDDIN AND 2 ORS. Versus THE STATE OF ASSAM AND ANR.	MR M AHMED A. K. KANU MR A. ALI	PP, ASSAM
HEARING				
19	CRL.A(J)/71/2022 1 Y 12 M 1 D :WITH LCR 4 FILES, P.B.-2, FIXED	MAHESH ORANG AND 2 ORS. Versus THE STATE OF ASSAM	MR. A AHMED (AMICUS CURIAE)	PP, ASSAM

20 [Cri.A./340/2023](#)
Q Y 8 M 13 D :WITH LCR 2
BUNDLES, FIXED

SANJIB TALUKDAR
Versus
NATIONAL INVESTIGATION AGENCY AND
ANR.

MR Z KAMAR
MR. U CHOUDHURY
MR D NANDI
MR. M KALITA
MR S J CHOUDHURY

B. BHUYAN,PP, ASSAM(R-
2)
SC, NIA

=====

=====

LEAVE NOTE OF ADVOCATES FOR 05/04/2024

-

1)	MR. I HUSSAIN	26-02-2024	To	10-04-2024
2)	MS. T GOSWAMI	29-02-2024	To	10-04-2024
3)	MR. O P BHATI	11-03-2024	To	07-04-2024
4)	MR H R A CHOUDHURY	14-03-2024	To	10-04-2024
5)	MD. I HUSSAIN	18-03-2024	To	15-04-2024
6)	MR. B NATH	22-03-2024	To	05-04-2024
7)	MR S K KEJRIWAL	03-04-2024	To	23-04-2024
8)	MS S KEJRIWAL	03-04-2024	To	23-04-2024
9)	MR. K P PATHAK	22-03-2024	To	05-04-2024
10)	MR. C CHOWDHURY	22-03-2024	To	18-04-2024
11)	MR. S SARMA	05-04-2024	To	05-04-2024
12)	MR. R GOSWAMI	05-04-2024	To	08-04-2024
13)	MR. A K TALUKDAR	02-04-2024	To	28-04-2024
14)	MR. M RAHMAN	02-04-2024	To	21-04-2024
15)	MR D K BORDOLOI	04-04-2024	To	05-04-2024
16)	MR A W AMAN	04-04-2024	To	08-04-2024
17)	MR D DEKA	03-04-2024	To	27-04-2024
18)	MR. A CHAMUAH	04-04-2024	To	09-04-2024
19)	MS. M JAIN	08-04-2024	To	23-04-2024
20)	MR. N ALAM	08-04-2024	To	20-04-2024
21)	MR. S P ROY	04-04-2024	To	05-04-2024



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

DAILY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

10:15 AM to 1:00 PM

2:00 PM to 4:30 PM

[For Friday,5th April 2024]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:15 AM BEFORE RESPECTIVE BENCHES]

BEFORE:

HONOURABLE MR. JUSTICE MANISH CHOUDHURY

COURT NO: 12

[THIS BENCH WILL SIT AFTER RISING OF SPECIAL DIVISION BENCH, IF TIME PERMITS]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
MOTION				
1	WP(C)/1885/2024	SHYAMAL BEZBORUAH Versus THE GAUHATI HIGH COURT AND ANR	MR. M K CHOUDHURY MR P BHARDWAJ MR. M SARMA MR. D. BORAH	SC, GHC
2	WP(C)/1910/2024	RICHARD MUSHAHARY Versus THE GAUHATI HIGH COURT AND 2 ORS.	J U AHMED MR S A REEYAZ	GA, ASSAM SC, GHC
ADMISSION				
3	Crl.A./56/2024 FIXED	ROMEN KUMAR AND ANR. Versus THE STATE OF ASSAM	MR. A AHMED MR. M A CHOUDHURY MR. M ALAM MR A AHMED	PP, ASSAM
	WITH I.A.(Crl.)/204/2024 in Crl.A./56/2024	ROMEN KUMAR AND ANR. Versus THE STATE OF ASSAM	MR. A AHMED MR. M A CHOUDHURY MR. M ALAM MR A AHMED	PP, ASSAM
ORDERS				
4	Crl.Rev.P./154/2019 FIXED	PALLAVI JAIN @ SOGANI Versus SUMIT SOGANI AND 2 ORS.	MR. O P BHATI MR. T C DAS MR. P SARMA MR. M K GOGOI	
5	Crl.Pet./1178/2023 FIXED	SUKIA SULTANA CHOUDHURY Versus THE STATE OF ASSAM AND ANR	MR H R CHOUDHURY S. TALUKDAR A S PRODHANI	PP, ASSAM
6	I.A.(Crl.)/104/2024 FIXED in CRL.A(J)/826/2024	ARNESH HARIZON Versus THE STATE OF ASSAM AND ANR.	MS N HASSAN (LEGAL AID COUNSEL)	PP, ASSAM
	WITH CRL.A(J)/826/2024 (Filing Number)	ARNESH HARIZON Versus THE STATE OF ASSAM AND ANR. H	MS N HASSAN	
	WITH I.A.(Crl.)/828/2024 (Filing Number)	ARNESH HARIZON Versus THE STATE OF ASSAM AND ANR. H	MS N HASSAN	

HEARING

=====

=====

LEAVE NOTE OF ADVOCATES FOR 05/04/2024

-

1)	MR. I HUSSAIN	26-02-2024	To	10-04-2024
2)	MS. T GOSWAMI	29-02-2024	To	10-04-2024
3)	MR. O P BHATI	11-03-2024	To	07-04-2024
4)	MR H R A CHOUDHURY	14-03-2024	To	10-04-2024
5)	MD. I HUSSAIN	18-03-2024	To	15-04-2024
6)	MR. B NATH	22-03-2024	To	05-04-2024
7)	MR S K KEJRIWAL	03-04-2024	To	23-04-2024
8)	MS S KEJRIWAL	03-04-2024	To	23-04-2024
9)	MR. K P PATHAK	22-03-2024	To	05-04-2024
10)	MR. C CHOWDHURY	22-03-2024	To	18-04-2024
11)	MR. S SARMA	05-04-2024	To	05-04-2024
12)	MR. R GOSWAMI	05-04-2024	To	08-04-2024
13)	MR. A K TALUKDAR	02-04-2024	To	28-04-2024
14)	MR. M RAHMAN	02-04-2024	To	21-04-2024
15)	MR D K BORDOLOI	04-04-2024	To	05-04-2024
16)	MR A W AMAN	04-04-2024	To	08-04-2024
17)	MR D DEKA	03-04-2024	To	27-04-2024
18)	MR. A CHAMUAH	04-04-2024	To	09-04-2024
19)	MS. M JAIN	08-04-2024	To	23-04-2024
20)	MR. N ALAM	08-04-2024	To	20-04-2024
21)	MR. S P ROY	04-04-2024	To	05-04-2024



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

DAILY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

10:15 AM to 1:00 PM

2:00 PM to 4:30 PM

[For Friday,5th April 2024]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:15 AM BEFORE RESPECTIVE BENCHES]

[AT 10:15 AM]

BEFORE:

HONOURABLE MR. JUSTICE SOUMITRA SAIKIA

COURT NO: 13

[THIS BENCH WILL TAKE UP MATTERS PERTAINING TO TRANSFER, PENSION, SUSPENSION AND PAYMENT OF SALARY & ALLOWANCES RELATING TO CIVIL BENCH-II & III AND SERIES MATTERS RELATING TO CIVIL BENCH- II,III,IV & V

THIS BENCH WILL TAKE UP HEARING LIST DATED 04-03-2024 TO 10-04-2024 LISTED BEFORE HIS LORDSHIP, ALONG WITH THE FOLLOWING MATTERS]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
MOTION				
1	WP(C)/402/2024 FIXED	DR. DHRUBA JYOTI CHETIA Versus THE UNION OF INDIA AND 4 ORS	MR K K MAHANTA (Sr. Advocate) MR. K K PHUKAN MS N BEGUM	MR. A K DUTTA (r-1 to 5) DY.S.G.I.
2	WP(C)/1141/2024 FIXED	MD SAFIQR RAHMAN Versus THE STATE OF ASSAM AND 3 ORS	MR SISHIR DUTTA MR. S DUTTA MR S DUTTA MR P J DAS	SC, AFDC
3	WP(C)/1154/2024 FIXED	LAKHINATH BARUAH Versus THE STATE OF ASSAM AND 6 ORS	MR. M SARMA	SC, ELEM. EDU SC, AG SC, FINANCE
4	WP(C)/1329/2024 FIXED	JAYSHAB HUSSAIN LASKAR Versus THE STATE OF ASSAM AND 3 ORS	MR. J I BORBHUIYA MR. A B T HAQUE B DUTTA MR A HOSSAIN	GA, ASSAM SC, REVENUE
5	WP(C)/1364/2024 FIXED	MD. BAHARUL ISLAM Versus THE STATE OF ASSAM AND 2 ORS	MS D BORGHAIN MR. P GOHAIN MS. K BARUAH MS. M SARMAH	SC, ELEM. EDU
6	WP(C)/1889/2024	MUKSUDUL HUSSAIN KHANDAKAR Versus THE STATE OF ASSAM AND 3 ORS	MS D BORGHAIN MR. P GOHAIN MS. M SARMAH	SC, ELEM. EDU
ORDER (IMPLEADMENT OF PARTY)				
7	I.A.(Civil)/1019/2024 in WP(C)/2559/2022	ON THE DEATH OF DR. DILIP KUMAR BARUAH, HIS LEGAL HEIR MRS. LONI BARUAH Versus THE SECRETARY TO THE GOVT OF ASSAM	MR. D BHUYAN	SC, FINANCE DEPTT.

WITH WP(C)/2559/2022	ON THE DEATH OF DR. DILIP KUMAR BARUAH, HIS LEGAL HEIR MRS. LONI BARUAH	MR. D BHUYAN	GA, ASSAM SC, AG SC, HEALTH
	Versus THE STATE OF ASSAM AND 4 ORS		
	ADMISSION		
8 WP(C)/2509/2021 FIXED	BHARATI DEVI Versus THE STATE OF ASSAM AND 5 ORS	DR. B AHMED MR. U K NAIR MS. L DAS MR. A K AZAD MR P D NAYAK MR. M P SARMA MR. A BORO MR A CHAKRABORTY MS D MAHANTA MR A CHETIA	SC, HIGHER EDU
9 WP(C)/5743/2022 FIXED	SABEN BASUMATARY Versus THE STATE OF ASSAM AND 6 ORS	MR. K R PATGIRI MS CHITRALEKHA DAS MS K BARMAN	GA, ASSAM SC, AG SC, BTC SC, IRRIGATION SC, FINANCE
10 WP(C)/6999/2022 FIXED	PABITRA KALITA Versus THE STATE OF ASSAM AND 3 ORS	MR. M H ANSARI MR. S ALIM	SC, EDU SC, FINANCE
11 WP(C)/7419/2022 FIXED	MANI PEGU Versus THE STATE OF ASSAM AND 3 ORS	MR H DAS MR. B C DEKA	SC, AG SC, IRRIGATION
12 WP(C)/8398/2022 FIXED	BAHAR UDDIN LASKAR Versus THE STATE OF ASSAM AND 6 ORS	MR G BAISHYA MR I AHMED	GA, ASSAM SC, AG SC, FINANCE
13 WP(C)/635/2023 FIXED	APURBA PACHANI AND 3 ORS Versus THE STATE OF ASSAM AND 6 ORS	MR. P P BARUAH MR. R SARMA MS. J TAMULI	SC, ELEM. EDU SC, AG SC, FINANCE
14 WP(C)/1518/2023 FIXED	MARJINA BEGUM @ MARJINA AHMED Versus THE STATE OF ASSAM AND 6 ORS	MR. A R SIKDAR MD A ALI MR. S I TALUKDAR	SC, P AND R.D. GA, ASSAM
15 WP(C)/3520/2023 FIXED	SUSHILA DEVI Versus THE STATE OF ASSAM AND 8 ORS	MR D C NATH MR. M MONDAL	GA, ASSAM
16 WP(C)/4012/2023 FIXED	THIRESWARI BARHOI Versus THE STATE OF ASSAM AND 6 ORS.	MR. P P BARUAH MR. R SARMA	SC, ELEM. EDU MR. D BORA (R-8) SC, FINANCE
17 WP(C)/6767/2023 FIXED	BIVA RANI NAG Versus UNION OF INDIA AND 6 ORS	MR. K R PATGIRI MS CHITRALEKHA DAS MS K BARMAN MS. D. DEVI	C.G.C. MR. D J DAS (R-1 TO R-7) DY.S.G.I.
18 WP(C)/799/2024 FIXED	BICHITRA KALITA Versus THE STATE OF ASSAM AND 7 ORS	MD S HOQUE MS. A BORUAH MR. M DEKA	GA, ASSAM SC, AG MR. S Ali (r-7) MR K DAS (r-7)
19 WP(C)/1590/2024 FIXED	AJAY KUMAR HANDIQUE @ AJAY KR HANDIQUE Versus THE STATE OF ASSAM AND 3 ORS	MR I RAFIQUE MRS S A CHOUDHURY MS A AFREEN MS. R. R. SAIKIA	GA, ASSAM
20 WP(C)/1605/2024 FIXED	DIPTI RANI DEY Versus THE STATE OF ASSAM AND 5 ORS.	MR H TALUKDAR MRS. M DEKA MR. K D SARMA	GA, ASSAM SC, SEC. EDU. SC, DIMA HASAO
21 WP(C)/1627/2024 FIXED	DR. BINIT CHANDRA MORAL Versus THE STATE OF ASSAM AND 8 ORS	MR. B D KONWAR SR. ADV. MR. R KALITA MS. B SOREN MR H AGARWAL MR J SINGH H BAISHYA MS P GUPTA MS M ZOMUANPUII MR P DOLEY MS S JAIN	GA, ASSAM

ORDERS

22	I.A.(Civil)/3647/2023 FIXED in WP(C)/5795/2022 WITH WP(C)/5795/2022	ON THE DEATH OF DRONA KANTA DAS Versus THE STATE OF ASSAM AND 9 ORS	MR S BORTHAKUR MR D GOGOI	GA, ASSAM SC, AG SC, SEC. EDU.
		ON THE DEATH OF DRONA KANTA DAS HIS LEGAL HEIR RUNU DAS Versus THE STATE OF ASSAM AND 9 ORS	MR. S BORTHAKUR MR D K MEDHI P BORUAH MR D GOGOI MR H P NEPAL	GA, ASSAM SC, AG MR. B D CHOWDHURY G BAISHYA SC, SEC. EDU.
23	WP(C)/717/2024 FIXED	GARIMA DAS Versus THE STATE OF ASSAM AND 5 ORS	MD S HOQUE MS. A BORUAH MR. M DEKA	SC, ELEM. EDU GA, ASSAM SC, FINANCE DEPTT.
24	WP(C)/1556/2024 FIXED	RAMESH RAMCHIARY Versus THE STATE OF ASSAM AND 2 ORS	MR. A K DUTTA MR. B PURKAYASTHA	SC, ELEM. EDU

=====

=====

LEAVE NOTE OF ADVOCATES FOR 05/04/2024

-

1)	MR. I HUSSAIN	26-02-2024	To	10-04-2024
2)	MS. T GOSWAMI	29-02-2024	To	10-04-2024
3)	MR. O P BHATI	11-03-2024	To	07-04-2024
4)	MR H R A CHOUDHURY	14-03-2024	To	10-04-2024
5)	MD. I HUSSAIN	18-03-2024	To	15-04-2024
6)	MR. B NATH	22-03-2024	To	05-04-2024
7)	MR S K KEJRIWAL	03-04-2024	To	23-04-2024
8)	MS S KEJRIWAL	03-04-2024	To	23-04-2024
9)	MR. K P PATHAK	22-03-2024	To	05-04-2024
10)	MR. C CHOWDHURY	22-03-2024	To	18-04-2024
11)	MR. S SARMA	05-04-2024	To	05-04-2024
12)	MR. R GOSWAMI	05-04-2024	To	08-04-2024
13)	MR. A K TALUKDAR	02-04-2024	To	28-04-2024
14)	MR. M RAHMAN	02-04-2024	To	21-04-2024
15)	MR D K BORDOLOI	04-04-2024	To	05-04-2024
16)	MR A W AMAN	04-04-2024	To	08-04-2024
17)	MR D DEKA	03-04-2024	To	27-04-2024
18)	MR. A CHAMUAH	04-04-2024	To	09-04-2024
19)	MS. M JAIN	08-04-2024	To	23-04-2024
20)	MR. N ALAM	08-04-2024	To	20-04-2024
21)	MR. S P ROY	04-04-2024	To	05-04-2024



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

DAILY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

10:15 AM to 1:00 PM

2:00 PM to 4:30 PM

[For Friday,5th April 2024]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:15 AM BEFORE RESPECTIVE BENCHES]

[AT 10:15 AM]

BEFORE:

HONOURABLE MR. JUSTICE PARTHIVJYOTI SAIKIA

COURT NO: 14

[CIVIL BENCH-I]

Sr.No. Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
MOTION			
1 CRP(IO)/118/2024	SITA DEVI KANOI AND ANR Versus PAWAN AGARWALLA (KANOI) AND 6 ORS	MR. S K GOSWAMI MR. R SHARMA	
2 CRP(IO)/120/2024	HOTEL CHHUNGTE INTERNATIONAL AND ANR Versus STATE BANK OF INDIA AND 3 ORS	MR S BORTHAKUR MR. V RAJKHOWA MR S DAS MR A.J.SARMA	
ADMISSION			
3 MFA/42/2023	THE ORIENTAL INSURANCE COMPANY LTD Versus SRI PARIMAL BARMAN and ANR	MS. R D MOZUMDAR	MR. D K SAIKIA(R-1) MS.S D SAIKIA(R-1)
WITH I.A.(Civil)/1403/2023 in MFA/42/2023	THE ORIENTAL INSURANCE CO. LTD. Versus PARIMAL BARMAN and ANR.	MS. R D MOZUMDAR	MR. D K SAIKIA(R-1) MS.S D SAIKIA(R-1)
4 MFA/72/2023	ORIENTAL INSURANCE COMPANY LTD Versus MUSST SHUKITON NESSA and 3 ORS	MS.N MODI MR. S DUTTA MR.C SHARMA MR.SIDHANT DUTTA	MR. M KHAN MR. J RAHMAN MR R ISLAM
WITH I.A.(Civil)/2506/2023 in MFA/72/2023	ORIENTAL INSURANCE CO. LTD. Versus MUSST SHUKITON NESSA and 3 ORS,	MR. S DUTTA	
5 MFA/73/2023	SUNITA LOHAR MOHALI AND 2 ORS. Versus THE UNION OF INDIA	MS J KALITA	MS. B SARMA (C.G.C.) DY.S.G.I.
6 MFA/83/2023	BHEDA BARO AND 2 ORS. Versus THE UNION OF INDIA	MR J MOLLAH MRS. A BHANU MS. S P DAS	MRS. R DEVI DY.S.G.I.
7 MFA/84/2023	DILIP SAHA AND 2 ORS. Versus THE UNION OF INIDA	MR J MOLLAH MRS. A BHANU MS. S P DAS	DY.S.G.I.
8 Crl.Rev.P./360/2023 (AS PER HON. THE CHIEF JUSTICE ORDER)	BAHEJUDDIN AHMED Versus THE STATE OF ASSAM AND ANR 2 ORS	MS. R CHOUDHURY MS. B. HAZARIKA MR. R. AHMED	MR. A K HUSSAIN (R-1,2) MR. B HUSSAIN (R-1,2) MR A HAQUE (R-1,2) PP, ASSAM

9	WITH Crl.Rev.P./359/2023	BAHEJUDDIN AHMED Versus THE STATE OF ASSAM AND 5 ORS	MS. R CHOUDHURY MS. B. HAZARIKA MR. R. AHMED	MR. A K HUSSAIN (R-2,3,4,5,6) MR. B HUSSAIN (R-2,3,4,5,6) MR A HAQUE (R-2,3,4,5,6) PP, ASSAM
10	MFA/23/2024	VIJAY MUKHIYA AND 3 ORS. Versus THE UNION OF INDIA	MS J KALITA	DY.S.G.I.
11	MACApp./133/2024 CAVT. NO.00632/024,	ORIENTAL INSURANCE COMPANY LTD. Versus ACHUR UDDIN @ DADDIN AND 5 ORS.	MS. R D MOZUMDAR MS. C MOZUMDAR MR. S P SHARMA	MR. A R AGARWALA MR ADITYA AGARWALA FOR CAVEATOR MS. R LAILA MD. K ALI
	WITH I.A.(Civil)/903/2024 in MACApp./133/2024	ORIENTAL INSURANCE COMPANY LTD. Versus ACHUR UDDIN @ DADDIN AND 5 ORS.	MS. R D MOZUMDAR MS. C MOZUMDAR MR. S P SHARMA	MR. A R AGARWALA MR ADITYA AGARWALA FOR CAVEATOR MD. K ALI MS. R LAILA
12	MACApp./145/2024	NATIONAL INSURANCE COMPANY LIMITED Versus KAMALAWATI SINGH AND 3 ORS.	MRS. S ROY	
	WITH I.A.(Civil)/1050/2024 in MACApp./145/2024	NATIONAL INSURANCE COMPANY LIMITED Versus KAMALAWATI SINGH AND 3 ORS.	MRS. S ROY	
<u>FOR HEARING U/O XLI RULE II C.P.C.</u>				
13	SAO/1/2024	ABUL HUSSAIN Versus SEKANDAR ALI AND 5 ORS	MR. K K DEY MR V K BAROOAH	GA, ASSAM
	WITH I.A.(Civil)/1065/2024 in SAO/1/2024	ABUL HUSSAIN Versus SEKANDAR ALI AND 5 ORS	MR. K K DEY MR V K BAROOAH	GA, ASSAM
<u>ORDERS</u>				
14	MFA/37/2017 WITH LCR	THE UNION OF INDIA Versus SMT KIRON KALITA	DR.B N GOGOI MR.B GOGOI	
15	MACApp./73/2017 WITH LCR	SMTI RAKHI BHAWAL Versus SMTI RINKU DAS and ANR	MR. E AHMED MS.J BORAH MR. S BISWAS MR.F A HASSAN	MR. S C BISWAS (r-1) MS A BORAH (r-1) MS. J GHOSH (r-1)
16	MFA/132/2017 WITH LCR	NATIONAL INSURANCE CO. LTD. Versus NIZAMUDDIN AND ANR.	MR.K K BHATRA MR.R K BHATRA MS.J BHAGAWATI	MR. A SHAKIL MS. M BORUAH
17	I.A.(Civil)/528/2017 FIXED in LA.App./274363/2016	AIRPORT AUTHORITY OF INDIA, Versus SATYARAM DAS and 4 ORS,	MR.H NATH MR.P BORAH MR.S BARTHAKUR	
	WITH LA.App./274363/2016 (Filing Number)	AIRPORT AUTHORITY OF INDIA Versus SRI SATYA RAM BARUA and 2 ORS	MR.H NATH MR. P K BORAH MR.S BORTHAKUR	
18	I.A.(Civil)/3394/2017 in LA.App./274208/2016	AIRPORT AUTHORITY OF INDIA Versus MD. MIYAZAN ALI and 2 ORS,	MR. H NATH MR. P K BORAH MR. S BORTHAKUR	GA, ASSAM MS. M D CHOWDHURY MR. G AGARWAL
	WITH LA.App./274208/2016 (Filing Number)	AIRPORT AUTHORITY OF INDIA Versus MD MIYAZAN ALI and 2 ORS	MR. P K BORAH MR.S BARTHAKUR	
	WITH I.A.(Civil)/371/2020	AIRPORT AUTHORITY OF INDIA Versus MD. MIYAZAN ALI AND 2 ORS	MR. P K BORAH MR. P K BORAH	GA, ASSAM GA, ASSAM MRS. M D CHOWDHURY

19	MFA/139/2018 WITH LCR	UNION OF INDIA Versus SRI DASARATH CHOUHAN	MR. B SARMAH MR G GOSWAMI	
20	I.A.(Civil)/1816/2018 in MACApp./429/2018 WITH MACApp./429/2018	SMT ANITA BAISHYA Versus SMTI MANJU DEY AND 2 ORS SMT ANITA BAISHYA Versus SMTI MANJU DEY AND 2 ORS	MR. N SARMA MR. J KALITA MR D PEGU MR. N SARMA MR. J KALITA MR D PEGU	
21	MFA/29/2019 WITH I.A.(Civil)/166/2019 in MFA/29/2019	M/S UNITED INDIA INSURANCE CO. LTD. Versus MD. SUBUR UDDIN and ANR, M/S UNITED INDIA INSURANCE CO. LTD. Versus MD. SUBUR UDDIN and ANR	MD. A AHMED MR A N DAS MD. A AHMED	MS. U DAS (R-2) MR. D P DUTTA (R-2) MS U DAS (R-2) MR. D P DUTTA (R-2)
22	I.A.(Civil)/168/2019 in MFA/40/2018 (D/O) in MFA/40/2018 WITH I.A.(Civil)/169/2019	UNION OF INDIA Versus SMTI. SWEETY KUMARI UNION OF INDIA Versus SMTI. SWEETY KUMARI	MR B SARMAH DR. B N GOGOI MR B SARMAH DR. B N GOGOI	MR D C K HAZARIKA MS J KALITA
23	MFA/241/2019 WITH LCR WITH I.A.(Civil)/3326/2019 in MFA/241/2019	NEW INDIA ASSURANCE COMPANY LTD Versus ROFIKUL ISLAM and 2 ORS) NEW INDIA ASSURANCE COMPANY LTD Versus ROFIKUL ISLAM and 2 ORS	MR.R GOSWAMI MS.M SAIKIA MS.P BORTHAKUR MR. R GOSWAMI MS.M SAIKIA MS.P BORTHAKUR	MD. S ALOM (r-3) MR. M S ALAM (r-3) MR S J SHAMIM (r-3)
24	I.A.(Civil)/704/2021 in MACApp./2920/2021 WITH MACApp./2920/2021 (Filing Number)	SRI MANTU SENSUWA Versus THE UNITED INDIA INSURANCE COMPANY LTD. SRI MANTU SENSUWA Versus THE MANAGER, KHOWANG TEA ESTATE AND 2 ORS (E)	MR. S K TALUKDAR MS. S T BOKTH MR. D BANIA MR. S K TALUKDAR	MR S S SHARMA MR S S SHARMA MR. B J MUKHERJEE MR. H BURAGOHAIN
25	MACApp./112/2022 WITH LCR, B/O	MANJU KALITA AND ANR. Versus MD. MIRJAN ALI AND 2 ORS.	MR A HUSSAIN MR. A T SARKAR MS S PATAR	MR. K K BHATTA (r-3) MS JONA TALUKDAR (r-3) MS R DEVI (r-3)
26	MACApp./115/2022 B/O	NILIMA KALITA AND ANR. Versus MIRJAN ALI AND 2 ORS.	MR A HUSSAIN MR A HUSSAIN MS S PATAR	
27	CRP/133/2022 WITH LCR	MD ALIM UDDIN LASKAR AND 3 ORS Versus MAHMUD HUSSAIN LASKAR	MR E AHMED MR. T U LASKAR	MR M J QUADIR MR S S ISLAM
28	MACApp./560/2022 WITH LCR	MOSMTT ABIYA KHATUN Versus NATIONAL INSURANCE COMPANY LIMITED AND 2 ORS	MR. DITUL DAS MR. M BARUAH	
29	RFA/12/2023 WITH LCR	KUSHAL MECH Versus LISHA GURUNG AND 8 ORS.	MS. R CHOUDHURY	GA, ASSAM MR R CHAKRAVORTY (R2, R3, R8) MS. R. ENGJAIFI (R2, R3, R8) S RABHA (r-1)
30	I.A.(Civil)/13/2023 in MACApp./11202/2022 WITH MACApp./11202/2022 (Filing Number)	ASSAM STATE TRANSPORT CORPORATION (ASTC) AND 2 ORS. Versus BHUPEN GOGOI 2 ORS. ASSAM STATE TRANSPORT CORPORATION AND 2 ORS Versus BHUPEN GOGOI 2 ORS E	MR. G C BORAH MR. G C BORAH	MR. M KALITA (R-3) MR. J HATIMURIA (R-3)

31	CRP/41/2023	MD. SALIM KHAN Versus MD. JAHANUDDIN AHMED @ DULU AHMED AND ANR.	MR. R K BHUYAN MR A ZAMAN	MR S BORTHAKUR (R-2) MR R SENSUA (R-2)
32	I.A.(Civil)/50/2023 in MACApp./13864/2022	MD. MOINUL ALI Versus RESHAM DEVI AND 2 ORS.	MS. M DAS MRS. S ROY MR. C SHARMA MR. S DUTTA	MR. W SHARMA MR P GOGOI
	WITH MACApp./13864/2022 (Filing Number)	MOINUL ALI Versus PRATAP SINGH SETHIA AND 2 ORS. A	MRS. S ROY	
33	MFA/85/2023 WITH LCR	POOJA MALHOTRA AND ANR. Versus THE UNION OF INDIA	MR F A LASKAR MD I H LASKAR	DY.S.G.I.
34	I.A.(Civil)/131/2023 in MACApp./8012/2022	RUBI CHETIA @ MOHAN Versus THE ORIENTAL INSURANCE COMPANY LTD AND 2 ORS	MR. R BORUAH	
	WITH MACApp./8012/2022 (Filing Number)	RUBI CHETIA @ MOHAN Versus THE ORIENTAL INSURANCE COMPANY LTD AND 2 ORS (H)	MR. R BORUAH	
35	CRP(IO)/307/2023 FIXED	SMITA ROY @ BURI ROY AND ANR Versus SIMA ROY AND ANR	MR. B HALDAR R L CHUTIA	MR. O LASKAR (R1)
36	Test.App./3/2024	SMITA ROY @ BURI ROY AND ANR. Versus SIMA ROY AND ANR.	MR. A C SARMA MR. B HALDAR MR G BHARADWAJ MR B DEORI	MR. O LASKAR
	WITH I.A.(Civil)/991/2024 in Test.App./3/2024	SMITA ROY @ BURI ROY AND ANR. Versus SIMA ROY AND ANR.	MR. A C SARMA MR. B HALDAR MR G BHARADWAJ MR B DEORI	MR. O LASKAR
37	I.A.(Civil)/1229/2023 FIXED in MACApp./4637/2023	CHUMILA MUNDA AND ANR. Versus PREMANANDA GOGOI AND 2 ORS.	MR. K R BORA MR D CHUTIA R GOGOI	MR. K K BHATTA (R-3)
	WITH MACApp./4637/2023 (Filing Number)	CHUMILA MUNDA Versus PREMANANDA GOGOI AND 2 ORS. B	MR. K R BORA	
38	I.A.(Civil)/3694/2023 B/O in MACApp./55/2018	MISS NIZARA TUMUNG @ MONALISHA TUMUNG, Versus ORIENTAL INSURANCE CO. LTD	MR D MONDAL	MS M CHOUDHURY
	WITH MACApp./55/2018 WITH LCR	ORIENTAL INSURANCE CO. LTD Versus SMT. NIZARA TUMUNG AND 2 ORS.	MS. M CHOUDHURY MD. A HUSSAIN MR. M CHOUDHURY MR. S DUTTA	MR. C K NATH MR. S MUNIR MR D MONDAL (r-1) MR. S K CHOUDHURY
	WITH I.A.(Civil)/920/2018 in MACApp./55/2018	ORIENTAL INSURANCE CO. LTD Versus DUTTA RAM TUMUNG AND 3 ORS	MS. M CHOUDHURY	
	WITH CO/3/2024 in MACApp./55/2018	NIJARA TUMUNG @ MONALISHA TUMUNG Versus ORIENTAL INSURANCE CO. LTD AND 2 ORS.	MR D MONDAL	
39	MACApp./115/2018 WITH LCR	ORIENTAL INSURANCE CO LTD Versus GIRISH CH. TUMUNG AND 6 ORS	MS.M CHOUDHURY MR. S DUTTA MR. C SHARMA MS. D SWARGIARY MS. S THAKURIA	MR. C K NATH (R1, R2, R3) MR. S MUNIR (R1, R2, R3) MR. S K CHOUDHURY (R1, R2, R3)

40	I.A.(Civil)/707/2024 in MACApp./59/2024	UNITED INDIA INSURANCE COMPANY LIMITED Versus JURI BORAH AND 4 ORS.	MRS L SHARMA MR. K K BHATTA	
	WITH MACApp./59/2024	UNITED INDIA INSURANCE COMPANY LIMITED Versus JURI BORAH AND 4 ORS.	MRS L SHARMA MR. K K BHATTA	
41	I.A.(Civil)/917/2024 WITH LCR in MACApp./428/2023	JAHANARA KHATUN AND 7 ORS. Versus M/S SHRIRAM GENERAL INSURANCE COMPANY LTD.	MR H A AHMED	MR. P HAZARIKA
	WITH MACApp./428/2023	M/S SHRIRAM GENERAL INSURANCE COMPANY LTD. Versus JAHANARA KHATUN AND 9 ORS. E	MR. P HAZARIKA P. BORAH	
42	I.A.(Civil)/1048/2024 in MACApp./348/2024	NEW INDIA ASSURANCE COMPANY LTD. Versus REKHA RANI DAS AND 4 ORS.	MR. R GOSWAMI MS. M SAIKIA MS. P BORTHAKUR MR S K BEHARA	
	WITH MACApp./348/2024 (Filing Number)	NEW INDIA ASSURANCE COMPANY LTD Versus REKHA RANI DAS AND 4 ORS. F	MR. R GOSWAMI	
	WITH I.A.(Civil)/3928/2024 (Filing Number)	NEW INDIA ASSURANCE COMPANY LTD Versus REKHA RANI DAS AND 4 ORS. F	MR. R GOSWAMI	
43	I.A.(Civil)/1051/2024 in MACApp./3734/2024	GITA PATAR @ PATOR AND ANR. Versus NEW INDIA ASSURANCE COMPANY LTD AND 2 ORS.	MR. A R AGARWALA MR ADITYA AGARWALA MD. K ALI MS. R LAILA	
	WITH MACApp./3734/2024 (Filing Number)	GITA PATAR @ PATOR AND ANR Versus NEW INDIA ASSURANCE COMPANY LTD AND 2 ORS E	MR. A R AGARWALA	

=====

=====

LEAVE NOTE OF ADVOCATES FOR 05/04/2024

-

1)	MR. I HUSSAIN	26-02-2024	To	10-04-2024
2)	MS. T GOSWAMI	29-02-2024	To	10-04-2024
3)	MR. O P BHATI	11-03-2024	To	07-04-2024
4)	MR H R A CHOUDHURY	14-03-2024	To	10-04-2024
5)	MD. I HUSSAIN	18-03-2024	To	15-04-2024
6)	MR. B NATH	22-03-2024	To	05-04-2024
7)	MR S K KEJRIWAL	03-04-2024	To	23-04-2024
8)	MS S KEJRIWAL	03-04-2024	To	23-04-2024
9)	MR. K P PATHAK	22-03-2024	To	05-04-2024
10)	MR. C CHOWDHURY	22-03-2024	To	18-04-2024
11)	MR. S SARMA	05-04-2024	To	05-04-2024
12)	MR. R GOSWAMI	05-04-2024	To	08-04-2024
13)	MR. A K TALUKDAR	02-04-2024	To	28-04-2024
14)	MR. M RAHMAN	02-04-2024	To	21-04-2024
15)	MR D K BORDOLOI	04-04-2024	To	05-04-2024
16)	MR A W AMAN	04-04-2024	To	08-04-2024
17)	MR D DEKA	03-04-2024	To	27-04-2024
18)	MR. A CHAMUAH	04-04-2024	To	09-04-2024
19)	MS. M JAIN	08-04-2024	To	23-04-2024

20)	MR. N ALAM	08-04-2024	To	20-04-2024
21)	MR. S P ROY	04-04-2024	To	05-04-2024



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

DAILY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

10:15 AM to 1:00 PM

2:00 PM to 4:30 PM

[For Friday, 5th April 2024]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:15 AM BEFORE RESPECTIVE BENCHES]

BEFORE:

HONOURABLE MR. JUSTICE ROBIN PHUKAN

COURT NO: 15

[THIS BENCH WILL SIT AFTER RISING OF SPECIAL
DIVISION BENCH, IF TIME PERMITS]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
MOTION (BA)				
1	Bail Appln./752/2024	MD. SUBHAHAN ALI @ SUBHAHSAN ALI Versus THE STATE OF ASSAM	MR. B K SEN MR A HUSSAIN N HASAN S HOQUE	PP, ASSAM
MOTION				
2	AB/818/2024	KANGKAN DAS Versus STATE OF ASSAM	MR A DEKA	PP, ASSAM
3	AB/841/2024	MAHITOSH NAMASUDRA Versus THE STATE OF ASSAM	MR. S ROY MR. M H LASKAR M. HOSSAIN	PP, ASSAM
4	AB/913/2024	HAMIDUR RAHMAN AND 2 ORS. Versus THE STATE OF ASSAM	MR. L R MAZUMDER MR. A Z AHMED	PP, ASSAM
BAIL HEARING				
5	AB/359/2024 WITH SCANNED COPY OF CASE RECORD	MD. MAINUL HOQUE Versus THE STATE OF ASSAM	MR. A CHAUDHURY MR. P K DAS MR. D BORA MR. N MAHAJAN	PP, ASSAM
6	AB/528/2024 FIXED	ABDUL LATIF Versus THE STATE OF ASSAM	MR. D SARMAH MS A GOGOI S. J. SAHARIAH B. D. KAKATI	PP, ASSAM
7	AB/652/2024 FIXED	BHAITI RABIDAS Versus THE STATE OF ASSAM	MS. G BORAH	PP, ASSAM
8	AB/677/2024 FIXED	REKIBUR ZAMAN Versus THE STATE OF ASSAM	MR. A K AZAD MS S DEVI	PP, ASSAM
9	AB/787/2024 FIXED	GULAZAR HUSSAIN @ GULZAR AND ANR Versus THE STATE OF ASSAM	MR. T CHUTIA MR. R ALI	PP, ASSAM
ORDERS				
10	I.A.(CrI.)/827/2023 WITH LCR 4 FILES, FIXED in CrI.Rev.P./8220/2023	HEMEN NATH Versus THE STATE OF ASSAM AND ANR.	MR. K BORUAH MR. M ALAM	PP, ASSAM

WITH
[Crl.Rev.P./8220/2023](#)
(Filing Number)

HEMEN NATH
Versus
THE STATE OF ASSAM AND ANR (B)

MR. K BORUAH

HEARING

11 [Crl.A./393/2023](#)
O Y 6 M 7 D :PART-HEARD, LCR 6
FILES, FIXED

MD. SAREJ UDDIN @ CHAREJ UDDIN
Versus
THE STATE OF ASSAM AND ANR.

G UDDIN
MR. A S TAPADER
P ADHIKARI
MR A K AZAD

MR. R ALI (R-2)
MR H A AHMED (R-2)
PP, ASSAM

WITH
[I.A.\(Crl.\)/1026/2023](#)
in [Crl.A./393/2023](#)

SAREJ UDDIN @ CHAREJ UDDIN
Versus
THE STATE OF ASSAM AND ANR.

G UDDIN
MR. A S TAPADER
P ADHIKARI
MR A K AZAD

PP, ASSAM

12 [Crl.Rev.P./190/2022](#)
WITH LCR 2 FILES, FIXED

BILAYET HUSSAIN KHAN
Versus
MAFIDA BEGUM

DR. B AHMED
MR. N HAQUE
MR. S R BARBHUIYA
MR M HUSSAIN

MR. M U MONDAL
MR. F A HASSAN
MD. I H KHAN
MR K ISLAM

=====

LEAVE NOTE OF ADVOCATES FOR 05/04/2024

-

1)	MR. I HUSSAIN	26-02-2024	To	10-04-2024
2)	MS. T GOSWAMI	29-02-2024	To	10-04-2024
3)	MR. O P BHATI	11-03-2024	To	07-04-2024
4)	MR H R A CHOUDHURY	14-03-2024	To	10-04-2024
5)	MD. I HUSSAIN	18-03-2024	To	15-04-2024
6)	MR. B NATH	22-03-2024	To	05-04-2024
7)	MR S K KEJRIWAL	03-04-2024	To	23-04-2024
8)	MS S KEJRIWAL	03-04-2024	To	23-04-2024
9)	MR. K P PATHAK	22-03-2024	To	05-04-2024
10)	MR. C CHOWDHURY	22-03-2024	To	18-04-2024
11)	MR. S SARMA	05-04-2024	To	05-04-2024
12)	MR. R GOSWAMI	05-04-2024	To	08-04-2024
13)	MR. A K TALUKDAR	02-04-2024	To	28-04-2024
14)	MR. M RAHMAN	02-04-2024	To	21-04-2024
15)	MR D K BORDOLOI	04-04-2024	To	05-04-2024
16)	MR A W AMAN	04-04-2024	To	08-04-2024
17)	MR D DEKA	03-04-2024	To	27-04-2024
18)	MR. A CHAMUAH	04-04-2024	To	09-04-2024
19)	MS. M JAIN	08-04-2024	To	23-04-2024
20)	MR. N ALAM	08-04-2024	To	20-04-2024
21)	MR. S P ROY	04-04-2024	To	05-04-2024



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

DAILY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

10:15 AM to 1:00 PM

2:00 PM to 4:30 PM

[For Friday,5th April 2024]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:15 AM BEFORE RESPECTIVE BENCHES]

[AT 10:15 AM]

BEFORE:

HONOURABLE MR. JUSTICE DEVASHIS BARUAH

COURT NO: 17

[CIVIL BENCH-I]

Sr.No. Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
MOTION			
1 Tr.P.(C)/33/2024	RITA BASFOR Versus KRISHNA BASFOR	MS P DAS	
2 CRP/39/2024	SUBRATA DAS Versus LAKHI BORO AND ANR	MS. M BHATTACHARJEE MS M BHARATI	
ADMISSION			
3 FAO/12/2024	SHARMILA VIJAY SHETTY Versus B AND A LIMITED	MR B KAUSHIK MR. S HAZARIKA	SC, HDFC BANK
WITH I.A.(Civil)/922/2024 in FAO/12/2024	SHARMILA VIJAY SHETTY Versus B AND A LIMITED AND 2 ORS	MR B KAUSHIK MR. S HAZARIKA	SC, HDFC BANK
4 FAO/19/2024	CHAPALA CHOUDHURY AND 4 ORS Versus NIHAR KANTI CHOUDHURY	MR. SURAJIT DAS MR. P P DAS MR S A BARBHUYAN	
FOR HEARING U/O XLI RULE II C.P.C.			
5 RSA/93/2023 B/O	TAIYAB ALI Versus SUBHASH SARMA AND 2 ORS.	MR. A RAHMAN MR. A HOQUE	MS. R CHOUDHURY (R-2,3) MS F N ZAMAN (R-2,3) MS. B. HAZARIKA (R-2,3)
6 RSA/43/2024 CAVT. NO.01382/024, B/O	GAUTOM BORA AND 2 ORS Versus MAMON BORA AND 14 ORS	MS. R CHOUDHURY MS F N ZAMAN MS. B. HAZARIKA	MR. S R GOGOI MR. C SARMAH FOR CAVEATOR
WITH I.A.(Civil)/775/2024 in RSA/43/2024	GAUTOM BORA AND 2 ORS Versus MAMON BORA AND 14 ORS	MS. R CHOUDHURY MS F N ZAMAN MS. B. HAZARIKA	MR. S R GOGOI MR. C SARMAH FOR CAVEATOR
ORDERS			
7 CRP/363/2016 WITH LCR, B/O	NIRUPAM PATHAK Versus THE STATE OF ASSAM AND 4 ORS	MR. R SARMA MR. K K GOSWAMI MR. A IKBAL MS. M PAUL	GA, ASSAM MR. R BARUAH (R- 2,3,4 &5) MS. M NATH MS S SIDDIQUA
8 Arb.A./3/2018	SMC GLOBAL SECURITIES LTD Versus PURUSHOTTAM KUMAR KHEMANI	MR D SENAPATI MR. M SAHEWALLA	MR. S CHAMARIA MR. S CHANDA

	WITH I.A.(Civil)/801/2018 in Arb.A./3/2018	SMC GLOBAL SECURITIES LTD Versus PURUSHOTTAM KUMAR KHEMANI	MR D SENAPATI MR. M SAHEWALLA	
	WITH I.A.(Civil)/803/2018 in Arb.A./3/2018	SMC GLOBAL SECURITIES LTD Versus PURUSHOTTAM KUMAR KHEMANI	MR D SENAPATI	
9	RSA/47/2020	SMTI. GOURI SAHA Versus SMTI. RATNA ADHIKARY AND 2 ORS	MR. T J MAHANTA MR R CHAKRAVORTY MR. M CHALIHA	MR. N H LASKAR (R 1 TO 3)
	WITH I.A.(Civil)/637/2020 in RSA/47/2020	SMTI. GOURI SAHA Versus SMTI. RATNA ADHIKARY AND 2 ORS	MR. T J MAHANTA MR R CHAKRAVORTY MR. M CHALIHA	
10	CRP/53/2021	GOURI SAHA Versus RATNA ADHIKARY AND 2 ORS.	MR R CHAKRAVORTY	MR. N H LASKAR
11	I.A.(Civil)/585/2020 IN RSA 8/2018(D/O) in RSA/8/2018	LEGAL HEIRS OF LT HABIJ ALI MD FAKAR UDDIN BARBHUIYA AND ORS Versus THE STATE OF ASSAM AND ORS	MS B DEVI	GA, ASSAM MR S M T CHISTIE (R13)
	WITH I.A.(Civil)/591/2020	LEGAL HEIRS OF LT HABIJ ALI MD FAKAR UDDIN BARBHUIYA AND ORS Versus THE STATE OF ASSAM AND ORS	MS B DEVI	GA, ASSAM
12	RSA/10/2021	MD. TOHID ALI Versus NARAYAN MODAK AND 5 ORS.	MR. A SATTAR S CHOUDHURY	MR. A R SHOME MR. P MAZUMDER
13	RSA/61/2021	SMT. CHAMPA BORO AND ANR. Versus BINOD DEKA AND 2 ORS.	MR. M K SHARMA MS. S S SAIKIA MR G DAS	MR D CHOUDHURY MR M CHOUDHURY MR S DIFUSA MR N RAY
14	RSA/63/2021	SUKHENDU DAS Versus PRASENJIT GUPTA AND 21 ORS.	MR. S P CHOUDHURY MS B DEVI	
15	RSA/129/2022	MONORAMA GOSWAMI @ MANORAMA SHARMA Versus SABITA GOSWAMI AND 16 ORS	MR. N DHAR MR A SHARMA MS. U BARUAH MR. S GHOSH	MR. S P CHOUDHURY (r-3) MS B DEVI (r-3)
	WITH I.A.(Civil)/2522/2022 in RSA/129/2022	MONORAMA GOSWAMI @ MANORAMA SHARMA Versus SABITA GOSWAMI AND 16 ORS	MR. N DHAR MR A SHARMA MS. U BARUAH	
16	I.A.(Civil)/2571/2022 in RSA/8424/2022	ON THE DEATH OF MONI DHUBI, HIS LEGAL HEIRS SRI CHANDRA SEKHAR AND 2 ORS Versus SMT. H. NAMITA SINGHA AND 7 ORS.	MR. S D PURKAYASTHA MS. S PHUKAN	
	WITH RSA/8424/2022 (Filing Number)	ON THE DEATH OF MONI DHUBI, HIS LEGAL HEIRS SRI CHANDRA DEKHAR DHUBI AND 2 ORS Versus SMT. H. NAMITA SINGHA AND 7 ORS.	MR. S D PURKAYASTHA	
17	I.A.(Civil)/3072/2022 in RSA/17161/2019	SMTI. JAYANTI SARMA AND ANR Versus ON THE DEATH OF OPPOSITE PARTY NO.2, LATE RANJIT SARMA	MR. A DHAR MD F FARIDI	
	WITH RSA/17161/2019 (Filing Number)	SMTI. JAYANTI SARMA AND ANR Versus SRI LAKHESWAR SARMA AND 5 ORS	MR. A DHAR	

	WITH I.A.(Civil)/4311/2019	SMTI. JAYANTI SARMA AND ANR Versus SRI LAKHESWAR SARMA AND 5 ORS	MR. A DHAR MISS S ROY MD F FARIDI	MR. A K DUTTA MR D C NATH MR G BHARADWAJ
	WITH I.A.(Civil)/3073/2022	SMTI. JAYANTI SARMA AND ANR Versus ON THE DEATH OF OPPOSITE PARTY NO.2, LATE RANJIT SARMA	MR. A DHAR MD F FARIDI	
18	RSA/23/2023	DEEPALI BORA Versus PULIN DOWARAH AND ANR.	MR M Z AHMED MR. A M DUTTA	MR S S SHARMA MR. B J MUKHERJEE MR. H BURAGOHAIN
19	RSA/73/2023	MOINA BEGUM BARLASKAR @ MUSTT. MOINA BIBI AND 19 ORS. Versus SAFATUN NESSA BARLASKAR AND ORS.	MR. S NEOG MS. S G BARUAH MR. B BORGHAIN	MR. D CHAKRABARTY (r- 1 to 22) MS D.CHAKRABARTY (r- 1 to 22)
20	RSA/109/2023	SAHABUDDIN AHMED Versus RAISUDDIN AHMED AND 2 ORS.	MR Z MUKIT MR. A SATTAR S CHOUDHURY	MR. M HOSSAIN MD A WADUD MR J HUSSAIN
21	RSA/110/2023	PADMINI RABHA AND ANR. Versus BIDHAN ROY	MR B K SARMA MR T C DAS MS P SARMA MR. P SARMA	
22	CRP/195/2023 WITH LCR, B/O	NIBHA TALUKDAR AND 4 ORS Versus DEPUTY REGISTRAR (FINANCE) AND ANR (B)	MRS. HIRAMONI TALUKDAR ROYCHOUDHURY	MR H K SARMA (R-2) SC, GHC
23	I.A.(Civil)/1821/2023 in RSA/4897/2018	MD. NURMOHAMMAD Versus SRI D. MD. NURUL ISLAM AND ORS.	MR. A BARKATAKI	MR. A MOBARAQUE
	WITH RSA/4897/2018 (Filing Number)	MD NURMOHAMMAD Versus MD NURUL ISLAM AND 3 ORS		
	WITH I.A.(Civil)/1043/2019	MD. NURMOHAMMAD Versus SRI D. MD. NURUL ISLAM AND 3 ORS.	MR. A BARKATAKI MR P BHARDWAJ	MR. A MOBARAQUE MR. A HUSSAIN
24	I.A.(Civil)/1833/2023 in RSA/11723/2019	ASAB UDDIN AND 6 ORS Versus SUNAB ALI	MR. A R TALUKDAR	MR. M A CHOUDHURY MR H K BARUAH MR. M ALAM
	WITH RSA/11723/2019 (Filing Number)	ASAB UDDIN AND 6 ORS Versus SUNAB ALI		
25	I.A.(Civil)/10/2024 in Mat.App./15793/2023	XXXXXXX Versus XXXXXXX	MS. P CHOUDHURY	
	WITH Mat.App./15793/2023 (Filing Number)	XXXXXXX Versus XXXXXXX	MS. P CHOUDHURY	
26	I.A.(Civil)/31/2024 in RSA/173/2018	MOHD ALAUDDIN AHMED, Versus SYED MIZANUR RAHMAN and 2 ORS	MR. A SATTAR	MR. P P DAS
	WITH RSA/173/2018	MOHD ALAUDDIN AHMED Versus SYED MIZANUR RAHMAN and 2 ORS	MR.Z MUKIT MR.Z MUKIT MR H K BARUAH	MR. P P DAS MS. S E AHMED MR. R AHMED MR. D R GOGOI FOR CAVEATOR
	WITH I.A.(Civil)/32/2024 in RSA/173/2018	MOHD ALAUDDIN AHMED Versus SYED MIZANUR RAHMAN and 2 ORS	MR. A SATTAR	MR. P P DAS

	WITH I.A.(Civil)/33/2024 in RSA/173/2018	MOHD ALAUDDIN AHMED, Versus SYED MIZANUR RAHMAN and 2 ORS	MR. A SATTAR	MR. P P DAS
27	CRP(IO)/32/2024 B/O	ANARA KHATUN AND 4 ORS Versus BAJLUR RAHMAN AND 5 ORS	MS. R CHOUDHURY MS F N ZAMAN MS. B. HAZARIKA	MR. N HAQUE MR. A K AZAD MR. S R BARBHUIYA MR M HUSSAIN
28	CRP/34/2024 FIXED	ANUWARUZ ZAMAN AND ANR Versus ON THE DEATH OF HABEJ ALI, HIS LEGAL HEIRS FULESA KHATUN AND 4 ORS.	MD. M H CHOUDHURY MR MONZUR K CHOUDHURY MR. P CHAKRABORTY R. BARUAH MR. S N AHMED TANZIM L. CHOUDHURY	
29	I.A.(Civil)/61/2024 WITH LCR in Mat.App./15/2023 WITH Mat.App./15/2023	XXXXXXX Versus XXXXXXX	MS. M BHATTACHARJEE	MR D K MEDHI
		XXXX XXXX Versus XXXX XXXX	MR D K MEDHI MR. M BISWAS P BORUAH MS M DAS S K DAS	MS. K YADAV MS. M BHATTACHARJEE MR. R L YADAV
30	I.A.(Civil)/626/2024 in RSA/145/2019	ON THE DEATH OF PABITRA BARUAH HIS LEGAL HEIRS ARATI BARUAH Versus SMTI. SABITRI RANI GHOSH	MR. A C SARMA	
	WITH RSA/145/2019	SRI PABITRA BARUAH Versus SMTI. SABITRI RANI GHOSH AND 7 ORS.	MR. A C SARMA MR G BHARADWAJ MR B DEORI	MS. B BHUYAN MS R SAHIN
	WITH I.A.(Civil)/625/2024 in RSA/145/2019	ON THE DEATH OF PABITRA BARUAH HIS LEGAL HEIRS ARATI BARUAH Versus SMTI. SABITRI RANI GHOSH	MR. A C SARMA	
	WITH I.A.(Civil)/627/2024 in RSA/145/2019	ON THE DEATH OF PABITRA BARUAH HIS LEGAL HEIRS ARATI BARUAH Versus SMTI. SABITRI RANI GHOSH,	MR. A C SARMA	
31	I.A.(Civil)/628/2024 WITH LCR in RSA/272/2017 WITH RSA/272/2017	SRI SRI DHAM RAM RAYER KUTI SATRA Versus ABDUL KHALEQUE	MR H P GUWALA	MS. P BHATTACHARYA
		SRI SRI DHAM RAM RAYER KUTI SATRA Versus ABDUL KHALEQUE	MR.B K DAS MR. D MAZUMDAR(Sr.Adv.) MR.H P NEOG MR.H P GUWALA	MR. T J MAHANTA MS. P BHATTACHARYA MR. A BORUA MR. N I CHOWDHURY
	WITH I.A.(Civil)/629/2024 in RSA/272/2017	SRI SRI DHAM RAM RAYER KUTI SATRA Versus ABDUL KHALEQUE,		MS. P BHATTACHARYA
	WITH I.A.(Civil)/630/2024 in RSA/272/2017	SRI SRI DHAM RAM RAYER KUTI SATRA Versus ABDUL KHALEQUE		MS. P BHATTACHARYA
32	I.A.(Civil)/643/2024 in RSA/110/2019	SABUR UDDIN Versus ABDUL BAREK TALUKDAR AND 14 ORS.	MRS R BEGUM MR. J AHMED MS G PARMAWI MR S Z AHMED	MR. M A SHEIKH MR. M HOSSAIN
	WITH RSA/110/2019	SABUR UDDIN Versus ABDUL BAREK TALUKDAR AND 14 ORS.	MRS R BEGUM MR. J AHMED MS G PARMAWI MR S Z AHMED	MR M RAHMAN (R-1) MR. M HOSSAIN (R-1)

	WITH I.A.(Civil)/1826/2019 in RSA/110/2019	SABUR UDDIN Versus ABDUL BAREK TALUKDAR AND 14 ORS.	MRS R BEGUM MR. J AHMED MS G PARMAWI MR S Z AHMED	
	WITH I.A.(Civil)/651/2024 in RSA/110/2019	SABUR UDDIN Versus ABDUL BAREK TALUKDAR AND 14 ORS.	MRS R BEGUM MR. J AHMED MS G PARMAWI MR S Z AHMED	MR. M HOSSAIN
	WITH I.A.(Civil)/653/2024 in RSA/110/2019	SABUR UDDIN Versus ABDUL BAREK TALUKDAR AND 14 ORS.	MRS R BEGUM MR. J AHMED MS G PARMAWI MR S Z AHMED	MR. M A SHEIKH MR. M HOSSAIN
	WITH I.A.(Civil)/665/2024 in RSA/110/2019	SABUR UDDIN Versus ABDUL BAREK TALUKDAR AND 14 ORS.	MRS R BEGUM MR. J AHMED MR S Z AHMED	MR. M HOSSAIN
	WITH I.A.(Civil)/666/2024 in RSA/110/2019	SABUR UDDIN Versus ABDUL BAREK TALUKDAR AND 14 ORS.	MRS R BEGUM MR. J AHMED MR S Z AHMED	MR. M HOSSAIN
	WITH I.A.(Civil)/667/2024 in RSA/110/2019	SABUR UDDIN Versus ABDUL BAREK TALUKDAR AND 14 ORS. E	MRS R BEGUM MR. J AHMED MR S Z AHMED	MR. M HOSSAIN
33	RSA/15/2019 WITH LCR	SABUR UDDIN Versus ABDUL BAREK TALUKDAR AND 14 ORS	MR. J AHMED MR S Z AHMED	MR. M A SHEIKH (R1) MR. M HUSSAIN (R1) MS F INTAZ (R1)
	WITH I.A.(Civil)/164/2019 in RSA/15/2019	SABUR UDDIN Versus ABDUL BAREK TALUKDAR AND 14 ORS	MR. J AHMED MR S Z AHMED	
	WITH I.A.(Civil)/654/2024 in RSA/15/2019	SABUR UDDIN Versus ABDUL BAREK TALUKDAR AND 14 ORS	MRS R BEGUM MR. J AHMED MS G PARMAWI MR S Z AHMED	MR. M HOSSAIN
	WITH I.A.(Civil)/655/2024 in RSA/15/2019	SABUR UDDIN Versus ABDUL BAREK TALUKDAR AND 14 ORS	MRS R BEGUM MR. J AHMED MS G PARMAWI MR S Z AHMED	MR. M HOSSAIN
	WITH I.A.(Civil)/656/2024 in RSA/15/2019	SABUR UDDIN Versus ABDUL BAREK TALUKDAR AND 14 ORS	MRS R BEGUM MR. J AHMED MS G PARMAWI MR S Z AHMED	MR. M A SHEIKH MR. M HOSSAIN
	WITH I.A.(Civil)/661/2024 in RSA/15/2019	SABUR UDDIN, Versus ABDUL BAREK TALUKDAR AND 14 ORS	MRS R BEGUM MR. J AHMED MS G PARMAWI MR S Z AHMED	MR. M A SHEIKH MR. M HOSSAIN
	WITH I.A.(Civil)/662/2024 in RSA/15/2019	SABUR UDDIN Versus ABDUL BAREK TALUKDAR AND 14 ORS	MRS R BEGUM MR. J AHMED MS G PARMAWI MR S Z AHMED	MR. M A SHEIKH MR. M HOSSAIN
	WITH I.A.(Civil)/663/2024 in RSA/15/2019	SABUR UDDIN Versus ABDUL BAREK TALUKDAR AND 14 ORS	MRS R BEGUM MR. J AHMED MS G PARMAWI MR S Z AHMED	MR. M A SHEIKH MR. M HOSSAIN

STAY MATTERS

34	CRP(IO)/290/2023	MD. MAMAT ALI Versus SMTI. TRIPTI DAS	MR. R SARMA MS DIPALI DUTTA	MR. K M HASSAN
35	CRP(IO)/96/2024 FIXED	JAGADISH RABHA AND 3 ORS. Versus CHINTA BALA RABHA AND 3 ORS.	MR. M TALUKDAR MS. M TALUKDAR MR. P P DUTTA	
36	CRP(IO)/105/2024 FIXED	RITU RAM TERANG AND 2 ORS. Versus KUSHARAM RONGPI AND 2 ORS.	L K BORAH	MR. T GOGOI (r-1,2,3) MS. S PHUKAN (r-1,2,3) NAYANMONI KALITA (r-1,2,3)
37	CRP(IO)/110/2024 FIXED	MD. SAHABUDDIN AHMED Versus RAHMAN ALI	MR Z MUKIT MR. A SATTAR S CHOUDHURY G IMTIAZ	

=====

=====

LEAVE NOTE OF ADVOCATES FOR 05/04/2024

-

1)	MR. I HUSSAIN	26-02-2024	To	10-04-2024
2)	MS. T GOSWAMI	29-02-2024	To	10-04-2024
3)	MR. O P BHATI	11-03-2024	To	07-04-2024
4)	MR H R A CHOUDHURY	14-03-2024	To	10-04-2024
5)	MD. I HUSSAIN	18-03-2024	To	15-04-2024
6)	MR. B NATH	22-03-2024	To	05-04-2024
7)	MR S K KEJRIWAL	03-04-2024	To	23-04-2024
8)	MS S KEJRIWAL	03-04-2024	To	23-04-2024
9)	MR. K P PATHAK	22-03-2024	To	05-04-2024
10)	MR. C CHOWDHURY	22-03-2024	To	18-04-2024
11)	MR. S SARMA	05-04-2024	To	05-04-2024
12)	MR. R GOSWAMI	05-04-2024	To	08-04-2024
13)	MR. A K TALUKDAR	02-04-2024	To	28-04-2024
14)	MR. M RAHMAN	02-04-2024	To	21-04-2024
15)	MR D K BORDOLOI	04-04-2024	To	05-04-2024
16)	MR A W AMAN	04-04-2024	To	08-04-2024
17)	MR D DEKA	03-04-2024	To	27-04-2024
18)	MR. A CHAMUAH	04-04-2024	To	09-04-2024
19)	MS. M JAIN	08-04-2024	To	23-04-2024
20)	MR. N ALAM	08-04-2024	To	20-04-2024
21)	MR. S P ROY	04-04-2024	To	05-04-2024



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

DAILY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

10:15 AM to 1:00 PM

2:00 PM to 4:30 PM

[For Friday,5th April 2024]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:15 AM BEFORE RESPECTIVE BENCHES]

[AT 10:15 AM]

BEFORE:

HONOURABLE MRS. JUSTICE MALASRI NANDI

COURT NO: 18

[CRIMINAL BENCH]

Sr.No. Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
MOTION (BA)			
1 Bail Appln./994/2024	ARJAN ALI Versus THE STATE OF ASSAM	MR. M A MONDAL MR. A ISLAM	PP, ASSAM
2 Bail Appln./995/2024 B/O	JOGESH RAY Versus THE STATE OF ASSAM AND ANR	MR. M KHAN MS J AKTAR	PP, ASSAM
3 Bail Appln./998/2024	RAJU DAS Versus THE STATE OF ASSAM	MR U S BORGHAIN	PP, ASSAM
4 Bail Appln./1006/2024	AMINUL ISLAM Versus THE STATE OF ASSAM AND ANR.	G UDDIN MR A H SARKAR	PP, ASSAM
5 Bail Appln./1008/2024	PRIYANGSHU GOGOI Versus THE STATE OF ASSAM	MR. B CHOWDHURY	PP, ASSAM
6 Bail Appln./1009/2024	MD. LUTFUR AHMED Versus THE STATE OF ASSAM	MR. B CHOWDHURY MR D L NATH	PP, ASSAM
7 Bail Appln./1011/2024	JINA DEVI CHAKMA Versus THE STATE OF ASSAM	MR. S R RABHA P HAZARIKA T CHAKMA	PP, ASSAM
MOTION			
8 Crl.Pet./362/2024 FIXED	DR. VIMAL KATIYAR Versus THE STATE OF ASSAM AND ANR	MR Z KAMAR MR D TALUKDAR MR P CHOUDHURY MR S J CHOUDHURY	PP, ASSAM
9 Crl.Pet./368/2024 FIXED	TAHEJ UDDIN AND 4 ORS Versus THE STATE OF ASSAM AND ANR	MR. M R KHANDAKAR	PP, ASSAM
10 Crl.Pet./388/2024	BABUL HUSSAIN LASKAR AND 4 ORS. Versus ALTAF HUSSAIN LASKAR	MR. M R SODIAL MR S AHMED MS S Z HAYAT	
11 Crl.Pet./389/2024	RAJA BARUAH Versus THE STATE OF ASSAM	MR. B CHOWDHURY MR D L NATH	PP, ASSAM
12 Crl.Pet./390/2024	DR. GUNAMANI DEKA Versus THE STATE OF ASSAM AND ANR	MR S RAHMAN MS. S PHUKAN	PP, ASSAM

13	Crl.Pet./391/2024	MD. AMINUL ALI Versus THE STATE OF ASSAM AND ANR	MR. A PARAMANIK P. KALITA	PP, ASSAM
14	Crl.Pet./392/2024	AJADUL ISLAM AND ANR Versus THE STATE OF ASSAM AND ANR	MR S M ABDULLAH P MS F HUSSAIN MD R ISLAM MD IMRAN	PP, ASSAM
15	Crl.Pet./393/2024	MD MOSRAK ALI AND 4 ORS Versus THE STATE OF ASSAM	MS A HUSSAIN S AHMED	PP, ASSAM
16	AB/757/2024 FIXED	SAMSUL HAQUE LASKAR AND 2 ORS. Versus THE STATE OF ASSAM	MR. T A CHOUDHURY S SOHAIL	PP, ASSAM
17	AB/895/2024	MD. JALALUDDIN Versus STATE OF ASSAM	MS B DEVI MS. S BORA S AHMED MR. P BORAH	PP, ASSAM
18	AB/900/2024	ABDUL MATIN Versus THE STATE OF ASSAM	MR. A K AZAD MS S DEVI	PP, ASSAM
19	AB/904/2024	DIPAK DAS Versus THE STATE OF ASSAM	MR. S BORTHAKUR MS. S KAKATI	PP, ASSAM
20	AB/908/2024	INAMUL HOQUE Versus THE STATE OF ASSAM	MR M H AHMED M R CHOUDHURY I AMIN MR. O ULLAH	PP, ASSAM
21	AB/909/2024	MD RAHMAT ALI AND ANR Versus THE STATE OF ASSAM	MR. T CHUTIA MS S NASRAT	PP, ASSAM
22	AB/910/2024	DEBOJIT GOGOI @ BHAITI Versus UNION OF INDIA	MR. B M CHOUDHURY MR. U CHOUDHURY	DY.S.G.I.
23	AB/914/2024	MD NABI HUSSAIN AND ANR Versus THE STATE OF ASSAM	MR. T CHUTIA MS S NASRAT	PP, ASSAM
24	AB/915/2024	HABIBUR RAHMAN Versus THE STATE OF ASSAM	MR. T CHUTIA MS S NASRAT	PP, ASSAM
ADMISSION				
25	Crl.Rev.P./391/2022 WITH LCR 1 FILE, B/O	SANJAY MUSHAHARY Versus DIPAMONI MUSHAHARY AND ANR	MR. A MANNAF MD A S ALI	G UDDIN (r-1) MS ANNA K P (r-1) PP, ASSAM
26	Crl.Pet./502/2022 WITH LCR 1 FILE, B/O	JAYANTA PAUL Versus THE STATE OF ASSAM AND ANR	MR. S DAS MRS. A DAS MS. P ADHIKARI	PP, ASSAM
27	WITH Crl.Pet./67/2021	JAYANTA PAUL Versus THE STATE OF ASSAM AND ANR	G UDDIN MR. S DAS MS. P ADHIKARI	PP, ASSAM
28	Crl.Pet./1119/2022 B/O	GOLAP HUSSAIN Versus THE STATE OF ASSAM AND ANR	MR. M AHMED A RAHMAN MD I H LASKAR MR. R A MAZUMDER	MR. J ISLAM (R-2) MR. A HUSSAIN (R-2) MR. N A MAZARBHUIYA (R-2) MR. M ROHMAN (R-2) PP, ASSAM
29	Crl.Pet./840/2023 WITH LCR 1 FILE(SCANNED COPY), B/O	SHER MOHAMMAD ALI Versus THE STATE OF ASSAM AND ANR	MR F HAQUE MR A ISLAM	MR. R Deka (R-2) S I AKAND (R-2) PP, ASSAM
30	Crl.Pet./93/2024 WITH LCR 1 FILE(SCANNED COPY), B/O	ISLAM ALI Versus THE STATE OF ASSAM AND ANR	MR. J I BORBHUIYA MS F BEGUM MR. L MOHAN MR A HOSSAIN	MR. S N ADHYAPAK (R-2) MS. B DAS (R-2) PP, ASSAM

BAIL HEARING (BA)

31	Bail Appln./4254/2023 WITH CASE RECORD(SCANNED COPY), FIXED	JITUMONI BARMAN @ JITU MONI BARMAN Versus THE STATE OF ASSAM	MR. U K BARMAN MR H ALI MR D PEGU MR. R KONWAR	PP, ASSAM
32	Bail Appln./4501/2023 WITH CASE RECORD(SCANNED COPY), OFFICE NOTE, FIXED	FIZUR ALI @ MOON ALI Versus THE STATE OF ASSAM AND ANR	MR G R A MOTTAQUEE	PP, ASSAM
33	Bail Appln./138/2024 WITH CASE RECORD(SCANNED COPY), OFFICE NOTE, FIXED	JUBAIR AHMED Versus THE STATE OF ASSAM	MR. M AHMED MD I H LASKAR	PP, ASSAM
34	Bail Appln./296/2024 FIXED	BIRSING BASUMATARY Versus THE STATE OF ASSAM	MR. M ALI MR J. ISLAM	PP, ASSAM
35	Bail Appln./300/2024 WITH CASE RECORD(SCANNED COPY), FIXED	MOINUL CHOUDHURY @ MRINAL CHOUDHURY Versus THE STATE OF ASSAM AND ANR	MR. L R MAZUMDER MR. F A HASSAN MR. H A TALUKDAR MS. P S LASKAR	PP, ASSAM
36	Bail Appln./305/2024 FIXED	BINOY MOCHAHARI Versus THE STATE OF ASSAM	MR. M ALI MR J. ISLAM	PP, ASSAM
37	Bail Appln./357/2024 WITH CASE RECORD(SCANNED COPY), FIXED	BAOSRINGDAO DAOLAGAJAO @ BAORINGDAO DAOLAGAJAO, Versus THE STATE OF ASSAM AND ANR.	MR. D GOGOI MR. R BORA	MS. D SAIKIA (AMICUS CURAIE, R-2) PP, ASSAM
38	Bail Appln./496/2024 WITH CASE RECORD(SCANNED COPY), FIXED	GURVINDER SINGH Versus THE UNION OF INDIA	MR. U N CHATTRY MS A GOGOI MR. O LASKAR	SC, NCB
39	Bail Appln./669/2024 FIXED	HITESWAR BAISHYA Versus THE STATE OF ASSAM	MS. N BEGUM MR P DAS A DAS MS N BARUAH	PP, ASSAM
40	Bail Appln./695/2024 WITH CASE RECORD(SCANNED COPY), B/O	KAZI ALAUDDIN Versus THE STATE OF ASSAM	MR. L R MAZUMDER MR. A ISLAM	PP, ASSAM
41	Bail Appln./735/2024 FIXED	MADAN THAKUR Versus THE STATE OF ASSAM	MR. N HASAN MR. A HASAN	PP, ASSAM
42	Bail Appln./811/2024 WITH CASE RECORD(SCANNED COPY), OFFICE NOTE, FIXED	JAGDHARI NISHAD @ JADHARI KEWAT Versus THE STATE OF ASSAM	MR SISHIR DUTTA MR. S DUTTA	PP, ASSAM
43	Bail Appln./818/2024 WITH CASE RECORD(SCANNED COPY), OFFICE NOTE, FIXED	JAMAL BADSHA @ JAMAL BADSHA MANDAL Versus THE STATE OF ASSAM AND ANR.	MR. A K AZAD MS S DEVI	PP, ASSAM
44	Bail Appln./870/2024 FIXED	NUREJA BEGUM Versus THE STATE OF ASSAM	MR F HAQUE MR. S K M ALOMGIR MR A ISLAM	PP, ASSAM
45	Bail Appln./887/2024 FIXED	KANDARPA KALITA Versus THE STATE OF ASSAM	MAHIBUR RAHMAN MS. NISHA BEGUM	PP, ASSAM
46	Bail Appln./897/2024 FIXED	THANGJAM TIKENDRA SINGH Versus THE STATE OF ASSAM	MR. R SEKHAR MR U S BORGHAIN MS DIPSY RAJA	PP, ASSAM
BAIL HEARING				
47	AB/3905/2023 FIXED	DHANAKANWA LAKRA @ PASCAL URANG AND 5 ORS Versus THE STATE OF ASSAM	MS. D GHOSH MS N DEKA MS H BETALA MR I CHAKMA MR. S. K. CHAKMA MR A.K. HAJONG MS H SEMA	PP, ASSAM
48	AB/4213/2023 FIXED	MD RASHIDUL ISLAM @ RASIDUL ISLAM Versus THE STATE OF ASSAM AND ANR	MR J C BORAH	M ALAMGEER (r-2) MR. A ALAM (r-2) MR. M ALAM (r-2) PP, ASSAM

49	AB/550/2024 FIXED	MD. ABDUL MALEK Versus NARCOTICS CONTROL BUREAU	MR. B CHOWDHURY MR A AKBAR	MR. S C KEYAL SC, NCB
50	AB/738/2024 FIXED	AMIR CHOUDHURY Versus THE STATE OF ASSAM	MR. A K AZAD MR A K AHMED MS P KAKATI	PP, ASSAM
51	AB/769/2024 FIXED	SATYAJIT GOPE Versus THE STATE OF ASSAM	MS D BORGHAIN MS G SUTRADHAR MR. P GOHAIN MS. M SARMAH MS M BORAH	PP, ASSAM

ORDERS

52	Crl.A./361/2023 WITH OFFICE NOTE, FIXED	KANAK BORO Versus BHUPEN BORO .	MR. N AHMED MD S I AHMED	MR. Y S MANNAN
53	I.A.(Crl.)/122/2024 WITH OFFICE NOTE, LCR 2 FILES, FIXED in Crl.A./341/2023 WITH Crl.A./341/2023	MD. MOINAL ALI Versus THE STATE OF ASSAM AND ANR.	MR. P K MUNIR MR. A. GAYAN	PP, ASSAM
54	I.A.(Crl.)/285/2024 BA 3209/2023(D/O) in Bail Appln./3209/2023	MD. MOINAL ALI Versus THE STATE OF ASSAM AND ANR. AVINASH BHARTIA AND ANR. Versus THE UNION OF INDIA,	MR. P K MUNIR MR. A. GAYAN MR. M PHUKAN MS. RUKMINI BARUA MS. PADMINI BARUA	PP, ASSAM SC, C B I

=====

=====

LEAVE NOTE OF ADVOCATES FOR 05/04/2024

-

1)	MR. I HUSSAIN	26-02-2024	To	10-04-2024
2)	MS. T GOSWAMI	29-02-2024	To	10-04-2024
3)	MR. O P BHATI	11-03-2024	To	07-04-2024
4)	MR H R A CHOUDHURY	14-03-2024	To	10-04-2024
5)	MD. I HUSSAIN	18-03-2024	To	15-04-2024
6)	MR. B NATH	22-03-2024	To	05-04-2024
7)	MR S K KEJRIWAL	03-04-2024	To	23-04-2024
8)	MS S KEJRIWAL	03-04-2024	To	23-04-2024
9)	MR. K P PATHAK	22-03-2024	To	05-04-2024
10)	MR. C CHOWDHURY	22-03-2024	To	18-04-2024
11)	MR. S SARMA	05-04-2024	To	05-04-2024
12)	MR. R GOSWAMI	05-04-2024	To	08-04-2024
13)	MR. A K TALUKDAR	02-04-2024	To	28-04-2024
14)	MR. M RAHMAN	02-04-2024	To	21-04-2024
15)	MR D K BORDOLOI	04-04-2024	To	05-04-2024
16)	MR A W AMAN	04-04-2024	To	08-04-2024
17)	MR D DEKA	03-04-2024	To	27-04-2024
18)	MR. A CHAMUAH	04-04-2024	To	09-04-2024
19)	MS. M JAIN	08-04-2024	To	23-04-2024
20)	MR. N ALAM	08-04-2024	To	20-04-2024
21)	MR. S P ROY	04-04-2024	To	05-04-2024



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

DAILY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

10:15 AM to 1:00 PM

2:00 PM to 4:30 PM

[For Friday,5th April 2024]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:15 AM BEFORE RESPECTIVE BENCHES]

BEFORE:

HONOURABLE MRS. JUSTICE SUSMITA PHUKAN KHAUND

COURT NO: 21

[THIS BENCH WILL SIT AFTER RISING OF DIVISION BENCH-II, IF TIME PERMITS]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
MOTION				
1	AB/901/2024	AMINUL ALI Versus THE STATE OF ASSAM	MR G U AHMED MR M Z SHAH MS S. MEHJABIN	PP, ASSAM
BAIL HEARING (BA)				
2	Bail Appln./471/2024 WITH CASE RECORD(SCANNED COPY), OFFICE NOTE, FIXED	ANOWAR HUSSAIN Versus THE STATE OF ASSAM	MR. Y S MANNAN MR H ROHMAN	PP, ASSAM
BAIL HEARING				
3	AB/4240/2023	MUSTAFA AHMED Versus THE STATE OF ASSAM	MR F HAQUE MR A ISLAM	PP, ASSAM
4	AB/730/2024 FIXED	JUBER AHMED MAZUMDER Versus THE STATE OF ASSAM	MR. T CHUTIA MS S NASRAT MR H BORAH	PP, ASSAM
5	AB/754/2024 WITH CASE DIARY(SCANNED COPY), FIXED	RAHMAN ALI @ RAKMAN ALI Versus THE STATE OF ASSAM AND ANR	MR H R A CHOUDHURY MR. A AHMED MR. I U CHOWDHURY MR. M H ALI	PP, ASSAM

LEAVE NOTE OF ADVOCATES FOR 05/04/2024

1)	MR. I HUSSAIN	26-02-2024	To	10-04-2024
2)	MS. T GOSWAMI	29-02-2024	To	10-04-2024
3)	MR. O P BHATI	11-03-2024	To	07-04-2024
4)	MR H R A CHOUDHURY	14-03-2024	To	10-04-2024
5)	MD. I HUSSAIN	18-03-2024	To	15-04-2024
6)	MR. B NATH	22-03-2024	To	05-04-2024
7)	MR S K KEJRIWAL	03-04-2024	To	23-04-2024
8)	MS S KEJRIWAL	03-04-2024	To	23-04-2024
9)	MR. K P PATHAK	22-03-2024	To	05-04-2024
10)	MR. C CHOWDHURY	22-03-2024	To	18-04-2024
11)	MR. S SARMA	05-04-2024	To	05-04-2024
12)	MR. R GOSWAMI	05-04-2024	To	08-04-2024

13)	MR. A K TALUKDAR	02-04-2024	To	28-04-2024
14)	MR. M RAHMAN	02-04-2024	To	21-04-2024
15)	MR D K BORDOLOI	04-04-2024	To	05-04-2024
16)	MR A W AMAN	04-04-2024	To	08-04-2024
17)	MR D DEKA	03-04-2024	To	27-04-2024
18)	MR. A CHAMUAH	04-04-2024	To	09-04-2024
19)	MS. M JAIN	08-04-2024	To	23-04-2024
20)	MR. N ALAM	08-04-2024	To	20-04-2024
21)	MR. S P ROY	04-04-2024	To	05-04-2024



सत्यमेव जयते

THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

DAILY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

10:15 AM to 1:00 PM**2:00 PM to 4:30 PM****[For Friday,5th April 2024]**

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:15 AM BEFORE RESPECTIVE BENCHES]

[AT 10:15 AM]**BEFORE:****HONOURABLE MRS. JUSTICE MITALI THAKURIA****COURT NO: 22****[CRIMINAL BENCH]**

Sr.No. Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
MOTION (BA)			
1 Bail Appln./992/2024	DULAL CHOUDHURY Versus THE STATE OF ASSAM	MR. A K AZAD MS S DEVI	PP, ASSAM
2 Bail Appln./993/2024 B/O	NUR HUSSAIN ALI Versus THE STATE OF ASSAM	MR. S M MOLLAH MRS. S BEGUM	PP, ASSAM
3 Bail Appln./999/2024	MD. AMBAS ALI AND ANR. Versus THE STATE OF ASSAM	MR. B CHOWDHURY	PP, ASSAM
4 Bail Appln./1000/2024	TARUN BHUYAN Versus THE STATE OF ASSAM	MR. S C BISWAS MS. U NANDA MR. P S BISWAS MS. J GHOSH MS. R DEVI	PP, ASSAM
5 Bail Appln./1002/2024	MASHUK UDDIN LASKAR @ MASHUK AHMED LASKAR Versus THE STATE OF ASSAM	MR. M K HUSSAIN MRS. S Y AHMED MR K U AHMED MS. F H AHMED MR. M ALOM MD A RAHMAN	PP, ASSAM
6 Bail Appln./1003/2024	APURBA JYOTI KALITA Versus THE STATE OF ASSAM	MR S H SIKDAR MR. S HAQUE MD IMRAN	PP, ASSAM
7 Bail Appln./1005/2024 B/O	APAJIT DAS Versus THE STATE OF ASSAM	MR. M KHAN MS J AKTAR	PP, ASSAM
8 Bail Appln./1007/2024	BHUBAN BORO Versus THE STATE OF ASSAM	MR. S C BISWAS MS. U NANDA MR. P S BISWAS MS. J GHOSH MS. R DEVI	PP, ASSAM
MOTION			
9 Crl.Rev.P./134/2024	SMTI KHANA DAS Versus THE STATE OF ASSAM AND ANR	MR. R DE MS. D PATHAK MS R SAHIN	PP, ASSAM
WITH I.A.(Crl.)/324/2024 in Crl.Rev.P./134/2024	KHANA DAS Versus THE STATE OF ASSAM AND ANR	MR. R DE MS. D PATHAK MS R SAHIN	PP, ASSAM

10	Crl.Pet./369/2024 FIXED	HEMANTA SADHANIDHAR Versus MD. MUJAHID AHMED	MR B P BORAH MR. U S BORA MR P J DUTTA MR. N BORPATRAGOHAİN	
11	Crl.Pet./385/2024	KUNDAL SINGHA Versus THE STATE OF ASSAM	MRS. R RONGMEI MS. S DEVI MS. K L R YANTHAN MR P UPADHYAYA	PP, ASSAM
12	Crl.Pet./386/2024	MD. NOUSHAD ALI Versus THE STATE OF ASSAM AND ANR	MS. D J BORAH MRS. R RONGMEI MS. S DEVI MRS. M BARMAN MR P UPADHYAYA	PP, ASSAM
13	Crl.Pet./387/2024	MOHIBUL SK @ MOHIBUL HOQUE Versus THE STATE OF ASSAM AND ANR	MR. A K AHMED MD A ISLAM SK ABDULLAH	PP, ASSAM
14	AB/894/2024	MAINUL HOSEN Versus THE STATE OF ASSAM	MR. N UDDIN MR. M ISLAM MS. S SULTANA MR. M A AHMED	PP, ASSAM
15	AB/898/2024	RONAL PHUKAN Versus THE STATE OF ASSAM	MR V JAMMAR MR W R MEDHI MR R CHETRY MR P TALUKDAR	PP, ASSAM
16	AB/905/2024	AMIT JYOTI KALITA AND ANR. Versus THE STATE OF ASSAM	MR S H SIKDAR MR. S HAQUE MD IMRAN	PP, ASSAM
17	AB/911/2024	MEGHRAJ KOTHARI Versus THE STATE OF ASSAM	MR. K N CHOUDHURY MR. P JAIN MS N BARUAH	PP, ASSAM
18	AB/912/2024	DAMAYANTI GOSWAMI Versus STATE OF ASSAM	MR B PATHAK MR B HAZARIKA MS M TIWARI MR. T NATH	PP, ASSAM
19	AB/916/2024	ABDUL SAMAD @ SAMAD ALI SKEIKH Versus THE STATE OF ASSAM	MR. A AHMED U U KHAN MR A AHMED	PP, ASSAM
ADMISSION				
20	Crl.Rev.P./181/2021 B/O	RAJEEV KUMAR KHANNA Versus CENTRAL BUREAU OF INVESTIGATION	MR S CHAUHAN MR. A R SHOME MR D NANDI MR SUBHRAJIT SAIKIA MS. A ROY	SC, CBI
21	Crl.Pet./1156/2022	BALWAN BHAMA @ BALWAN SINGH BHAMA AND 3 ORS. Versus THE STATE OF ASSAM	MR R K MOUR MR P DAS	PP, ASSAM
WITH				
22	Crl.Pet./112/2022	YOU DHISTRA BHAMA Versus STATE OF ASSAM	MR. D DAS SR. ADV R SARMAH MR H K NATH MR. A AHMED MR. S H ZAMAN MR. I U CHOWDHURY MR. K MOHAMMED MS S SHARMA	MR. S C KEYAL (SC,CGST) MR. B GOGOI (SC,SGST) PP, ASSAM
WITH				
23	Crl.Pet./316/2022	BALWAN BHAMA AND ANR Versus THE STATE OF ASSAM AND ANR	MR. A M BORA MR. M BISWAS MR. S H ZAMAN MS. C CHOUDHURY MR. V A CHOWDHURY MS M DAS M S HUSSAIN	MR. D SAIKIA MR. B GOGOI MR A CHALIHA PP, ASSAM
24	Crl.Rev.P./272/2023 FIXED	NABAJIT DAS Versus STATE OF ASSAM AND ANR	MR D K BORDOLOI	MS. T KHRO (R-2) MR. T ISLAM R-2) MR A TEWARI R-2) PP, ASSAM

	WITH I.A.(CrI.)/265/2024 in CrI.Rev.P./272/2023	SMTI DEEPTI DAS Versus NABAJIT DAS, SONU AMSI Versus ROSILA KHOLAR	MR. T ISLAM	MR D K BORDOLOI
25	CrI.Pet./403/2023 WITH LCR 1 FILE(SCANNED COPY), FIXED	SONU AMSI Versus ROSILA KHOLAR	MR. R BORA MR BHARGAV DAS MR ARINDAM BARUAH	MR B P BORAH (R-1) MR P J DUTTA (R-1) MR R S RONGHANG (R-1) MR. P DEKA (R-1)
26	CrI.Pet./1073/2023 WITH LCR 1 FILE(SCANNED COPY), FIXED	ARIJIT DASGUPTA Versus THE STATE OF ASSAM AND ANR	MS. R CHOUDHURY MR. A H M R CHOUDHURY MS. B. HAZARIKA	MR. M A CHOUDHURY (R-2) PP, ASSAM
27	CrI.Rev.P./79/2024 WITH LCR 1 FILE(SCANNED COPY), FIXED	KERAMAT ALI @ BABUL ALI Versus THE STATE OF ASSAM	MR. M HOQUE MR. S RANA MD A ALI	
28	CrI.Pet./102/2024 WITH LCR 2 FILES(SCANNED COPY), FIXED	RAJPAL SINGH POONIA Versus THE STATE OF ASSAM	MR H TALUKDAR MS. K VERMA	PP, ASSAM
<u>BAIL HEARING (BA)</u>				
29	Bail Appln./753/2024 FIXED	ROBINA KHATUN Versus THE STATE OF A SSAM	MR. A M KHAN MR. R THADANI MR. A HUSSAIN	PP, ASSAM
30	Bail Appln./809/2024 FIXED	MRITYUNJOY BISWAS Versus THE STATE OF ASSAM	MRS R BEGUM MR R A AHMED MR M AHMED	PP, ASSAM
31	Bail Appln./858/2024 FIXED	HAKIM ALI Versus THE STATE OF ASSAM	MR K THAKUR S YESMIN MR D MEDHI	MR S H SIKDAR MR. S HAQUE PP, ASSAM
32	Bail Appln./868/2024 FIXED	MD. SADDAM HUSSAIN Versus THE STATE OF ASSAM	MR. B D KONWAR SR. ADV. MR H AGARWAL MS P GUPTA MS M ZOMUANPUII	PP, ASSAM
33	Bail Appln./881/2024 FIXED	SHIDA KHATUN @ SHAHIDA KHATUN @ CHAYEDA KHATUN Versus THE STATE OF ASSAM	MR. A T SARKAR MR S HUSSAIN S N ULLAH	PP, ASSAM
<u>BAIL HEARING</u>				
34	AB/365/2023 FIXED	BIDYUT PATOWARY Versus THE STATE OF ASSAM	MR F HAQUE MR N ISLAM	PP, ASSAM
35	AB/3090/2023 FIXED	KARUNA DEKA Versus THE STATE OF ASSAM	MR. A K AZAD MS S DEVI	PP, ASSAM
36	AB/4025/2023 B/O	MALIK DOOM AND 4 ORS. Versus THE STATE OF ASSAM	MR. P HAZARIKA MR. H S BORAH	PP, ASSAM
37	AB/4338/2023 FIXED	AMBIA BEGUM @ RANI Versus THE STATE OF ASSAM	MR. M KHAN MD J ALOM MS J AKTAR	PP, ASSAM
38	AB/25/2024 FIXED	UTTAM CHANDRA DAS Versus THE STATE OF ASSAM	MR H DAS MR. B C DEKA D BARUAH	PP, ASSAM
39	AB/29/2024 FIXED	MIJANUR RAHMAN Versus THE STATE OF ASSAM	MR. N J DUTTA MR S HUSSAIN	PP, ASSAM
40	AB/372/2024 FIXED	ANSUMA BRAHMA Versus THE STATE OF ASSAM	MR. M U MAHMUD MRS. M SAIKIA MR S H MAHMUD MR S ISLAM MS. D BORA MR. S. SUR MS. B CHETIA	PP, ASSAM
41	AB/482/2024 FIXED	PANKAJ CHAUHAN AND ORS Versus THE STATE OF ASSAM	MR. D GOGOI MR. R BORA	PP, ASSAM

42	AB/530/2024 FIXED	DHAIRJYA RAM DEKA AND ANR Versus THE STATE OF ASSAM	MR S H SIKDAR MR. S HAQUE MD IMRAN MS S ABDULLAH	PP, ASSAM
43	AB/555/2024 FIXED	EGRAMUL @ EGRAMUL HAQUE Versus THE STATE OF ASSAM	MR. M HUSSAIN MR. L R MAZUMDER MR. A Z AHMED	PP, ASSAM
44	AB/610/2024 FIXED	ABDUR REJJAK @ REJJAK ALI AND 7 ORS Versus THE STATE OF ASSAM	MR. SURAJIT DAS MR A W AMAN MR SARFRAZ NAWAZ MR. J ABBAS	PP, ASSAM
45	AB/686/2024 FIXED	RONGMALA BEGUM @ RONGMALA KHATUN Versus STATE OF ASSAM	MR. A M KHAN MR. R THADANI MR. A HUSSAIN	PP, ASSAM
46	AB/697/2024 FIXED	CHAMPAL DOLEY Versus THE STATE OF ASSAM	MR. A BARUAH MR. J P MORE	PP, ASSAM
47	AB/702/2024 FIXED	RAHMAN ALI Versus THE STATE OF ASSAM	MR N BARMAN MS J BARMAN MR B DEORI	PP, ASSAM
48	AB/732/2024 FIXED	ABDUS SUFAN LASKAR @ ABDUL SUFAN LASKAR Versus THE STATE OF ASSAM	MR. A M BARBHUIYA MS S R MAZARBHUIYA MS A BEGUM S. M. ZINNA	PP, ASSAM
49	AB/755/2024 FIXED	NAJIDA BEGUM AND ANR Versus THE STATE OF ASSAM	MR. K N KALITA MR B ISLAM	PP, ASSAM
ORDERS				
50	Crl.A./461/2023 WITH OFFICE NOTE, LCR 6 FILES, FIXED	MONJUR ALAM @ MANJUR ALOM Versus THE STATE OF ASSAM AND ANR.	MR. M A SHEIKH K U AHMED MS F INTAZ MS C MEDHI MR. W A SHEIKH	MR. A ROSHID (r-2) MS. T BEGUM (r-2) PP, ASSAM
	WITH I.A.(Crl.)/1215/2023 in Crl.A./461/2023	MONJUR ALAM @ MANJUR ALOM Versus THE STATE OF ASSAM AND ANR.	MR. M A SHEIKH K U AHMED MS F INTAZ MS C MEDHI MR. W A SHEIKH	PP, ASSAM
51	Crl.Pet./958/2023 WITH LCR 2 FILES(SCANNED COPY), FIXED	JOHIRUL ISLAM @ JOMIR UDDIN Versus THE STATE OF ASSAM AND 2 ORS	MR. D A KAIYUM MR. M S MONDAL	MR Z ALAM (R-2) MR. T A RAHMAN (R-2) MS. S NAZNEEN (R-2) MR. S K DAHAL (R-2) PP, ASSAM
52	I.A.(Crl.)/268/2024 FIXED in AB/266/2024 WITH AB/266/2024	PRATEEK JAIN Versus THE STATE OF ASSAM AND 4 ORS	MR P R SARMA	PP, ASSAM
		ADITYA BHATTAR AND 3 ORS Versus THE STATE OF ASSAM	MR. D BARUAH MR. P K BORDOLOI MR A K AZAD	PP, ASSAM
53	I.A.(Crl.)/325/2024 in Crl.Rev.P./2873/2024 WITH Crl.Rev.P./2873/2024 (Filing Number)	FRANCIS SANGMA Versus THE STATE OF ASSAM AND 2 ORS	MR N BARMAN MS J BARMAN MR B DEORI	PP, ASSAM
		FRANCIS SANGMA Versus THE STATE OF ASSAM AND 2 ORS (A)	MR N BARMAN	
54	I.A.(Crl.)/328/2024 CRL.REV.P. 16/2024(D/O), B/O in Crl.Rev.P./16/2024	ABHIJIT SAIKIA Versus THE STATE OF ASSAM,	MS N SAIKIA	PP, ASSAM

=====

=====

LEAVE NOTE OF ADVOCATES FOR 05/04/2024

-

1)	MR. I HUSSAIN	26-02-2024	To	10-04-2024
2)	MS. T GOSWAMI	29-02-2024	To	10-04-2024
3)	MR. O P BHATI	11-03-2024	To	07-04-2024
4)	MR H R A CHOUDHURY	14-03-2024	To	10-04-2024
5)	MD. I HUSSAIN	18-03-2024	To	15-04-2024
6)	MR. B NATH	22-03-2024	To	05-04-2024
7)	MR S K KEJRIWAL	03-04-2024	To	23-04-2024
8)	MS S KEJRIWAL	03-04-2024	To	23-04-2024
9)	MR. K P PATHAK	22-03-2024	To	05-04-2024
10)	MR. C CHOWDHURY	22-03-2024	To	18-04-2024
11)	MR. S SARMA	05-04-2024	To	05-04-2024
12)	MR. R GOSWAMI	05-04-2024	To	08-04-2024
13)	MR. A K TALUKDAR	02-04-2024	To	28-04-2024
14)	MR. M RAHMAN	02-04-2024	To	21-04-2024
15)	MR D K BORDOLOI	04-04-2024	To	05-04-2024
16)	MR A W AMAN	04-04-2024	To	08-04-2024
17)	MR D DEKA	03-04-2024	To	27-04-2024
18)	MR. A CHAMUAH	04-04-2024	To	09-04-2024
19)	MS. M JAIN	08-04-2024	To	23-04-2024
20)	MR. N ALAM	08-04-2024	To	20-04-2024
21)	MR. S P ROY	04-04-2024	To	05-04-2024



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

DAILY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

10:15 AM to 1:00 PM

2:00 PM to 4:30 PM

[For Friday,5th April 2024]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:15 AM BEFORE RESPECTIVE BENCHES]

[AT 10:15 AM]

BEFORE:

HONOURABLE MR. JUSTICE MRIDUL KUMAR KALITA

COURT NO: 24

[CRIMINAL BENCH]

Sr.No. Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
MOTION (BA)			
1 Bail Appln./975/2024	MD SAHIL AHMED AND ANR Versus THE STATE OF ASSAM	MR. M KALITA MR. N M DAS MR. J HATIMURIA	PP, ASSAM
2 Bail Appln./985/2024	RAJU RAJBANGSHI Versus THE STATE OF ASSAM	MR. N J DUTTA MR N AHMED MR G P CHETIA MR. M M ZAMAN MR A BASUMATARY D HUSSAIN	PP, ASSAM
3 Bail Appln./997/2024 B/O	ASIDUL ISLAM Versus THE STATE OF ASSAM	MR. N J DUTTA MR N AHMED MR. M M ZAMAN MR A BASUMATARY	PP, ASSAM
4 Bail Appln./1010/2024	DIP CHETIA Versus THE STATE OF ASSAM	MR A KHANIKAR MR. P KONWAR R L CHUTIA	PP, ASSAM
MOTION			
5 Crl.Rev.P./103/2024 FIXED	NOBIKUL ISLAM Versus THE STATE OF ASSAM AND ANR	MR. A M KHAN MR T T MONI	PP, ASSAM
6 Crl.Pet./382/2024	ABU SHAMA AND ANR Versus THE STATE OF ASSAM AND ANR	MR G CHAMUAH	PP, ASSAM
7 Crl.Pet./383/2024 B/O	RAJIB BHATTACHARJEE AND ANR Versus THE STATE OF ASSAM AND ANR	MR. D K BAIDYA MR. M S HUSSAIN	PP, ASSAM
8 Crl.Pet./394/2024	SAJID AHMED TAPADAR @ MUNNA Versus THE STATE OF ASSAM	MR. A R BHUYAN MR N Z CHOUDHURY MR N A MAZARBHUIYA	PP, ASSAM
9 Crl.Pet./395/2024	NEERAJ VERMA Versus THE STATE OF ASSAM AND ANR	MR. A KABRA MR. MEHUL SHAH	PP, ASSAM
10 AB/879/2024	MANOJ DEBNATH @ MANOJ KR. DEBANATH Versus THE STATE OF ASSAM	MS N DEKA MR. D K AGARWALA	PP, ASSAM
11 AB/883/2024	SOURAV BORGHAIN Versus THE STATE OF ASSAM	MS. P BORAH	PP, ASSAM

12	AB/890/2024	SUROJIT RAKSHIT Versus THE STATE OF ASSAM	MR. M BISWAS S K DAS	PP, ASSAM
13	AB/892/2024	PRAKASH AGARWALA Versus THE STATE OF ASSAM	MR A BURAGOHAIN MR. M KHAN MS J AKTAR	PP, ASSAM
14	AB/896/2024	PRANJAL PRATIM BURAGOHAIN AND ANR Versus THE STATE OF ASSAM	MR H BARUAH MR P P PHUKAN	PP, ASSAM
15	AB/897/2024	PULOK HANDIQUE AND ANR Versus THE STATE OF ASSAM	MR H BARUAH MR P P PHUKAN	PP, ASSAM
16	AB/903/2024	SONABOR ALI Versus THE STATE OF ASSAM	MR. B CHOWDHURY MR. N HUSSAIN	PP, ASSAM
17	AB/907/2024	GULZAR HUSSAIN Versus THE STATE OF ASSAM	MR S DEWRI MR P SONOWAL MR A DEKA	PP, ASSAM
<u>ADMISSION</u>				
18	Crl.Pet./398/2023 WITH LCR 6 FILES AND 2 REGISTERS, FIXED WITH I.A.(Crl.)/221/2024 in Crl.Pet./398/2023	SHRI KIRBA GEE Versus THE STATE OF ASSAM AND ANR	MS. T JINI MR. S BISWAKARMA	PP, ASSAM
		SHRI KIRBA GEE Versus THE STATE OF ASSAM AND ANR	MR. S BISWAKARMA	PP, ASSAM
<u>BAIL HEARING (BA)</u>				
19	Bail Appln./91/2024 PART-HEARD, WITH CASE RECORD(SCANNED COPY), FIXED	SUJIT NATH Versus THE STATE OF ASSAM	MR SISHIR DUTTA MR. S DUTTA MR P BORA MR. K UPAMANNYA	PP, ASSAM
20	Bail Appln./3408/2023 WITH CASE RECORD(SCANNED COPY), OFFICE NOTE, FIXED	VIVIAN NONGRUM Versus THE STATE OF ASSAM	MR P P MEDHI MR G BARGAYARY MR. S A CHOUDHURY	PP, ASSAM
21	Bail Appln./3455/2023 WITH CASE RECORD(SCANNED COPY), FIXED	FILTER KALITA Versus THE STATE OF ASSAM	MR. S MUNIR MS. L ISLAM	PP, ASSAM
22	Bail Appln./4307/2023 WITH CASE RECORD(SCANNED COPY)	ABID PERVEZ @ AZAD PERVEZ Versus UNION OF INDIA	MR. N N B CHOUDHURY MR. P K SAHARIA MS K DAS	SC, NCB
23	Bail Appln./4667/2023 WITH CASE RECORD(SCANNED COPY), FIXED	MD. MITUL ALI Versus THE STATE OF ASSAM AND ANR	MR. B CHOWDHURY MR. S R ISLAM	PP, ASSAM
24	Bail Appln./335/2024 B/O	DHRUBA RAJ @ DHRUBA DAS Versus UNION OF INDIA	MR. S K SINGHA MR G PATHAK	SC, NCB
25	Bail Appln./506/2024 WITH CASE RECORD(SCANNED COPY), FIXED	NAZRUL ISLAM Versus THE STATE OF ASSAM	MR SISHIR DUTTA MR P KATAKI MS S MOCHAHARI MR S DUTTA	PP, ASSAM
26	Bail Appln./610/2024 WITH CASE RECORD(SCANNED COPY), OFFICE NOTE, FIXED	ABDUL MANNAN ALI Versus THE STATE OF ASSAM	MS. T SOM MR. P TELI	PP, ASSAM
27	Bail Appln./699/2024 FIXED	SHAHID ALI Versus THE STATE OF ASSAM	MR. SURAJIT DAS MR. J ABBAS	PP, ASSAM
28	Bail Appln./856/2024 FIXED	NIPEN DAS Versus THE STATE OF ASSAM	MR. D K BAIDYA	PP, ASSAM
29	Bail Appln./889/2024 FIXED	MRIGEN GOGOI Versus THE STATE OF ASSAM	MR S DEWRI MR P SONOWAL MR A DEKA	PP, ASSAM

30	Bail Appln./918/2024 FIXED	SRI KRISHNA NAND UPADHYAY Versus THE STATE OF ASSAM	MR D TALUKDAR MR. U K BARMAN MR P DAS MS P MISHRA MS N BARUAH	PP, ASSAM
31	Bail Appln./944/2024 FIXED	AMBIA BEGUM Versus THE STATE OF ASSAM	MR. S MUNIR MR A RAHMAN	PP, ASSAM

BAIL HEARING

32	AB/3784/2023 FIXED	SHARMILA SINHA Versus THE STATE OF ASSAM	MR. P K ROYCHOUDHURY MR. N HAQUE MR K UDDIN MR. A K AZAD	PP, ASSAM
33	AB/4110/2023 FIXED	BIMAL BASUMATARY Versus THE STATE OF ASSAM	MR. S BORTHAKUR MS. S KAKATI	PP, ASSAM
34	AB/4188/2023	ABDUL MAZID Versus THE STATE OF ASSAM	SIRAJ CHOUDHURY B ALI SK MS. S SULTANA	PP, ASSAM
35	AB/364/2024 WITH CASE RECORD(SCANNED COPY)	SHAHIDUR RAHMAN @ SHAHIDUL ALI Versus THE STATE OF ASSAM	MR. N J DUTTA MR N AHMED MR G P CHETIA MR A BASUMATARY	PP, ASSAM
36	AB/551/2024 FIXED	MD. FARID AHMED Versus THE STATE OF ASSAM	MR S A BARBHUYAN T A LASKAR	PP, ASSAM
37	AB/553/2024 B/O	KAMAL CHNADRA NATH Versus THE STATE OF ASSAM	MS B SHARMA MR D K NATH MS M DAS	PP, ASSAM
38	AB/557/2024 FIXED	SRI SANJEEV BHALOTIA Versus THE STATE OF ASSAM	MR H DAS MR. P GOGOI	PP, ASSAM
39	AB/618/2024 FIXED	TAYEB ALI KHAN AND 8 ORS. Versus THE STATE OF ASSAM	MR. N J DUTTA MR N AHMED MR. M M ZAMAN MR A BASUMATARY	PP, ASSAM
40	AB/642/2024 FIXED	BUDHESWAR BORI Versus THE STATE OF ASSAM	MR. P HAZARIKA MR. H S BORAH	PP, ASSAM
41	AB/671/2024 FIXED	DEBAJIT CHANDA Versus THE STATE OF ASSAM	MR. B HALDAR MS S. BASAK S K DAS	PP, ASSAM
42	AB/743/2024 FIXED	MANASH KONWAR Versus THE STATE OF ASSAM	MR S GOGOI MS G GOGOI MS A GOGOI	PP, ASSAM

ORDERS

43	I.A.(CrI.)/598/2023 WITH OFFICE NOTE, LCR 3 FILES, FIXED in CrI.A./250/2023 WITH CrI.A./250/2023	ROBIYAL ALI @ ROBIAL SHEIKH Versus THE STATE OF ASSAM AND ANR.	MR. N UDDIN MR. M ISLAM MR S K CHHETRY	PP, ASSAM
		ROBIYAL ALI @ ROBIAL SHEIKH Versus THE STATE OF ASSAM AND ANR.	MR. N UDDIN MR. M ISLAM MR S K CHHETRY	PP, ASSAM
44	I.A.(CrI.)/939/2023 WITH OFFICE NOTE, LCR 4 FILES, FIXED in CrI.A./404/2019 WITH CrI.A./404/2019	AHED ALI Versus THE STATE OF ASSAM AND ANR	MR. JYOTIRMOY ROY MR. N J DUTTA MR N AHMED MR. M M ZAMAN	PP, ASSAM
		AHED ALI Versus THE STATE OF ASSAM AND ANR	MR. JYOTIRMOY ROY MR. N J DUTTA MR N AHMED MR. M M ZAMAN MR A BASUMATARY MR H M R HOQUE D HUSSAIN	MR. B DEKA(R-2) MS. S BORO(R-2) MR B PAUL(R-2) MR S ISLAM(R-2) MS. K MITRA(R-2) PP, ASSAM

45	I.A.(CrI.)/1032/2023 in AB/3282/2023	JIABUR RAHMAN Versus HABIBUR RAHMAN AND 2 ORS	MR. M A SHEIKH MS. A BEGUM MR M H CHOUDHURY	MR A W AMAN
	WITH AB/3282/2023	HABIBUR RAHMAN AND 2 ORS Versus THE STATE OF ASSAM	MR. SURAJIT DAS MR A W AMAN MS SURAYA RAHMAN MR SARFRAZ NAWAZ MR S A BARBHUYAN SAMIM RAHMAN	PP, ASSAM
46	I.A.(CrI.)/18/2024 WITH CASE RECORD(SCANNED COPY) in Bail Appln./3206/2023	MATHI NIRANJAN RAO Versus THE UNION OF INDIA	MS D BORGHAIN MR. P GOHAIN MS. K BARUAH MS. M SARMAH MS M BORAH	SC, DRI
	WITH Bail Appln./3206/2023	MATHI NIRANJAN RAO Versus THE UNION OF INDIA	MS D BORGHAIN MR S M ABDULLAH P MR. P GOHAIN MS. K BARUAH MS. M SARMAH MR S H SIKDAR MR. S HAQUE S A KHAN	MS S ABDULLAH SC, DRI
47	WITH Bail Appln./2794/2023	KONDAVEETI RAMAKRISHNA Versus THE UNION OF INDIA	MR. U K BARMAN MR H ALI MS B GOGOI MR J K Bhuyan	SC, DRI
48	WITH Bail Appln./4268/2023	SILAAAR SHEIK Versus THE UNION OF INDIA	MR. U K BARMAN MR H ALI MS B GOGOI MR J K Bhuyan	SC, DRI

=====

=====

LEAVE NOTE OF ADVOCATES FOR 05/04/2024

-

1)	MR. I HUSSAIN	26-02-2024	To	10-04-2024
2)	MS. T GOSWAMI	29-02-2024	To	10-04-2024
3)	MR. O P BHATI	11-03-2024	To	07-04-2024
4)	MR H R A CHOUDHURY	14-03-2024	To	10-04-2024
5)	MD. I HUSSAIN	18-03-2024	To	15-04-2024
6)	MR. B NATH	22-03-2024	To	05-04-2024
7)	MR S K KEJRIWAL	03-04-2024	To	23-04-2024
8)	MS S KEJRIWAL	03-04-2024	To	23-04-2024
9)	MR. K P PATHAK	22-03-2024	To	05-04-2024
10)	MR. C CHOWDHURY	22-03-2024	To	18-04-2024
11)	MR. S SARMA	05-04-2024	To	05-04-2024
12)	MR. R GOSWAMI	05-04-2024	To	08-04-2024
13)	MR. A K TALUKDAR	02-04-2024	To	28-04-2024
14)	MR. M RAHMAN	02-04-2024	To	21-04-2024
15)	MR D K BORDOLOI	04-04-2024	To	05-04-2024
16)	MR A W AMAN	04-04-2024	To	08-04-2024
17)	MR D DEKA	03-04-2024	To	27-04-2024
18)	MR. A CHAMUAH	04-04-2024	To	09-04-2024
19)	MS. M JAIN	08-04-2024	To	23-04-2024
20)	MR. N ALAM	08-04-2024	To	20-04-2024
21)	MR. S P ROY	04-04-2024	To	05-04-2024



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

DAILY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

10:15 AM to 1:00 PM

2:00 PM to 4:30 PM

[For Friday,5th April 2024]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:15 AM BEFORE RESPECTIVE BENCHES]

[AT 10:15 AM]

BEFORE:

HONOURABLE MR. JUSTICE N. UNNI KRISHNAN NAIR

COURT NO: 26

[CIVIL BENCH-II]

Sr.No. Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
TOP OF THE LIST			
1 WP(C)/439/2014 FIXED	CHAMPAK RAVA Versus THE STATE OF ASSAM AND 6 ORS	MR.S C BISWAS MR. E AHMED MS.L HAZARIKA MS.S D CHOUDHURY	SC, HEALTH
2 WP(C)/4246/2014	DHARANI DHAR DAS Versus THE ASSAM STATE TRANSPORT CORPORATION and 2 ORS	MR.B D KONWAR MR.R KALITA MR.R SALOI MS.S BARUA MRS.J M KONWAR	SC, A S T C
3 WP(C)/4306/2014	RANJIT DAS Versus THE STATE OF ASSAM and 12 ORS,		MR. B K SARMA MR. S P DAS SC, EMPLOYMENT EXCHANGE SC, SOCIAL WELFARE
4 WITH WP(C)/4395/2012	RANJIT DAS Versus STATE OF ASSAM and ORS.	MR.R SINGHA	GA, ASSAM MR.B K SARMA MR.S P DAS SC, SOCIAL WELFARE SC, DIRECTORATE OF EMPLOYMENT
5 WP(C)/4387/2014	BHASKAR CHAKRABORTY and 42 ORS Versus THE STATE OF ASSAM AND 2 ORS	MR.B C DAS MRD N BHATTACHARYA	GA, ASSAM SC, FINANCE
6 WP(C)/4415/2014	MD. KHALILUR RAHMAN Versus THE STATE OF ASSAM and 5 ORS,	MR.A F N U MOLLAH MR.F K R AHMED MR.K ISLAM	GA, ASSAM
MOTION			
7 WP(C)/6676/2023 FIXED	RISHI HARIT Versus THE UNION OF INDIA AND 4 ORS	MR. S C KEYAL	MR. R P KAKOTI SR. ADV. (SC, IIT GUWAHATI, R2-R5) MR A B DEY (SC, IIT GUWAHATI, R2-R5) MR. S SUTRADHAR (SC, IIT GUWAHATI, R2-R5) SC, IITG DY.S.G.I.

8	WP(C)/6680/2023 FIXED	BHAVESH SHARMA Versus THE UNION OF INDIA AND 4 ORS	MR. S C KEYAL	MR. R P KAKOTI SR. ADV. (SC, IIT GUWAHATI, R2-R5) MR A B DEY (SC, IIT GUWAHATI, R2-R5) MR. S SUTRADHAR (SC, IIT GUWAHATI, R2-R5) SC, IITG DY.S.G.I.
9	Cont.Cas(C)/177/2024	MONUJ DOWERAH Versus POMI BARUARH	MR. B K DAS MR H P GUWALA H P NEOG	
10	Cont.Cas(C)/178/2024	ARUN KUMAR SHARMA Versus SMT. POMI BARUAH	MR B D DAS MR H K SARMA MR. H R DAS	
11	Cont.Cas(C)/179/2024	RUMI DUTTA BORAH Versus NARAYAN KUMAR AND ANR	MR. S ISLAM MR A HAWARI	
12	WP(C)/437/2024 FIXED	ZIAUL KARIM LASKAR Versus THE STATE OF ASSAM AND 5 ORS	MR M J QUADIR MR. A K HANNAN	SC, ELEM. EDU
13	WP(C)/1651/2024 FIXED	MD. DELOWAR ISLAM AND 26 ORS. Versus THE STATE OF ASSAM AND 4 ORS.	MR. M K CHOUDHURY MR P BHARDWAJ MR. M SARMA MR. D. BORAH	GA, ASSAM SC, FINANCE SC, EDU
14	WP(C)/1735/2024 CAVT. NO.03282/024, FIXED	ANOWAR HUSSAIN AND ANR Versus THE STATE OF ASSAM AND 10 ORS	MR. S Ali MR K DAS	MR B B NARZARY MR N ALAM SC, SEC. EDU. SC, BTC FOR CAVEATOR
15	WP(C)/1736/2024 CAVT. NO.03282/024, FIXED, CAVT./328/2024	MRIGENDRA NATH KALITA AND ANR Versus THE STATE OF ASSAM AND 10 ORS	MR. S Ali MR K DAS	MR B B NARZARY MR N ALAM SC, SEC. EDU. SC, BTC FOR CAVEATOR
16	WP(C)/1824/2024 FIXED	DEBANANDA PEGU Versus THE STATE OF ASSAM AND 4 ORS	MR P R SARMA MR D MEDHI MR. S. PEGU	SC, SEC. EDU. SC, SEBA
17	WP(C)/1895/2024	PRONAB NATH Versus THE STATE OF ASSAM AND 3 ORS	MR. H A LASKAR MS N KALITA MS D DUTTA A. H. AHMED	SC, ELEM. EDU GA, ASSAM
18	WP(C)/1901/2024	SREERAM ACADEMY AND ANR Versus THE UNION OF INDIA AND 4 ORS	MR. T J MAHANTA MR. P KALITA MR. I CHOUDHURY	DY.S.G.I. SC, CBSE
19	WP(C)/1903/2024	ANUPAM DAS AND 3 ORS. Versus THE COMMISSIONER AND SECRETARY TO THE GOVT. OF ASSAM AND 5 ORS	MR. K N CHOUDHURY MR. B C DEKA D BARUAH	SC, HIGHER EDU SC, COTTON UNIVERSITY
20	WP(C)/1905/2024	MANOJ KUMAR SHARMA AND 36 ORS Versus THE STATE OF ASSAM AND 2 ORS	MR. S B LASKAR MR. H A LASKAR MS N KALITA MS D DUTTA A. H. AHMED MD. S ALI	SC, ELEM. EDU SC, SSA
21	WP(C)/1906/2024 B/O	SAILENDRA CHOURASIA AND 76 ORS Versus THE ASSAM PHARMACY COUNCIL AND 6 ORS	MR F HAQUE MR. S K M ALOMGIR MR A ISLAM	DY.S.G.I. SC, HEALTH
22	WP(C)/1913/2024	MILON BASUMATARY AND 38 ORS Versus THE STATE OF ASSAM AND 5 ORS	MR. B D DEKA MR. P MAHANTA MR A BHATRA MS C DAS MS. M BORGHAIN	SC, N C T E DY.S.G.I. SC, BTC SC, EDU

23	WP(C)/1914/2024	IMAN ALI AHMED AND 52 ORS Versus THE STATE OF ASSAM AND 2 ORS	MR. S B LASKAR MR. H A LASKAR MS N KALITA MS D DUTTA A. H. AHMED MD. S ALI	SC, ELEM. EDU SC, SSA
ADMISSION				
24	WP(C)/5746/2016 FIXED, WITH WP(C)/1276/2022 (D/O), WP(C)/1505/2017 (D/O)	THE CO-ORDINATION COMMITTEE OF THE PRIVATE AND NON-AFFILIATED STUDY CENTRE Versus THE UNION OF INDIA and 5 ORS	MR. M U MAHMUD MS.D SINHA MR. M R Z CHOUDHURY MR S H MAHMUD MR S ISLAM MS. B CHETIA	SC, HIGHER EDU MR.R THAKURIA(R- 4&5) SC, EDUCATION SC, U G C ASSTT.S.G.I. MR.L P SHARMA(R- 4&5)
25	WITH WP(C)/1643/2022	HIGHBROW, Versus THE UNION OF INDIA AND 4 ORS	MR. M DUTTA MS S DEV MR J MAHANTA	MR. P J PHUKAN, SC, K K HANDIQUE STATE OPEN UNIVERSITY (R-2 & 3) MR. A CHAMUAH, SC, UGC (R-4) ASSTT.S.G.I.
26	WP(C)/938/2020 FIXED	ANUPAM DAS AND 4 ORS. Versus THE STATE OF ASSAM AND 8 ORS.	MR. K N CHOUDHURY MR H DAS MR. B C DEKA	SC, HIGHER EDU SC, COTTON UNIVERSITY MR. JYOTIRMOY ROY MR. P D NAIR MR. S SARMA MR. C CHAKRAVARTY MR D DAS
	WITH I.A.(Civil)/1850/2020 in WP(C)/938/2020	ANUPAM DAS AND 4 ORS. Versus THE STATE OF ASSAM AND 8 ORS.	MR H DAS	SC, COTTON UNIVERSITY MR. P D NAIR
	WITH I.A.(Civil)/2236/2021 in WP(C)/938/2020	DR. ANUPAM DAS AND 4 ORS. Versus THE STATE OF ASSAM AND 8 ORS.	MR H DAS MR. B C DEKA	SC, HIGHER EDU SC, COTTON UNIVERSITY
27	WITH WP(C)/9474/2019	DR. ANUPAM DAS AND 4 ORS Versus THE COMMISSIONER AND SECRETARY AND 5 ORS	MR H DAS MR. B C DEKA	SC, HIGHER EDU, SC, COTTON UNIVERSITY MR. P D NAIR
28	WITH WP(C)/285/2020	MANOJ KUMAR DAS AND ANR. Versus THE STATE OF ASSAM AND 4 ORS.	MR H DAS MR. B C DEKA	SC, HIGHER EDU SC, COTTON UNIVERSITY MR. P D NAIR
29	WITH WP(C)/5195/2020	DR MANOJ KUMAR DAS AND ANR Versus THE STATE OF ASSAM AND 4 ORS	MR N DUTTA MR H DAS	SC, HIGHER EDU SC, COTTON UNIVERSITY MR. P D NAIR (SC, COTTON UNIVERSITY, R3-R5)
30	WP(C)/7265/2021 FIXED	ARATI RANI MAZUMDER Versus THE STATE OF ASSAM AND 4 ORS	MR. M AHMED A RAHMAN MD I H LASKAR MD I H LASKAR MR. R A MAZUMDER	SC, EDU
31	WP(C)/1616/2022 B/O	RUNMI ATHPARIA Versus THE GAUHATI UNIVERSITY AND 5 ORS.	MR. P MAHANTA MR. R B GOHAIN MR. N MAHAJAN MR A KHARSOHUM	MR. H RAHMAN (r-6) MS P AGARWAL (r-6) MR. B J DAS (r-6) SC, G U
32	WP(C)/2212/2022 B/O	SANTOSH RANJAN DEB AND ANR Versus THE STATE OF ASSAM AND 5 ORS	MR. A M BARBHUIYA MS S R MAZARBHUIYA MS A BEGUM	SC, ELEM. EDU GA, ASSAM
33	WP(C)/5996/2022 B/O	ALTAF HUSSAIN Versus THE STATE OF ASSAM AND 4 ORS.	MR. A R BHUYAN MR. M A I HUSSAIN MRS. S ISLAM	MR. U B SARMA (R-5) MRS. G SARMA (R-5) SC, SEC. EDU. SC, FINANCE

34	WP(C)/6331/2022 B/O	BINOD KARMAKAR AND ORS Versus THE STATE OF ASSAM AND ORS.	MR K K MAHANTA (Sr. Advocate) MR. K SINGHA MR. K M MAHANTA MS N BEGUM MR S GAUTAM M R Sharma	SC, ELEM. EDU SC, SSA
35	WP(C)/6449/2023 B/O	SOMCHOR ALI LASKAR Versus THE STATE OF ASSAM AND 6 ORS	MR M J QUADIR MR S S ISLAM MR. A K HANNAN	SC, ELEM. EDU GA, ASSAM
36	WP(C)/6529/2023 B/O	AKSHAT PRATAP SINGH Versus THE UNION OF INDIA AND 4 ORS	MR. S C KEYAL	MR. R P KAKOTI SR. ADV. (SC, IIT GUWAHATI, R2-R5) MR. K GOGOI MR H GUPTA MR A B DEY (SC, IIT GUWAHATI, R2-R5) MR. S SUTRADHAR (SC, IIT GUWAHATI, R2-R5) DY.S.G.I. SC, IIT
37	WP(C)/6530/2023 FIXED	SASHIAKUM P MARAK Versus THE UNION OF INDIA AND 4 ORS	MR. S C KEYAL	MR. R P KAKOTI SR. ADV. (SC, IIT GUWAHATI, R2-R5) MR. K GOGOI MR A B DEY (SC, IIT GUWAHATI, R2-R5) MR. S SUTRADHAR (SC, IIT GUWAHATI, R2-R5) SC, IITG DY.S.G.I.
38	WP(C)/6531/2023 FIXED	ROHITASH SARAN Versus THE UNION OF INDIA AND 4 ORS	MR. S C KEYAL	MR. R P KAKOTI SR. ADV. (SC, IIT GUWAHATI, R2-R5) MR. K GOGOI MR H GUPTA MR A B DEY (SC, IIT GUWAHATI, R2-R5) MR. S SUTRADHAR (SC, IIT GUWAHATI, R2-R5) DY.S.G.I. SC, IIT
39	WP(C)/6615/2023 B/O	JOYDEEP DEY Versus THE STATE OF ASSAM AND 6 ORS	MR. A K DUTTA MR. B PURKAYASTHA	SC, ELEM. EDU SC, AG MR. S D PURKAYASTHA (R7) MS S.S.BORA (R7) SC, SEBA
40	WP(C)/426/2024 B/O	RUHIT CHABUKDHARA AND ANR Versus THE STATE OF ASSAM AND 3 ORS	MR S BORTHAKUR MR. D GOGOI	SC, SEC. EDU.
ORDERS				
41	WP(C)/3856/2016 FIXED	ARINDAM GOGOI and 11 ORS Versus THE UNION OF INDIA and 9 ORS	MR.J SINGH MR.A TODI MR.D GOGOI	MSB DEVI(R-7) GA, ASSAM C.G.C. MR. D C BORAH (CGC) MR. D C BORAH (CGC) MR.SHEELADITYA(R-7) MR. D MAZUMDAR (ADDL. ADV. GEN.) MR. A CHAMUAH (SC, UGC) MR.N K KALITA(ADDL. PUBLIC PROSECUTOR, ASSAM) MS.A TALUKDAR(R-7) MS.H DAS(R-7) MR.H MEDHI(R-7) MR.P P BORA(R-7) SC, G U ASSTT.S.G.I. SC, HIGHER EDUCATION SC, CBI

42	WP(C)/1694/2017	MINA DUTTA and ANR. Versus THE STATE OF ASSAM and 7 ORS.	MR.U J SAIKIA MR.A GOHAIN	MR.C BARUAH GA, ASSAM SC, AG MR.B GOGOI SC, ELEMENTARY EDUCATION SC, FINANCE
43	Cont.Cas(C)/294/2023 B/O	FAYZAL HOQUE Versus SMTI. SURANJANA SENAPATI, ACS	MR. M R KHANDAKAR	
44	Cont.Cas(C)/606/2023 B/O	NUR HUSSAIN PRODHANI Versus NARAYAN KONWAR, IAS	MR. M R KHANDAKAR	
45	WP(C)/6637/2023 B/O	PHATIK BARUAH Versus THE STATE OF ASSAM AND 3 ORS	MR. A K DUTTA MR. B PURKAYASTHA	SC, SEC. EDU.
46	Cont.Cas(C)/12/2024 B/O	SUNIL KAKATI Versus MAMATA HOJAI	MR. R BORUAH MR D J NATH	
47	Review.Pet./49/2024 IN WP(C)/7192/2022(D/O)	RUKUN UDDIN AHMED Versus ZIAUL ISLAM AND 5 ORS.	MR. P J SAIKIA, SR. ADV MR. P SAIKIA	GA, ASSAM SC, SEC. EDU.
48	WP(C)/925/2024 B/O	JAYASREE BARUAH DUTTA @ JAYASREE BARUAH Versus THE STATE OF ASSAM AND 3 ORS	MR S BORTHAKUR MR. D GOGOI	SC, SEC. EDU.

=====

=====

LEAVE NOTE OF ADVOCATES FOR 05/04/2024

-

1)	MR. I HUSSAIN	26-02-2024	To	10-04-2024
2)	MS. T GOSWAMI	29-02-2024	To	10-04-2024
3)	MR. O P BHATI	11-03-2024	To	07-04-2024
4)	MR H R A CHOUDHURY	14-03-2024	To	10-04-2024
5)	MD. I HUSSAIN	18-03-2024	To	15-04-2024
6)	MR. B NATH	22-03-2024	To	05-04-2024
7)	MR S K KEJRIWAL	03-04-2024	To	23-04-2024
8)	MS S KEJRIWAL	03-04-2024	To	23-04-2024
9)	MR. K P PATHAK	22-03-2024	To	05-04-2024
10)	MR. C CHOWDHURY	22-03-2024	To	18-04-2024
11)	MR. S SARMA	05-04-2024	To	05-04-2024
12)	MR. R GOSWAMI	05-04-2024	To	08-04-2024
13)	MR. A K TALUKDAR	02-04-2024	To	28-04-2024
14)	MR. M RAHMAN	02-04-2024	To	21-04-2024
15)	MR D K BORDOLOI	04-04-2024	To	05-04-2024
16)	MR A W AMAN	04-04-2024	To	08-04-2024
17)	MR D DEKA	03-04-2024	To	27-04-2024
18)	MR. A CHAMUAH	04-04-2024	To	09-04-2024
19)	MS. M JAIN	08-04-2024	To	23-04-2024
20)	MR. N ALAM	08-04-2024	To	20-04-2024
21)	MR. S P ROY	04-04-2024	To	05-04-2024



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

DAILY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

10:15 AM to 1:00 PM

2:00 PM to 4:30 PM

[For Friday,5th April 2024]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:15 AM BEFORE RESPECTIVE BENCHES]

[AT 10:15 AM]

BEFORE:

HONOURABLE MR. JUSTICE KAUSHIK GOSWAMI

COURT NO: 27

[CIVIL BENCH-IV AND V]

Sr.No. Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
MOTION			
1 WP(C)/785/2023	ABDUL KHALEK Versus THE STATE OF ASSAM AND 6 ORS.	MS. D GHOSH MS N DEKA MR I CHAKMA MR. S. K. CHAKMA	GA, ASSAM SC, REVENUE SC, FOREST
2 AB/906/2024	MOTLEB ALI AND 2 ORS. Versus THE STATE OF ASSAM	MR. SURAJIT DAS MR A W AMAN MR SARFRAZ NAWAZ MR. J ABBAS MR S A BARBHUYAN	PP, ASSAM
ORDER (STAY VACATING)			
3 I.A.(Civil)/155/2021 in WP(C)/7331/2017	THE UNION OF INDIA AND 4 ORS. Versus KUJENDRA DOLEY		MR.D K BHATTACHARYYA MR. A K BHATTACHARYYA MR.R DE
WITH WP(C)/7331/2017	KUJENDRA DOLEY Versus THE UNION OF INDIA and 4 ORS.	MR.D K BHATTACHARYYA MR. A K BHATTACHARYYA MS.A K CHOUDHURY MR.R DE MS.M DOLAI	MR. S C KEYAL GA, ASSAM ASSTT.S.G.I.
WITH I.A.(Civil)/2276/2018 in WP(C)/7331/2017	KUJENDRA DOLEY Versus THE UNION OF INDIA and 4 ORS.	MR D K BHATTACHARYYA MR. R DE MR. A K BHATTACHARJEE	GA, ASSAM ASSTT.S.G.I.
ADMISSION			
4 WP(C)/683/2018	YADAV LAL SAH Versus THE ASSAM STATE AGRICULTURAL MARKETING BOARD	MR. S P ROY MR. R P N SINGH MS. N RAI MR. A K RAI MR. T R ROY	MR. S SAIKIA (SC, AGRICULTURE MARKETING BOARD.) MR. N J GOGOI (SC,ASAMB) SC, GMC SC, G.M.D.A
5 WP(C)/2618/2018	DIGANTA KALITA Versus THE STATE OF ASSAM AND 3 ORS.	MR. S K GOSWAMI MR. N BARMAN	DR. B AHMED (SC, CORPORATION DEPT.) SC, CO OP MR R DHAR (GA, ASSAM) MR. R BORPUJARI,SC, FINANCE DEPTT. MS U DAS(SC, HOUSEFED, R- 2 &3) SC, FINANCE DEPTT.

6	WP(C)/4748/2018	MAUSUMI DE Versus THE STATE OF ASSAM AND 5 ORS	MS. P CHAKRABORTY MS. K KHAN MS A DAS	MR S DUTTA (R6) GA, ASSAM MR. R BORPUJARI MR. C SHARMA (R6) MR. S DUTTA (R6) MR. R A HAZARIKA (R6) SC, REVENUE
7	WP(C)/7600/2018	JAGAT NAYAK Versus THE STATE OF ASSAM AND 10 ORS.	MR. S BORTHAKUR MR G BOKALIAL MR. M DEWAN	GA, ASSAM MR. A K GUPTA (R11) MR. R S MISHRA (R11) SC, FOREST SC, REVENUE
8	WP(C)/1010/2019	SANTOSH TARAFDAR Versus THE STATE OF ASSAM AND 4 ORS	MR. J SARMAH	MS. B BHUYAN (SC, BTC, R-4,5) MR P S DEKA (SC, REVENUE DEPT., R-1) MR R DHAR (GA, ASSAM, R-2,3) SC, FOREST
9	WP(C)/4333/2020	MD. KADIR SHEIKH AND 4 ORS Versus THE STATE OF ASSAM AND 3 ORS	MR A R BHUYAN MR. M A I HUSSAIN	GA, ASSAM SC, GMC
10	WP(C)/5632/2020	M/S CACHAR ISPAT PVT LTD AND ANR. Versus THE UNION OF INDIA AND 4 ORS	MR. B K DAS MR. N DAS MR H P GUWALA MR. H P NEOG	MR H GUPTA SC, INDUSTRIES AND COMMERCE ASSTT.S.G.I.
11	WP(C)/1766/2021	BIREN SALOI @ BIREN KAKATI @ BIREN CHANDRA SALOI AND ANR Versus THE ASSAM ELECTRICITY REGULATORY COMMISSION AND 5 ORS	MRS M BARMAN MR. A DAS	GA, ASSAM MR. N N JHA (R-6) SC, A S E B MS M SAHOO(R-6) MS. K PHUKAN (SC, AEGCL) SC, REVENUE

BAIL HEARING (BA)

12	Bail Appln./794/2024 FIXED	ASHISH HUSSAIN Versus THE STATE OF ASSAM	MR. D P BORAH MR U GHOSH	PP, ASSAM
----	---	---	-----------------------------	-----------

BAIL HEARING

13	AB/383/2024	FORMUJ ALI Versus THE STATE OF ASSAM	MR A T M HUSSAIN	PP, ASSAM
----	-----------------------------	---	------------------	-----------

ORDERS

14	WP(C)/439/2021	ANJIT BORA AND 6 ORS Versus THE STATE OF ASSAM AND 3 ORS	MR. P MAHANTA MR. R B GOHAIN	MR. J ROY (SC, ASTC) SC, TRANSPORT
15	Cont.Cas(C)/270/2022	NILAMBAR DAS Versus JAYANT NARLIKAR AND ORS.	MR. K R PATGIRI MRS. C DAS	MR. D SAIKIA (R-3) MR. R BORPUJARI MR B GOGOI (R-3) MR P NAYAK (R-3) MR. A PHUKAN (R-3) SC, REVENUE
16	Cont.Cas(C)/776/2022 B/O	PADUMI BHUYAN AND 3 ORS Versus KEERTHI JALLI	MR A CHOUDHURY MR. R Deka S I AKAND	
17	I.A.(Civil)/2019/2022 WITH LCR TWO NOS. in WP(C)/2251/2021 WITH WP(C)/2251/2021 CAVT. NO. 00212/021,	M/S EAST END CLUB Versus SIMANTA PRADIP SAIKIA AND ANR	MR. A BARKATAKI	
		M/S EAST END CLUB Versus SIMANTA PRADIP SAIKIA AND ANR	MR. A BARKATAKI MR P BHARDWAJ MR. M K CHOUDHURY MR. T N SRINIVASAN	S ALI (r-1) MR. A SARMA MRS. H SARMAH MR. R BARUAH (r-1) MR. A IKBAL (r-1) MRS. M NATH (r-1) FOR CAVEATOR

18	I.A.(Civil)/3755/2023 in WP(C)/5728/2022	BAPAN PAUL Versus THE STATE OF ASSAM,	MS. G BORAH	GA, ASSAM
	WITH WP(C)/5728/2022	BAPAN PAUL Versus THE STATE OF ASSAM AND 9 ORS	MS. G BORAH	GA, ASSAM MS. K YADAV (r-3,6) MS. M BHATTACHARJEE (r-3,6) MR. R L YADAV (r-3,6)
	WITH I.A.(Civil)/3756/2023 in WP(C)/5728/2022	BAPAN PAUL Versus THE STATE OF ASSAM AND ORS	MS. G BORAH	GA, ASSAM
19	I.A.(Civil)/477/2024 IN WP(C)/3129/2022(D/O) in WP(C)/3129/2022	KRISHNA CHETRI AND ANR. Versus THE STATE OF ASSAM AND 5 ORS	MR. D M THAKURIA	SC, P H E SC, FINANCE DEPTT.
		HEARING		
20	WP(C)/5131/2015 WITH AFFIDAVIT FILE, FIXED	BIDYASING HANSE and 61 ORS Versus THE STATE OF ASSAM AND 7 ORS	MR.G C PHUKAN MR.S K SINGH MR.G UDDIN MS.P BARMAN	MR.B D DAS GA, ASSAM(R1,3) MR.H K SARMA MS. N BORDOLOI, SC, REVENUE DEPTT. SC, APGC(R5,6,7) SC, K A A C(R2,4)

=====

=====

LEAVE NOTE OF ADVOCATES FOR 05/04/2024

-

1)	MR. I HUSSAIN	26-02-2024	To	10-04-2024
2)	MS. T GOSWAMI	29-02-2024	To	10-04-2024
3)	MR. O P BHATI	11-03-2024	To	07-04-2024
4)	MR H R A CHOUDHURY	14-03-2024	To	10-04-2024
5)	MD. I HUSSAIN	18-03-2024	To	15-04-2024
6)	MR. B NATH	22-03-2024	To	05-04-2024
7)	MR S K KEJRIWAL	03-04-2024	To	23-04-2024
8)	MS S KEJRIWAL	03-04-2024	To	23-04-2024
9)	MR. K P PATHAK	22-03-2024	To	05-04-2024
10)	MR. C CHOWDHURY	22-03-2024	To	18-04-2024
11)	MR. S SARMA	05-04-2024	To	05-04-2024
12)	MR. R GOSWAMI	05-04-2024	To	08-04-2024
13)	MR. A K TALUKDAR	02-04-2024	To	28-04-2024
14)	MR. M RAHMAN	02-04-2024	To	21-04-2024
15)	MR D K BORDOLOI	04-04-2024	To	05-04-2024
16)	MR A W AMAN	04-04-2024	To	08-04-2024
17)	MR D DEKA	03-04-2024	To	27-04-2024
18)	MR. A CHAMUAH	04-04-2024	To	09-04-2024
19)	MS. M JAIN	08-04-2024	To	23-04-2024
20)	MR. N ALAM	08-04-2024	To	20-04-2024
21)	MR. S P ROY	04-04-2024	To	05-04-2024